

NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 15.03.2026 TO 04.05.2026

ADDITIONAL DOCS

This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.

| Sr No. | Date Of Filing | Case Type | Dairy No. | MAIN CASE NO | Title Of Case | Section | Scrutiny Date | Comments | Filed By |
|--------|----------------|--------------------------------|---------------------|--|--|---|---------------|--|----------------------|
| 1 | 5/1/2026 | 0710102016142026(No.of Docs 3) | 0710102016142026/1 | INTERLOCUTORY APPLICATION (I.B.C)/957(ND)2026 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. MR. SANDEEP GOEL RESOLUTION PROFESSIONAL FOR JTPL PRIVATE LIMITED | Sec 60(5) | 5/4/2026 | 1. It is submitted that the compliance order has not been included in the PDF. 2. It is further submitted that the Vakalatnama has also not been attached in the PDF. | ankurmittallawyer@gm |
| 2 | 4/30/2026 | 0710102040602023(No.of Docs 3) | 0710102040602023/16 | COMPANY PETITION IB (IBC)/264(PB)2023 | GO AIRLINES (INDIA) LIMITED | IBC Under Sec 10 | 5/4/2026 | No. of Objections: Incomplete bookmarking. Counsel's signature is missing on the index. Index is missing in Volume 2. Incorrect pagination in all PDFs. Kindly attach the compliance order or the | yugam2107 |
| 3 | 4/30/2026 | 0710102040602023(No.of Docs 2) | 0710102040602023/17 | COMPANY PETITION IB (IBC)/264(PB)2023 | GO AIRLINES (INDIA) LIMITED | IBC Under Sec 10 | 5/4/2026 | No. of Objections: Counsel's signature and date are missing on the index. Pagination is missing in the bookmarking. Bookmarking is incomplete. Kindly attach the compliance order or the latest order. | yugam2107 |
| 4 | 5/1/2026 | 0710102017442026(No.of Docs 1) | 0710102017442026/1 | COMPANY PETITION (COMPANIES ACT)/55(ND)2026 | SAURAV AGGARWAL VS. M/S MANSFA FACILITY & SERVICES PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 5/4/2026 | It is submitted that, as per the compliance order, the affidavit was required to be filed within one week. | Corporate2022 |
| 5 | 5/2/2026 | 0710102023072026(No.of Docs 2) | 0710102023072026/1 | COMPANY PETITION IB (IBC)/175(ND)2026 | ISHAAN FIBER INTERNATIONAL VS. ASK HOME FURNISHING PRIVATE LIMITED | IBC Under Sec 9 | 5/4/2026 | 1. As per the compliance order dated 15.04.2026 the Affidavit was to be filed within one week , kindly file application for condonation of delay. 2. That it is further submitted that certain pages of the filed documents are not clearly readable, namely pages 11, 14, 20, 21, 25, 28, 34, and 36. | SALUJA |
| 6 | 5/1/2026 | 0710102000142026(No.of Docs 2) | 0710102000142026/3 | INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026 | SHEETAL PATHROR VS. RAKESH KUMAR GUPTA | Sections 60(5)/Regulation 13 | 5/4/2026 | 1.as per the compliance order the written submission was to be file with in one week | pschambers |
| 7 | 4/30/2026 | 0710102013882026(No.of Docs 1) | 0710102013882026/2 | COMPANY APPEAL (COMPANIES ACT)/28(ND)2026 | GHA INFO PROJECTS PRIVATE LIMITED VS. ROC NCT OF DELHI & HARYANA | Sec 252 (3) | 5/4/2026 | 1. Kindly attach the latest compliance order or any subsequent order issued in this regard. Further, In case an Affidavit of Service is being filed, the same should be duly prepared, properly executed, and attached in accordance with the prescribed format. | MAHRISHI@NCLT1 |
| 8 | 9/10/2024 | 0710102142722019(No.of Docs 4) | 0710102142722019/28 | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED | Sec. 59,Application under any other provisions ,Application | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | Niharika |
| 9 | 4/30/2026 | 0710102142722019(No.of Docs 2) | 0710102142722019/29 | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL | Sec. 59,Application | 5/4/2026 | No. of Objections: 1 As mentioned in the index, the compliance order dated 16.04.2026 and the latest order are missing from the | Niharika |
| 10 | 4/30/2026 | 0710102014862026(No.of Docs 1) | 0710102014862026/6 | INTERLOCUTORY APPLICATION (I.B.C)/870(PB)2026 | MS.SUNITA BT VS. CANARA BANK | Application under any other | 5/4/2026 | 1. As mentioned in the index, the compliance order dated 24.03.2026 and the latest order are missing from the PDF. | AdvAmankampani |
| 11 | 9/10/2024 | 0710102142722019(No.of Docs 4) | 0710102142722019/28 | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIIMTED | Sec. 59,Application under any other provisions | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | Niharika |
| 12 | 5/3/2026 | 0710102007572026(No.of Docs 2) | 0710102007572026/3 | INTERLOCUTORY APPLICATION (I.B.C)/412(ND)2026 | M/S. SCOPIC INTERNATIONAL VS. ATUL MITTAL | Section 60(5) | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF. | quadlegal |
| 13 | 5/2/2026 | 0710102022742026(No.of Docs 2) | 0710102022742026/1 | RESTORATION APPLICATION (IBC)/27(ND)2026 | SPIKE CHEMICALS PVT LTD VSMR ATUL MITTAL | Rule 11 of NCLT, 2016 | 5/4/2026 | No. of Objections: Kindly attach the compliance order or the latest order. | abhi4064 |
| 14 | 4/30/2026 | 0710102111742025(No.of Docs 2) | 0710102111742025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025 | SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY | Sections 60(5)/Regulation 13 | 5/4/2026 | No. of Objections: 1 As per the compliance order dated 10.04.2026, the written submission was required to be filed within one week; however, the same has not been filed. Kindly file an application for condonation of delay. | epochlegal77 |

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|----|------------|--------------------------------|----------------------|--|---|---------------------------------|----------|---|----------------------|
| 15 | 4/30/2026 | 0710102032642023(No.of Docs 2) | 0710102032642023/107 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 5/4/2026 | No. of Objections: Bookmarking is mandatory and has not been provided. Wrong file has been uploaded. Kindly file the correct document in an application. | sfioncft |
| 16 | 5/1/2026 | 0710102001202026(No.of Docs 2) | 0710102001202026/1 | COMPANY APPEAL (IBC)/3(PB)2026 | ASSISTANT COMMISSIONER VS. MR ANIL KOHLI | Sec 42 | 5/4/2026 | The compliance order has not been included in the PDF. Kindly upload the same. | abhi4064 |
| 17 | 5/1/2026 | 0710102111742025(No.of Docs 2) | 0710102111742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/6261(ND)2025 | SANJEEV KUMAR VS. GYAN CHAND MISHRA RESOLUTION PROFESSIONAL M/S TRESKO HOMES PVT LTD (FORMERLY KNOWN AS M/S. MASCOT SOHO HOMES PVT. LTD.) | Sections 60(5)/Regulation 13 | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF. Bookmarking is mandatory and has not been provided. | palashsinghai |
| 18 | 12/29/2025 | 0710102112412025(No.of Docs 0) | 0710102112412025/2 | INTERLOCUTORY APPLICATION (I.B.C)/61(PB)2026 | PUSHPINDER KUMAR LIQUIDATOR FOR M/S NEXTRA TELECOMMUNICATIONS PRIVATE LIMITED VS. MR. RAJESH BANSAL | 19(2) | 5/4/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly comply accordingly | |
| 19 | 5/2/2026 | 0710102022752026(No.of Docs 2) | 0710102022752026/1 | RESTORATION APPLICATION (IBC)/26(ND)2026 | SHUBH LABH SUPER STEELS PVT LTD VSMR ATUL MITTAL | Rule 11 of NCLT, 2016 | 5/4/2026 | 1. kindly attach the compliance order or latest order. | abhi4064 |
| 20 | 5/2/2026 | 0710102115612020(No.of Docs 1) | 0710102115612020/19 | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH | Sec 43(1) r/w Sec 44 (1) | 5/4/2026 | No. of Objections: As per the compliance order dated 21.01.2026, the Affidavit of Service was required to be filed within ten days. | RIL ASSOCIATES & ADV |
| 21 | 5/1/2026 | 0710102021262026(No.of Docs 1) | 0710102021262026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1378(ND)2026 | ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED (ACTING AS TRUSTEE OF ALCHEMIST XII TRUST) THROUGH ITS SR. MANAGER HITESH DAHIYA) VSMOHIT SINGH | Section 121(1) | 5/4/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. | ashukansal@gmail.com |
| 22 | 4/30/2026 | 0710102022512026(No.of Docs 1) | 0710102022512026/1 | COMPANY PETITION (COMPANIES ACT)/62(ND)2026 | CATALYST TRUSTEESHIP LIMITED VS. B9 BEVERAGES LIMITED | Sec. 71(10) | 5/4/2026 | 1. Kindly attach the latest compliance | milyghoshal |
| 23 | 5/1/2026 | 0710102039762025(No.of Docs 2) | 0710102039762025/14 | INTERLOCUTORY APPLICATION (I.B.C)/2471(ND)2025 | DIL JIT SINGH AHLUWALIA VSR-3 GENESIS COMTRADE PVT. LTD. | Sec 60(5) | 5/4/2026 | Pages 33 to 86 are not clear in the document. The vakalatanama copy is missing from the PDF. | negimilan04 |
| 24 | 5/1/2026 | 0710102016252025(No.of Docs 3) | 0710102016252025/9 | INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025 | RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP | Sec 60(5),Rule 11 of NCLT, 2016 | 5/4/2026 | 1. The master index is missing from the PDF. 2. Bookmarking is mandatory but has not been provided. 3. Counsel details are missing in the index. 4. Kindly attach the latest compliance order, which is missing from the PDF. 5. The following pages are not clear: 20 to 26, 67, 105, 107 to 114, 154, 174 to 205, and 274. 6. Page 63 is in Hindi and requires translation/English version. 7. Pages 217 and 218 are incorrectly placed/adjusted. 8. Pages 219 and 263 are blank. | shagunsaprop |
| 25 | 4/30/2026 | 0710102108202024(No.of Docs 2) | 0710102108202024/6 | COMPANY PETITION IB (IBC)/130(ND)2025 | ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI | IBC Section 59 | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | gthirupal@gmail.com |
| 26 | 4/30/2026 | 0710102046152025(No.of Docs 2) | 0710102046152025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2660(ND)2025 | SAI SECURITY SERVICES . THROUGH ITS PROPRIETOR PRABHAS RAUT VS. MR. ANKUR KUMAR RESOLUTION PROFESSIONAL FOR TWENTY FIRST CENTURY WIRE RODS LTD. | Sec 60(5) | 5/4/2026 | Kindly attach the compliance order or the latest order. | Saniya |
| 27 | 6/5/2025 | 0710102047942025(No.of Docs 0) | 0710102047942025/3 | COMPANY PETITION (COMPANIES ACT)/110(ND)2025 | BRITONNA HOTEL AND YACHT CLUB PRIVATE LIMITED | Sub-Section (1) of Section 66. | 5/4/2026 | No. of Objections: 2 Compliance order is missing in the PDF. All pages in the PDF need to be signed. | |
| 28 | 4/30/2026 | 0710102053352025(No.of Docs 1) | 0710102053352025/4 | COMPANY PETITION IB (IBC)/341(ND)2025 | NUTAN GUPTA VS. CANARA BANK | Section 94(1) | 5/4/2026 | No. of Objections: 1 The compliance order has not been attached. | TANGIRI@1856 |

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|----|-----------|--------------------------------|--------------------|--|---|---|----------|--|------------------|
| 29 | 4/30/2026 | 0710102011132026(No.of Docs 2) | 0710102011132026/2 | INTERLOCUTORY APPLICATION (I.B.C)/637(ND)2026 | KESAR DASS B. & ASSOCIATES THROUGH ITS DULY AUTHORISED PARTNER MRS ASHA BATRA VS. TWENTY FIRST CENTURY WIRE RODS LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR ANKUR KUMAR | Sec 60(5) | 5/4/2026 | No. of Objections: 1 Kindly attach the latest compliance order . | Saniya |
| 30 | 5/1/2026 | 0710102053502025(No.of Docs 2) | 0710102053502025/2 | INTERLOCUTORY APPLICATION (I.B.C)/3134(PB)2025 | M/S NERMADA ENTERPRISES VS. IBD UNIVERSAL PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTURE | Sec 60(5) | 5/4/2026 | As per the compliance order, the short written notes were required to be filed within one week. | abhi4064 |
| 31 | 4/29/2026 | 0710102107302024(No.of Docs 2) | 0710102107302024/3 | INTERLOCUTORY APPLICATION (I.B.C)/293(ND)2025 | ASSET RECONSTRUCTION (INDIA) COMPANY LIMITED VS. PARSVNATH DEVELOPERS LIMITED | Rule 11 of NCLT, 2016 | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | BLA2024 |
| 32 | 5/1/2026 | 0710102095582024(No.of Docs 2) | 0710102095582024/2 | INTERLOCUTORY APPLICATION (I.B.C)/6042(PB)2024 | SH. NEERAJ SINGAL VS. STATE BANK OF INDIA | Application under any other provisions- IBC | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF | rrglawoffice |
| 33 | 5/1/2026 | 0710102095572024(No.of Docs 2) | 0710102095572024/2 | INTERLOCUTORY APPLICATION (I.B.C)/6041(PB)2024 | SH. BRIJ BHUSHAN SINGAL VS. STATE BANK OF INDIA | Application under any other provisions- IBC | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF. | rrglawoffice |
| 34 | 5/1/2026 | 0710102056332025(No.of Docs 2) | 0710102056332025/2 | CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025 | M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD. | Sec 425 | 5/4/2026 | No. of Objections: 3 The compliance order has not been attached in the PDF. The affidavit stamp is missing. The ₹1 court fee stamp is missing on the Vakalatnama. | archerjurists |
| 35 | 4/27/2026 | 0710102026342025(No.of Docs 3) | 0710102026342025/4 | COMPANY APPEAL(COMPANIES ACT)/65(ND)2025 | INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (3) - By Government Body | 5/4/2026 | No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay | Shlokchandra@123 |
| 36 | 4/27/2026 | 0710102026342025(No.of Docs 3) | 0710102026342025/4 | COMPANY APPEAL(COMPANIES ACT)/65(ND)2025 | INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (3) - By Government Body | 5/4/2026 | No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay | Shlokchandra@123 |
| 37 | 4/27/2026 | 0710102026342025(No.of Docs 3) | 0710102026342025/4 | COMPANY APPEAL(COMPANIES ACT)/65(ND)2025 | INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (3) - By Government Body | 5/4/2026 | No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay | Shlokchandra@123 |
| 38 | 5/1/2026 | 0710102094632024(No.of Docs 2) | 0710102094632024/5 | INTERLOCUTORY APPLICATION (I.B.C)/5638(PB)2024 | SH. NARMADA ENTERPRISES VS. IBD UNIVERSAL PRIVATE LIMITED | Sec 60(5) | 5/4/2026 | No. of Objections: As per the compliance order, the short written notes were required to be filed within one week. | abhi4064 |
| 39 | 4/30/2026 | 0710102083002025(No.of Docs 2) | 0710102083002025/7 | COMPANY PETITION IB (IBC)/547(ND)2025 | NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED | IBC Under Sec 9 | 5/4/2026 | Kindly attach the compliance order in PDF format. | sonalijain |
| 40 | 4/30/2026 | 0710102085212025(No.of Docs 2) | 0710102085212025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4873(ND)2025 | AMPLE DIGITAL PRIVATE LIMITED VS. MR. DINKAR TIRUVANNADAPURAM VENKATASUBRAMANIAN LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 60(5) | 5/4/2026 | 1The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | yugam2107 |
| 41 | 5/1/2026 | 0710102086382025(No.of Docs 2) | 0710102086382025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2025 | GROWFAST ADVISORY SERVICES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 5/4/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within one week. The same PDF has been uploaded twice. Kindly remove the duplicate file. | videhvaish |
| 42 | 4/30/2026 | 0710102091892025(No.of Docs 3) | 0710102091892025/2 | COMPANY PETITION IB (IBC)/578(ND)2025 | W2E ENGINEERING PRIVATE LIMITED VS. VINTAGE STUDIO PRIVATE LIMITED | IBC under Sec 7 | 5/4/2026 | No. of Objections: Master index is mandatory and has not been provided. Index 2 is a wrong file. Kindly file the correct document in an application. Translation of page 75 from Hindi to English is required to be uploaded. Kindly attach the compliance order or the latest order. Counsel's signature is missing on Index 2. | Advarjunkhara |
| 43 | 4/30/2026 | 0710102021352026(No.of Docs 1) | 0710102021352026/1 | COMPANY PETITION IB (IBC)/188(ND)2026 | UTSAV SECURITIES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED | IBC under Sec 7 | 5/4/2026 | 1. Kindly attach the latest compliance order | mpsahay |

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|----|-----------|--------------------------------|---------------------|---|--|--|----------|--|------------------|
| 44 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/5 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d), NCL T Rules, 2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 45 | 9/10/2024 | 0710102142722019(No.of Docs 4) | 0710102142722019/28 | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED | Sec. 59, Application under any other provisions, Application under any Sec 60(5) | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | Niharika |
| 46 | 5/1/2026 | 0710102042372022(No.of Docs 2) | 0710102042372022/4 | INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022 | AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN | | 5/4/2026 | Kindly attach the latest order in PDF | rachitmit |
| 47 | 1/8/2026 | 0710102002052026(No.of Docs 0) | 0710102002052026/1 | COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Application under any other provisions | 5/4/2026 | No. of Objections: Proof of service is required in the PDF. More formal/legal wording: | |
| 48 | 1/8/2026 | 0710102002052026(No.of Docs 0) | 0710102002052026/1 | COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Application under any other provisions | 5/4/2026 | No. of Objections: Proof of service is required in the PDF. More formal/legal wording: | |
| 49 | 1/8/2026 | 0710102002052026(No.of Docs 0) | 0710102002052026/1 | COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Application under any other provisions | 5/4/2026 | No. of Objections: Proof of service is required in the PDF. More formal/legal wording: | |
| 50 | 1/8/2026 | 0710102002052026(No.of Docs 0) | 0710102002052026/1 | COMPANY APPLICATION(COMPANIES ACT)/11(ND)2026 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Application under any other provisions | 5/4/2026 | No. of Objections: Proof of service is required in the PDF. More formal/legal wording: | |
| 51 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/4 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d), NCL T Rules, 2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 52 | 5/2/2026 | 0710102016492026(No.of Docs 2) | 0710102016492026/3 | CPI(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2026 | NINE CORPORATE INCEPTIONS PRIVATE LIMITED | Sec. 230-232, Sec 234 | 5/4/2026 | No. of Objections: As per the compliance order dated 12.03.2026, the reply was required to be filed within thirty days. Kindly file an application for condonation of delay. True copy declaration and signatures are missing on the annexures. | D/773/1990 |
| 53 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/3 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d), NCL T Rules, 2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 54 | 5/1/2026 | 0710102048742024(No.of Docs 2) | 0710102048742024/7 | INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2024 | PIYUSH MOONA VS. VINOD BEHARI SAHAI | Sec 60(5) | 5/4/2026 | No. of Objections: 1 Kindly attach the latest order in PDF format. | CSGAURAVJOSHI |
| 55 | 11/5/2025 | 0710102096592025(No.of Docs 0) | 0710102096592025/4 | COMPANY PETITION IB (IBC)/605(ND)2025 | ARVE DIGITAL MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED | IBC Under Sec 9 | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF. | |
| 56 | 5/1/2026 | 0710102096852025(No.of Docs 3) | 0710102096852025/5 | INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025 | ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR | Sec 60(5) | 5/4/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within two weeks. Kindly comply accordingly | nishi.eap |
| 57 | 4/30/2026 | 0710102033242024(No.of Docs 2) | 0710102033242024/5 | INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024 | MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED | Sec 60(5) | 5/4/2026 | 1. kindly attach the compliance order or latest order. | Shashank@07 |
| 58 | 4/27/2026 | 0710102026342025(No.of Docs 3) | 0710102026342025/4 | COMPANY APPEAL(COMPANIES ACT)/65(ND)2025 | INCOME TAX OFFICER WARD 11 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (3) - By Government Body | 5/4/2026 | No. of Objections: As per the compliance order dated 05.02.2026, the Affidavit of Service was required to be filed within three days. Kindly file an application for condonation of delay | Shlokchandra@123 |
| 59 | 4/30/2026 | 0710102059982025(No.of Docs 1) | 0710102059982025/4 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/45(ND)2025 | ANIL KUMAR MITTAL VSATUL AGNIHOTRI | Sec 30 | 5/4/2026 | Pages 44, 45, 68, and 69 are illegible. Clear and legible copies of the said pages are required to be uploaded in the PDF. Pages 56 and 59 are in Hindi; an English translation of the same is required. The compliance order dated 13.04.2026, though reflected in the index, has not been annexed to the record. | STAr |
| 60 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/2 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d), NCL T Rules, 2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 61 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/10 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d), NCL T Rules, 2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |

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| 62 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/6 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 63 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/7 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 64 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/8 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 65 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/9 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 66 | 5/1/2026 | 0710102023322026(No.of Docs 2) | 0710102023322026/1 | TRANSFER APPLICATION/9(ND)2026 | YASH BHUPESH GUPTA VS. M/S WOW SOLUTIONS AND SYSTEMS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 5/4/2026 | Number of Objections: 4 Bookmarking is mandatory but not done. Compliance order is missing in the PDF. Affidavit is missing in the PDF. Vakalatnama is missing in the PDF. | Chandresh.rao |
| 67 | 4/30/2026 | 0710102098242025(No.of Docs 2) | 0710102098242025/3 | COMPANY PETITION IB (IBC)/606(ND)2025 | NUPUR RECYCLERS LIMITED VS. UNIVERSAL METALLICS PRIVATE LIMITED | IBC Under Sec 9 | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | Vishwa.kandwal |
| 68 | 5/1/2026 | 0710102023682026(No.of Docs 2) | 0710102023682026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1377(ND)2026 | NIDHI BATISH VS. DEVENDRA UMRao | Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1) | 5/4/2026 | You are requested to kindly attach the latest order in the PDF. | abhi4064 |
| 69 | 4/30/2026 | 0710102019352026(No.of Docs 2) | 0710102019352026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1376(ND)2026 | MR. SUKHBIR SINGH VS. MR. MANISH AGARWAL | Rule 11 of NCLT, 2016 | 5/4/2026 | 1. It is submitted that, as per the compliance order dated 07.04.2026, the Affidavit of Service was to be filed within one week. Hence, it is requested that an application for condonation of delay may kindly be filed. | kunal.godhwani |
| 70 | 5/2/2026 | 0710102024642026(No.of Docs 1) | 0710102024642026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1414(ND)2026 | GARG BUILDERS FORMER SUCCESSFUL RESOLUTION APPLICANT FOR M/S MHG LAND STOCKIST PRIVATE LIMITED THROUGH ITS SOLE PROPRIETOR MR. RAM KARAN GUPTA VS. PRABHJIT SINGH SONI ERSTWHILE RESOLUTION PROFESSIONAL AND CHAIRMAN OF MONITORING COMMITTEE OF M/S MHG LAND STOCKIST PRIVATE LIMITED | Sec 60(5) | 5/4/2026 | No. of Objections: As per the compliance order dated 08.04.2026, the affidavit was required to be filed within one week. | abhi4064 |
| 71 | 5/1/2026 | 0710102017372026(No.of Docs 1) | 0710102017372026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1224(ND)2026 | MS.SUNITA BT VS. CANARA BANK | Application under any other provisions- IBC | 5/4/2026 | 1. The compliance order is missing from the PDF. | AdvAmankampani |
| 72 | 5/1/2026 | 0710102034172026(No.of Docs 1) | 0710102034172026/1 | COMPANY PETITION (COMPANIES ACT)/70(ND)2026 | HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS. THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 5/4/2026 | It is mandatory to provide proper bookmarking in the PDF. | sameer.parekh |
| 73 | 4/30/2026 | 0710102059982025(No.of Docs 1) | 0710102059982025/3 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/45(ND)2025 | ANIL KUMAR MITTAL VSATUL AGNIHOTRI | Sec 30 | 5/4/2026 | No. of Objections: 3 Pages 44, 45, 68, and 69 are not readable. Kindly upload clear/scanned copies of these pages in the PDF. Kindly translate pages 56 and 59 from Hindi to English. The compliance order dated 13.04.2026, as mentioned in the index, has not been attached. More formal/legal tone: | STAR |
| 74 | 4/30/2026 | 0710102088442022(No.of Docs 2) | 0710102088442022/13 | COMPANY PETITION (COMPANIES ACT)/224(PB)2022 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL | Sec 241 (2) | 5/4/2026 | No. of Objections: 4 The bookmarking is incomplete. Kindly attach the compliance order or the latest order in the PDF. A copy of the Vakalatnama is missing in the PDF. Pagination is incomplete in the bookmarking. | sfioncIt |
| 75 | 4/30/2026 | 0710102027672026(No.of Docs 3) | 0710102027672026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026 | UCO BANK VS. AMAR THAKKAR | Application under any other provisions- IBC | 5/4/2026 | No. of Objections: Index is missing. Affidavit is missing. Kindly attach the compliance order or the latest order. Only the tracking report has been attached; it is not sufficient to ascertain the nature or details of the filing. | Avdhesh Varshney |
| 76 | 5/1/2026 | 0710102027752026(No.of Docs 2) | 0710102027752026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1582(ND)2026 | M/S DHANSHRI FOODS AND BEVERAGES PVT. LTD. VS. DEVENDRA UMRao | Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1) | 5/4/2026 | You are requested to kindly attach the latest order in the PDF. | abhi4064 |
| 77 | 4/30/2026 | 0710102013962026(No.of Docs 2) | 0710102013962026/1 | INTERLOCUTORY APPLICATION (I.B.C)/807(ND)2026 | MR. ASHOK KUMAR GUPTA LIQIDATOR FOR SAINOV SPIRITS PRIVATE LIMITED VS. UNION BANK OF INDIA & ORS. | Sec 60(5) | 5/4/2026 | 1. As mentioned in the index, the compliance order dated 27.04.2026 is missing from the PDF. | sanjay.bhatt |

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| 78 | 9/10/2024 | 0710102142722019(No.of Docs 4) | 0710102142722019/28 | COMPANY PETITION (COMPANIES ACT)/879(ND)2019 | AMREX MARKETING PRIVATE LIMITED VS. UNIVERSAL CONVEYOR BELTINGS LIMITED | Sec. 59, Application under any other provisions, Application under any other provisions, Application under any other provisions | 5/4/2026 | The compliance order or the latest order has not been annexed and is required to be filed in the PDF. | Niharika |
| 79 | 5/1/2026 | 0710102028922026(No.of Docs 2) | 0710102028922026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1632(ND)2026 | VIVEK SHARMA VS. DEVENDRA UMRAO | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 5/4/2026 | You are requested to kindly attach the latest order in the PDF. | abhi4064 |
| 80 | 5/1/2026 | 0710102028842026(No.of Docs 2) | 0710102028842026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1633(ND)2026 | M/S V.K. CONTRACTOR VS. DEVENDRA UMRAO | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 5/4/2026 | You are requested to kindly attach the latest order in the PDF. | abhi4064 |
| 81 | 5/3/2026 | 0710102076012023(No.of Docs 2) | 0710102076012023/9 | INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023 | INDIAN OVERSEAS BANK VS. ANIL TAYAL | Sec 60(5) | 5/4/2026 | No. of Objections: Compliance order is missing in the PDF. | nayyaradi |
| 82 | 4/25/2026 | 0710102021052026(No.of Docs 2) | 0710102021052026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026 | SHASHI BHUSHAN PRASAD VS. RAGINI DEVI | Application under any other provisions- IBC | 4/30/2026 | same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index | rachitmit |
| 83 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 84 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 85 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 86 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 87 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 88 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 89 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 90 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 91 | 4/16/2026 | 0710102009622026(No.of Docs 3) | 0710102009622026/2 | COMPANY PETITION IB (IBC)/58(ND)2026 | UTSAV SECURITIES LIMITED VS. NANDI MERCANTILES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.compliance order missed in pdf | advyashpatel |
| 92 | 4/29/2026 | 0710102001442026(No.of Docs 3) | 0710102001442026/2 | INTERLOCUTORY APPLICATION (I.B.C)/222(ND)2026 | DEVENDRA SINGH SODHI VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in ten days. 2. Kindly file application for condonation of delay. 3. Also attach the latest orders as the matter was listed after the Compliance order | vivekamar95 |
| 93 | 4/29/2026 | 0710102001442026(No.of Docs 3) | 0710102001442026/1 | INTERLOCUTORY APPLICATION (I.B.C)/222(ND)2026 | DEVENDRA SINGH SODHI VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/30/2026 | As per the Compliance order 29.01.2026 the reply was to be filed within 10 days. 2. Kindly also attach latest orders as the matter was listed after the Compliance order | vivekamar95 |
| 94 | 4/29/2026 | 0710102034442026(No.of Docs 2) | 0710102034442026/1 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/170(ND)2026 | POOJA KHOSLA VS. AILERON TRAVELS PRIVATE LIMITED | Rule 11 of NCLT | 4/30/2026 | 1.compliance order missed in pdf | Vinodkumar |

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| 95 | 4/29/2026 | 0710102003752026(No.of Docs 5) | 0710102003752026/2 | INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR) | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama | 8826866516 |
| 96 | 4/29/2026 | 0710102003752026(No.of Docs 5) | 0710102003752026/2 | INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR) | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama | 8826866516 |
| 97 | 4/29/2026 | 0710102003752026(No.of Docs 5) | 0710102003752026/2 | INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR) | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama | 8826866516 |
| 98 | 4/29/2026 | 0710102003752026(No.of Docs 5) | 0710102003752026/2 | INTERLOCUTORY APPLICATION (I.B.C)/217(ND)2026 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN (SUSPENDED DIRECTOR) | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in one week Kindly also attach latest order passed by the Bench after the Compliance order. 2.welfare ticket 25rs court fee 3rs on vakalatanama | 8826866516 |
| 99 | 4/29/2026 | 0710102006112026(No.of Docs 2) | 0710102006112026/3 | INTERLOCUTORY APPLICATION (I.B.C)/283(PB)2026 | SAROJ KUMAR JHA & RAVI BISHNOI VS. AJIT GYANCHAND JAIN | Sec 60(5) | 4/30/2026 | Kindly attach Compliance order and latest order if any | prakashlegaladvisers |
| 100 | 4/29/2026 | 0710200401142016(No.of Docs 2) | 0710200401142016/9 | COMPANY PETITION (COMPANIES ACT)/46(ND)2016 | SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PRIVATE LIMITED | Application under any other provisions | 4/30/2026 | 1.compliance order missed in pdf 2.the page No 14 to 16 are not clear. Page 16 is uploaded upside down | sharma@123 |
| 101 | 12/2/2025 | 0710102105752025(No.of Docs 0) | 0710102105752025/4 | INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD. & ORS. | Application under any other provisions-IBC,Sec 66(1) | 4/30/2026 | 1.as per the compliance order the reply was to be filed within two weeks | |
| 102 | 12/2/2025 | 0710102105752025(No.of Docs 0) | 0710102105752025/5 | INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD. & ORS. | Application under any other provisions-IBC,Sec 66(1) | 4/30/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Kindly do the bookmarking of the affidavits and other documents uploaded after reply. | |
| 103 | 4/27/2026 | 0710102102612025(No.of Docs 1) | 0710102102612025/2 | INTERLOCUTORY APPLICATION (I.B.C)/1139(ND)2026 | NOOTAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/30/2026 | 1.As per the Compliance Order dated 18.03.2026 the Affidavit of Service was to be filed within one week. 2. kindly attach latest order in pdf 2.need all pages sign in pdf | advocatepranavgupta |
| 104 | 4/29/2026 | 0710102088862025(No.of Docs 1) | 0710102088862025/10 | COMPANY PETITION IB (IBC)/609(ND)2025 | UNIVERSAL ERECTORS PRIVATE LIMITED | IBC Under Sec 10,IBC Under Sec 10 | 4/30/2026 | .. | Manu Aggarwal |
| 105 | 4/29/2026 | 0710102003092026(No.of Docs 2) | 0710102003092026/3 | INTERLOCUTORY APPLICATION (I.B.C)/172(PB)2026 | ACQUISORY INDIA CONSULTING PRIVATE LIMITED VS. AJIT GYANCHAND JAIN | Sec 60(5) | 4/30/2026 | 1.compliance order missed in pdf | prakashlegaladvisers |
| 106 | 4/29/2026 | 0710102098862025(No.of Docs 2) | 0710102098862025/2 | COMPANY PETITION (COMPANIES ACT)/185(PB)2025 | GEEAAR INFRA PRIVATE LIMITED VS. VARDHMAN REALTECH PRIVATE LIMITED | Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4) | 4/30/2026 | 1.bookarmking mandatory 2.same pdf uploaded twice kindly remove duplicate pdf 3.counsel sign missed in index 4.need every pages sign in pdf 5.double pagination wrong in pdf 6.vakalanama copy missed in pdf 7.compliance order missed in pdf | rrglawoffice |
| 107 | 4/28/2026 | 0710102019912026(No.of Docs 2) | 0710102019912026/2 | COMPANY PETITION IB (IBC)/128(ND)2026 | KASHMIR MOTOR AND GENERAL FINANCE PRIVATE LIMITED VS. M/S. VIPUL LTD. | IBC under Sec 7 | 4/30/2026 | 1.compliance order missing in pdf 2.bookmarking as per index | bajpaiankita86 |
| 108 | 4/25/2026 | 0710102021052026(No.of Docs 2) | 0710102021052026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026 | SHASHI BHUSHAN PRASAD VS. RAGINI DEVI | Application under any other provisions- IBC | 4/30/2026 | same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index | rachitmit |
| 109 | 4/25/2026 | 0710102021052026(No.of Docs 2) | 0710102021052026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026 | SHASHI BHUSHAN PRASAD VS. RAGINI DEVI | Application under any other provisions- IBC | 4/30/2026 | same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index | rachitmit |

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| 110 | 4/29/2026 | 0710102039682025(No.of Docs 3) | 0710102039682025/1 | INTERLOCUTORY APPLICATION (I.B.C)/2583(ND)2025 | MEERA KRISHNAN VSCHD DEVELOPER | Rule 11 of NCLT, 2016,Section 60(5) | 4/30/2026 | 1.index missed in pdf 2.bookmarking mandatory with pagination 3.compliance order missed in pdf | advprachibhardwaj |
| 111 | 4/29/2026 | 0710102003942019(No.of Docs 3) | 0710102003942019/27 | COMPANY PETITION IB (IBC)/229(PB)2019 | M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS. M/S. TRANSGULF FROZEN FOOD CONTAINERS PVT. LTD. | IBC under Sec 7 | 4/30/2026 | Kindly attach the Compliance Order | Hecto11 |
| 112 | 4/29/2026 | 0710102029442022(No.of Docs 2) | 0710102029442022/17 | COMPANY PETITION IB (IBC)/304(ND)2022 | GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | Kindly attach Compliance Order and Vakalatnama with the pdf. If the vakalatnama is on record kindly mention the same in the Index | iguptaLLB |
| 113 | 4/25/2026 | 0710102021052026(No.of Docs 2) | 0710102021052026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1281(ND)2026 | SHASHI BHUSHAN PRASAD VS. RAGINI DEVI | Application under any other provisions- IBC | 4/30/2026 | same pdf is uploaded twice kindly remove duplicate pdf. while refiling kindly also attach order dated 29.04.2026 in case the order is not uploaded kindly mention the same in the Index | rachitmit |
| 114 | 4/29/2026 | 0710102019622026(No.of Docs 1) | 0710102019622026/1 | COMPANY PETITION IB (IBC)/150(ND)2026 | VARDHMAN TRUSTEESHIP PRIVATE LIMITED VS. PRESTO INFO SOLUTION PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1. As per the pdf there is no Annexure- E. Annexure- E has been mentioned as Annexure-D. The annexures are not appearing as per the bookmarking. 2. As per the Compliance order the affidavit of service was to be filed within one week | admin@chandhiok.com |
| 115 | 4/28/2026 | 0710102007652025(No.of Docs 2) | 0710102007652025/13 | INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025 | SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI | Section 60(5) | 4/30/2026 | 1.compliance order missed in pdf 2.bookmarking mandatory | Arorasrbh328nclt |
| 116 | 4/29/2026 | 0710102063952025(No.of Docs 1) | 0710102063952025/9 | INTERLOCUTORY APPLICATION(IBC)(DI S.)/29(ND)2025 | SUMAN KUMAR VERMA | Sec 54(1) | 4/30/2026 | Kindly upload clear pages at page 20, 25 to 30. | CMASKVERMA |
| 117 | 4/29/2026 | 0710102017482025(No.of Docs 1) | 0710102017482025/2 | COMPANY APPEAL(COMPANIES ACT)/50(ND)2025 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (DWARKA BUILDWELL PVT. LTD.) | Sec 252 (3) - By Government Body | 4/30/2026 | 1.as per the compliance order the affidavit was to be filed with two weeks and last opportunity was granted | itdpuneetrai |
| 118 | 3/7/2025 | 0710102020682025(No.of Docs 0) | 0710102020682025/30 | COMPANY PETITION IB (IBC)/183(ND)2025 | DMI FINANCE PRIVATE LIMITED VS. STELLAR VENTURES PRIVATE LIMITED | IBC under Sec 7 | 4/30/2026 | 1.bookmarking mandatory | |
| 119 | 4/29/2026 | 0710102057342025(No.of Docs 1) | 0710102057342025/5 | COMPANY PETITION IB (IBC)/375(ND)2025 | BRICK2WALL INFRA TECH PRIVATE LIMITED VS. KASHYAPI INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 4/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | P&L Associates |
| 120 | 4/28/2026 | 0710102022312026(No.of Docs 4) | 0710102022312026/3 | INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026 | KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD | Section 12(2) | 4/29/2026 | Bookmarking is missing in Volume 2 and Volume 4. Kindly rectify the same with proper page numbering as per index. Page Nos. 438, 439, 441 to 460, 511 to 516, 519 to 521, and 656 require English translation. Kindly file the same. "True copy" signature is missing in Volume 2. Kindly ensure compliance. Page Nos. 284, 287, 513, and 658 to 686 are not properly aligned. Kindly correct the same. Double pagination is found in Volume 2, Volume 3, and Volume 4. Kindly remove and ensure proper single pagination. Page Nos. 301, 313, 317, 333, 349, 371, 408 to 415, 419, 422, 463 to 470, 473, 475, 477, 524 to 532, 539 to 565, 627, 633, 640, 642, 653 to 655, and 657 are not readable. Kindly re-upload clear and legible pages. Page No. 415 to 437 is incorrect and No. of Objections: Compliance order is missing in the PDF. | nirajchamyal |
| 121 | 4/27/2026 | 0710102077882025(No.of Docs 2) | 0710102077882025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2025 | SCORPION MEDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same. | purbey31 |
| 122 | 4/28/2026 | 0710102004552026(No.of Docs 2) | 0710102004552026/1 | INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2026 | ** WILL BE AUTO FILLED LATER | Section 60(5)/Rule 11 | 4/29/2026 | 1. As per the compliance order, the reply was required to be filed within two weeks | Abhirup Dasgupta |
| 123 | 4/27/2026 | 0710102010512026(No.of Docs 2) | 0710102010512026/1 | INTERLOCUTORY APPLICATION (I.B.C)/617(ND)2026 | HARKARAN SINGH VSNARENDER KUMAR SHARMA | Sections 60(5)/Regulation 7.8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/29/2026 | o. of Objections: Compliance order is missing in the PDF | karangandhii |
| 124 | 4/26/2026 | 0710102002452026(No.of Docs 2) | 0710102002452026/3 | COMPANY PETITION IB (IBC)/46(ND)2026 | SAHASTRAA EXPORTS PRIVATE LIMITED VS. GLOBE PANEL INDUSTRIES INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/29/2026 | 1.Kindly upload the clear copy of the pages 29,31,32,35,38,41. 2.compliance order missing 3.vakalatnama copy missing | advsvj |
| 125 | 4/27/2026 | 0710102083002025(No.of Docs 2) | 0710102083002025/5 | COMPANY PETITION IB (IBC)/547(ND)2025 | NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED | IBC Under Sec 9 | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF | AMS.MISHA |
| 126 | 4/27/2026 | 0710102083002025(No.of Docs 4) | 0710102083002025/6 | COMPANY PETITION IB (IBC)/547(ND)2025 | NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS. HERO MOTOCORP LIMITED | IBC Under Sec 9 | 4/29/2026 | No. of Objections: Kindly attach compliance order in the PDF. | AMS.MISHA |

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| 127 | 4/27/2026 | 0710102008132026(No.of Docs 1) | 0710102008132026/2 | RESTORATION APPLICATION (IBC)/11(PB)2026 | SUJATA SHARMA VSCA SANJAY KUMAR SINGH INTERIM RESOLUTION PROFESSIONAL OF VALUE INFRACON PRIVATE LIMITED | Application under any other provisions- IBC | 4/29/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly ensure compliance and file the affidavit accordingly. | nanigopal |
| 128 | 4/28/2026 | 0710102113282025(No.of Docs 2) | 0710102113282025/4 | INTERLOCUTORY APPLICATION (I.B.C)/18(ND)2026 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN | Section 19(2) / Regulation 30 | 4/29/2026 | 1. As per the compliance order, the reply was to be filed within a week from date of receipt of notice. 2. true copy missed in annexure. 3. copy of vakalatnama missing page no. 146 missing as mentioned in the Index. Kindly do pagination in the bookmarking Index missing in Bookmarking | 8826866516 |
| 129 | 4/28/2026 | 0710102105022025(No.of Docs 1) | 0710102105022025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5877(ND)2025 | ANKUR KUMAR RESOLUTION PROFESSIONAL OF M/S. TWENTY FIRST CENTURY WIRE RODS LTD. | Sec 60(5) | 4/29/2026 | 1. Kindly attach the compliance order in pdf and latest order if any 2. pagination missed in bookmarking. | Saniya |
| 130 | 4/27/2026 | 0710102112942025(No.of Docs 2) | 0710102112942025/1 | COMPANY APPEAL (IBC)/2(ND)2026 | GAIL INDIA LTD. VS. M/S BETA INFRA TECH PRIVATE LIMITED | Sec 42 | 4/29/2026 | 1.compliance order missed in pdf . Kindly attach the Compliance order and latest order if any. 2.vakalatnama copy missing in pdf | ALCLEGAL |
| 131 | 4/27/2026 | 0710102027672026(No.of Docs 5) | 0710102027672026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1554(ND)2026 | UCO BANK VS. AMAR THAKKAR | Application under any other provisions- IBC | 4/29/2026 | No. of Objections: Only Proof of Service has been uploaded. Kindly file/upload the complete set of documents as required. | Avdhesh Varshney |
| 132 | 4/27/2026 | 0710102088442022(No.of Docs 2) | 0710102088442022/12 | COMPANY PETITION (COMPANIES ACT)/224(PB)2022 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL | Sec 241 (2) | 4/29/2026 | No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Double pagination is incorrect in the PDF. Kindly remove and ensure proper single pagination. Latest compliance order is missing in the PDF. Kindly attach and upload the same. | sfioncft |
| 133 | 4/27/2026 | 0710102088442022(No.of Docs 2) | 0710102088442022/11 | COMPANY PETITION (COMPANIES ACT)/224(PB)2022 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL | Sec 241 (2) | 4/29/2026 | No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Blank page(s) are found in the PDF. Kindly remove or replace the same with relevant documents. Double pagination is incorrect in the PDF. Kindly remove and ensure proper single pagination. Kindly attach the latest order in the PDF. | sfioncft |
| 134 | 4/27/2026 | 0710102005052024(No.of Docs 3) | 0710102005052024/13 | COMPANY PETITION (COMPANIES ACT)/31(ND)2024 | CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED | Sec. 59,Sec. 241(1),Sec. 242(4),Section 56 | 4/29/2026 | 1. As per the Compliance order dated 20.01.2026 the WS was to be filed within one week. Kindly file application for condonation of delay | svrccs |
| 135 | 4/28/2026 | 0710102026952026(No.of Docs 1) | 0710102026952026/1 | COMPANY PETITION IB (IBC)/201(ND)2026 | RIECO INDUSTRIES LIMITED VS. AKSHARA HORTICULTURE SOLUTIONS PROVIDERS PRIVATE LIMITED | IBC Under Sec 9 | 4/29/2026 | 1. Kindly attach the compliance order in pdf. | himanshu satija |
| 136 | 11/22/2025 | 0710102103012025(No.of Docs 0) | 0710102103012025/2 | COMPANY PETITION IB (IBC)/668(ND)2025 | AXIS BANK LIMITED VS. B9 BEVERAGES LIMITED | IBC under Sec 7 | 4/29/2026 | 1.compliance order missing in pdf Kindly attach the Compliance order and latest order if any | |
| 137 | 4/27/2026 | 0710102102642025(No.of Docs 1) | 0710102102642025/2 | INTERLOCUTORY APPLICATION (I.B.C)/1136(ND)2026 | SHIKHA GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | As per the Compliance Order the affidavit of service was to be filed within one week. 2. Also Kindly attach the latest order 2.need all pages sign in pdf | advocatepranavgupta |
| 138 | 4/27/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | 1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf | advocatepranavgupta |
| 139 | 3/5/2026 | 0710102017652026(No.of Docs 0) | 0710102017652026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1041(ND)2026 | MR. SUNIL KUMAR AGRAWAL VSSUNITA AGGARWAL | Section 21 (6A) (b) / Regulation 4A & 16A (2) | 4/29/2026 | 1. As per the compliance order, the affidavit was required to be filed within one week | |
| 140 | 4/28/2026 | 0710102032632026(No.of Docs 2) | 0710102032632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1828(ND)2026 | RAJ KUMAR THROUGH SH BIHARI LAL SPECIAL POWER OF ATTORNEY HOLDER VSMANISHA RAWAT INSOLVENCY RESOLUTION PROFESSIONAL FOR AND ON BEHALF OF MS EARTH GRACIA BUILDCON PVT LTD | Sec 60(5) | 4/29/2026 | 1. Kindly attach the compliance order in pdf. | rajpalsnigdha |
| 141 | 4/28/2026 | 0710102018272026(No.of Docs 1) | 0710102018272026/1 | TRANSFER APPLICATION (IBC)/15(ND)2026 | VIJETA PROJECTS & INFRASTRUCTURES LIMITED VS. SREI EQUIPMENT FINANCE LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/29/2026 | No. of Objections: Index and bookmarking with proper page numbering are mandatory. Kindly rectify the same as per record requirements. ₹15/- Welfare ticket is missing in the Vakalatnama. Kindly affix and comply accordingly. | kanodia.solicitors@g |
| 142 | 12/16/2025 | 0710102027112025(No.of Docs 5) | 0710102027112025/7 | COMPANY PETITION IB (IBC)/216(PB)2025 | ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED | IBC under Sec 7 | 4/29/2026 | 1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf | Shankh Sengupta |

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|-----|------------|--------------------------------|---------------------|--|--|---|-----------|---|----------------------|
| 143 | 12/16/2025 | 0710102027112025(No.of Docs 5) | 0710102027112025/7 | COMPANY PETITION IB (IBC)/216(PB)2025 | ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED | IBC under Sec 7 | 4/29/2026 | 1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf | Shankh Sengupta |
| 144 | 12/16/2025 | 0710102027112025(No.of Docs 5) | 0710102027112025/7 | COMPANY PETITION IB (IBC)/216(PB)2025 | ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED | IBC under Sec 7 | 4/29/2026 | 1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf | Shankh Sengupta |
| 145 | 4/27/2026 | 0710102102672025(No.of Docs 1) | 0710102102672025/2 | INTERLOCUTORY APPLICATION (I.B.C)/1135(ND)2026 | SUMIT GARG VSPRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | 1.As per the Compliance order dated 18.03.2026 the affidavit of service was to be filed within one week. 2. Also kindly attach latest order in pdf | advocatepranavgupta |
| 146 | 4/28/2026 | 0710102100322025(No.of Docs 2) | 0710102100322025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5627(ND)2025 | BALA RANI VS. IDEA BUILDERS PVT LTD | Sections 60(5)/Regulation 13 | 4/29/2026 | 1. Kindly attach the compliance order in pdf. 2. Kindly mention index in the bookmarking with pagination | Rituraj031 |
| 147 | 12/16/2025 | 0710102027112025(No.of Docs 5) | 0710102027112025/7 | COMPANY PETITION IB (IBC)/216(PB)2025 | ICICI BANK LIMITED VS. AVANTHA HOLDINGS LIMITED | IBC under Sec 7 | 4/29/2026 | 1. index and bookmarking mandatory 2. only order is uploaded, kindly upload complete file pdf | Shankh Sengupta |
| 148 | 4/27/2026 | 0710102064152025(No.of Docs 2) | 0710102064152025/25 | COMPANY PETITION (COMPANIES ACT)/128(PB)2025 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. WENS INDUSTRIES PRIVATE LIMITED | Sec 241 (2),Any other provision - Govt body | 4/29/2026 | 1.as per the compliance order the reply was to be filed with in two weeks | achintgyani |
| 149 | 4/27/2026 | 0710102013242026(No.of Docs 2) | 0710102013242026/7 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Sec 9 | 4/29/2026 | 1.as per the compliance order the rejoinder was to be filed with in one week | honeysatpal |
| 150 | 4/27/2026 | 0710102023042026(No.of Docs 1) | 0710102023042026/3 | INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026 | SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED | Section 12(A)/Regulation 30A | 4/29/2026 | 1.compliance order missed in pdf 2.need all pages sign in pdf | D/507/2011 |
| 151 | 4/28/2026 | 0710102097532025(No.of Docs 2) | 0710102097532025/1 | COMPANY PETITION IB (IBC)/641(ND)2025 | DEEPAK HOUSEWARE & TOYS LIMITED VS. SNNR PRIVATE LIMITED | IBC Under Sec 9 | 4/29/2026 | 1. As per the compliance order, the Written Submissions were required to be filed within a week. | advkrishan |
| 152 | 4/27/2026 | 0710102019752026(No.of Docs 1) | 0710102019752026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1279(ND)2026 | SURENDRA KUMAR GUPTA VS. GAYATRI INFRA PLANNER PRIVATE LIMITED | Sections 60(5)/Regulation 13 | 4/29/2026 | No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Signatures are required on all pages of the PDF. Kindly ensure compliance. Compliance order is missing in the PDF. Kindly upload and annex the same appropriately. | anupamchaudhary |
| 153 | 4/27/2026 | 0710102023132026(No.of Docs 2) | 0710102023132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2026 | BHAVNA BANSAL RP VS. SUDHA BHATIA | Application under any other provisions- IBC | 4/29/2026 | 1.compliance order missed in pdf | sharmaamol1 |
| 154 | 4/27/2026 | 0710102076782023(No.of Docs 2) | 0710102076782023/6 | INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023 | MR. SACHIN GARG & ORS VS. PEC LTD | Sec 60(5) | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same. Date is missing in the Vakalatnama. Kindly insert the correct date and ensure compliance. | nishi.eap |
| 155 | 4/27/2026 | 0710102019912026(No.of Docs 1) | 0710102019912026/1 | COMPANY PETITION IB (IBC)/128(ND)2026 | KASHMIR MOTOR AND GENERAL FINANCE PRIVATE LIMITED VS. M/S. VIPUL LTD. | IBC under Sec 7 | 4/29/2026 | 1.as per the compliance order the affidavit was to be filed with in one week. Kindly file application for condonation of delay | Mayank@123 |
| 156 | 3/27/2026 | 0710102023242026(No.of Docs 0) | 0710102023242026/1 | INTERVENTION PETITION (IBC)/16(ND)2026 | MOON LIGHT PROPBUILD PRIVATE LIMITED VS. THREE C GREEN DEVELOPERS PRIVATE LIMITED | Sec 60(5) | 4/29/2026 | 1. Kindly attach the compliance order in pdf. 2. copy of vakalatnama missing. In case the vakalatnama is on record kindly mention the same in Index | |
| 157 | 4/27/2026 | 0710102016892026(No.of Docs 1) | 0710102016892026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1106(ND)2026 | MS VB HOLDINGS PVT LTD VSLAWRAGA METALS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/29/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. Kindly ensure compliance and file the affidavit accordingly. | rksharma54@gmail.com |
| 158 | 4/27/2026 | 0710102040462024(No.of Docs 1) | 0710102040462024/5 | INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024 | MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD. | Sec 60(5) | 4/29/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks | arvindgarg |
| 159 | 4/28/2026 | 0710102022312026(No.of Docs 1) | 0710102022312026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026 | KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD | Section 12(2) | 4/29/2026 | No. of Objections: Only Volume 1 has been filed. Kindly upload all volumes in a single consolidated PDF. Compliance order is missing in the PDF. Kindly attach and upload the same. | nirajchamyal |
| 160 | 4/28/2026 | 0710102020332026(No.of Docs 1) | 0710102020332026/1 | COMPANY PETITION IB (IBC)/157(ND)2026 | DURIAN INDUSTRIES LIMITED VS. NKG INFRASTRUCTURE LIMITED | IBC Under Sec 9 | 4/29/2026 | No. of Objections: Order dated 08.04.2026 is missing in the PDF, though it is mentioned in the index. Kindly upload and annex the said order appropriately. | sidhant123 |
| 161 | 4/27/2026 | 0710102146262019(No.of Docs 2) | 0710102146262019/10 | COMPANY PETITION (COMPANIES ACT)/837(ND)2019 | GLOBAL VECTRA HELICORP LIMITED | Sec. 55(3) | 4/29/2026 | 1.compliance order missed in pdf | ads legal nclt |
| 162 | 4/27/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | 1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf | advocatepranavgupta |

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|-----|-----------|--------------------------------|---------------------|--|--|--|-----------|--|---------------------|
| 163 | 4/28/2026 | 0710102022312026(No.of Docs 1) | 0710102022312026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2026 | KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD | Section 12(2) | 4/29/2026 | No. of Objections: Bookmarking is missing in the PDF. Kindly rectify the same with proper page numbering as per index. Only Volume 2 has been filed. Kindly upload all volumes in a single consolidated PDF. "True copy" signature is missing in the PDF. Kindly ensure compliance. Page Nos. 284 and 287 are not properly aligned. Kindly correct the same. Double pagination is found in the PDF. Kindly remove it and ensure proper single pagination. Page Nos. 301, 313, 317, 333, 349, and 371 are not readable. Kindly re-upload clear and legible pages. | nirajchamyal |
| 164 | 4/27/2026 | 0710102015152023(No.of Docs 3) | 0710102015152023/10 | COMPANY APPEAL(COMPANIES ACT)/177(ND)2023 | CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (1) | 4/29/2026 | 1.as per the compliance order the affidavit was to be filed with in one week | Jsra2015 |
| 165 | 3/17/2026 | 0710102020852026(No.of Docs 0) | 0710102020852026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1259(ND)2026 | ASHISH VERMA VS. MUKUL KUMAR | Sec 60(5) | 4/29/2026 | No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Kindly attach the latest order in the PDF. ₹25/- Welfare ticket and ₹3/- Court fee are missing in the Vakalatnama. Kindly affix and comply accordingly. | |
| 166 | 4/28/2026 | 0710102067702024(No.of Docs 1) | 0710102067702024/5 | INTERLOCUTORY APPLICATION (I.B.C)/3995(PB)2024 | SUKAM POWER SYSTEMS LIMITED VS. DCB BANK | Sec 60(5) | 4/29/2026 | 1. Order dated 18.03.2026 missed in pdf as mentioned in index. 2. Kindly attach the Compliance order 2. true copy sign missed in annexure. | banibrar |
| 167 | 4/27/2026 | 0710102067142025(No.of Docs 2) | 0710102067142025/4 | COMPANY PETITION IB (IBC)/441(ND)2025 | SSAB EMEA AB VS. MACHINO INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF. Kindly upload and annex the same. Signatures are required on all pages of the PDF. Kindly ensure compliance. | Vyomikaa@123 |
| 168 | 4/28/2026 | 0710102020562026(No.of Docs 1) | 0710102020562026/3 | INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2026 | M/S. VITASTA SOFTWARE INDIA PVT. LTD VSDARPN AND COMPANY | Application under any other provisions-IBC,Section 19(2) / Regulation 30 | 4/29/2026 | No. of Objections: Kindly attach the compliance order in the PDF. Index and bookmarking with proper page numbering are mandatory. Kindly rectify the same as per requirements. It is observed that only the proof of service has been filed in the document. Kindly upload the complete set of documents/file. | tarunarora178 |
| 169 | 4/27/2026 | 0710102010592026(No.of Docs 2) | 0710102010592026/1 | INTERLOCUTORY APPLICATION (I.B.C)/616(ND)2026 | HARKARAN SINGH VS. NARENDER KUMAR SHARMA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF | karangandhii |
| 170 | 3/18/2026 | 0710102021112026(No.of Docs 0) | 0710102021112026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1252(ND)2026 | DEEPAK VERMA VS. MUKUL KUMAR | Sec 60(5) | 4/29/2026 | No. of Objections: Bookmarking with proper page numbering is mandatory. Kindly rectify the same as per index requirements. Compliance order is missing in the PDF. Kindly upload and annex the same appropriately. ₹25/- Welfare ticket and ₹3/- Court fee are missing in the Vakalatnama. Kindly affix and comply accordingly. | |
| 171 | 4/27/2026 | 0710102010572026(No.of Docs 2) | 0710102010572026/1 | INTERLOCUTORY APPLICATION (I.B.C)/618(ND)2026 | AMIT Inder Singh VS. NARENDER KUMAR SHARMA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/29/2026 | No. of Objections: Compliance order is missing in the PDF | karangandhii |
| 172 | 4/27/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | 1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf | advocatepranavgupta |
| 173 | 4/27/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/3 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/29/2026 | 1. As per the Compliance order the affidavit of service was to be filed within 1 week. Also kindly attach latest order in pdf 2.need all pages sign in pdf | advocatepranavgupta |
| 174 | 4/28/2026 | 0710102080572024(No.of Docs 2) | 0710102080572024/4 | INTERLOCUTORY APPLICATION (I.B.C)/5240(ND)2024 | DIKSHITULU AKELLA VS. SANJAY GUPTA RP UNNATI FORTUNE LTD. | Rule 11 of NCLT, 2016 | 4/29/2026 | 1. Kindly attach the compliance order in pdf. 2. As mentioned in Index page 29 is not attached in the pdf and the same is also mentioned in the bookmarking. | advcsyadav |
| 175 | 4/26/2026 | 0710102064092024(No.of Docs 1) | 0710102064092024/30 | COMPANY PETITION IB (IBC)/434(ND)2024 | NARAIN PAPERS PRIVATE LIMITED VS. FRANK EDUCATIONAL AIDS PRIVATE LTD | IBC Under Sec 9 | 4/28/2026 | 1. index and bookmarking missed in pdf 2. Twenty-five rs welfare ticket missing in vakalatnama. | Adv. Rukhsana Khan |
| 176 | 4/27/2026 | 0710102085222025(No.of Docs 2) | 0710102085222025/1 | INTERLOCUTORY APPLICATION (I.B.C)/4845(PB)2025 | MOHINDER SINGH SANGWAN THROUGH POWER OF ATTORNEY HOLDER SH. VIJAYENDER SINGH SANGWAN VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. | Sec 60(5) | 4/28/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | Abhirup Dasgupta |

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|-----|------------|--------------------------------|---------------------|--|--|--|-----------|---|------------------|
| 177 | 10/27/2025 | 0710102094172025(No.of Docs 0) | 0710102094172025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5216(ND)2025 | ANUP KUMAR VS. MADHU JAIN | Sec 60(5) | 4/28/2026 | 1.pagination missed in bookmarking 2.need all pages signed in pdf 3.Kindly attach compliance order and latest order if any in the pdf 4. Kindly paste the 25 Rs welfare fees on blank part of the Vakalatnama as it is hiding the content | |
| 178 | 4/24/2026 | 0710102051052025(No.of Docs 2) | 0710102051052025/10 | INTERLOCUTORY APPLICATION (I.B.C)/3076(ND)2025 | NEEL KAMAL AGARWAL VS. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS | Sec 60(5) | 4/28/2026 | Kindly upload latest order passed by the Bench as the Written submissions are already on record. | nirajchamyal |
| 179 | 4/26/2026 | 0710102073322024(No.of Docs 2) | 0710102073322024/9 | COMPANY PETITION IB (IBC)/601(ND)2024 | KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED | IBC Under Sec 9 | 4/28/2026 | 1. index and bookmarking missed in pdf 2. twenty-five rs welfare ticket and 3rs welfare ticket missed in vakalatnama. | ds337052 |
| 180 | 4/27/2026 | 0710102089342025(No.of Docs 2) | 0710102089342025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5115(PB)2025 | HITESH ANAND VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. | Section 60(5) | 4/28/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. Kindly file application for condonation of delay | Abhirup Dasgupta |
| 181 | 4/25/2026 | 0710102109792025(No.of Docs 5) | 0710102109792025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6221(ND)2025 | PRAVEEN JAUHARI VS. EARTH GRACIA BUILDCON PRIVATE LIMITED | Sec 60(5) | 4/28/2026 | 1.as per the compliance order the amended application was to be filed within one week. 2. Kindly file application for condonation of delay | upasanasingh |
| 182 | 4/28/2026 | 0710102028352025(No.of Docs 2) | 0710102028352025/11 | COMPANY APPEAL(COMPANIES ACT)/81(ND)2025 | APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 4/28/2026 | 1. Kindly attach Compliance Order. 2. As per our records the order dated 06.11.2025 the Bench has directed to file business plan within 2 weeks. In such case kindly file application for condonation of delay. | csindia1992 |
| 183 | 4/24/2026 | 0710102050382025(No.of Docs 2) | 0710102050382025/2 | COMPANY PETITION IB (IBC)/355(ND)2025 | MIS. INFINITY INFORMATICS LIMITED VS. MIS MAGICON IMPEX PRIVATE LIMITED | IBC Under Sec 9 | 4/28/2026 | Kindly upload the Compliance order with the pdf. Also mention the date on which the order was uploaded in the Index | adv.dikshadadu |
| 184 | 4/27/2026 | 0710102113342025(No.of Docs 1) | 0710102113342025/1 | INTERLOCUTORY APPLICATION (I.B.C)/10(PB)2026 | SUNIL KUMAR GUPTA LIQUIDATOR OF M/S ERA HOUSING & DEVELOPERS (INDIA) LTD. VS. M/S OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED | Section 60(5) | 4/28/2026 | 1. As per the compliance order, the present document is required to be filed within a week. In respect to delay kindly file application for condonation of delay. 2. Kindly also attach latest order of the court | kislayamishra |
| 185 | 4/25/2026 | 0710102021472026(No.of Docs 2) | 0710102021472026/1 | TRANSFER APPLICATION (IBC)/18(ND)2026 | CHETAN DOSHI VS. CMP EURO TECHNOPLAST PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/28/2026 | 1.bookmarking mandatory 2.compliance order missed in pdf 3.welfare ticket 25rs court fee 3rs missed on vakalatanama | kochhar19144 |
| 186 | 4/26/2026 | 0710102023802026(No.of Docs 1) | 0710102023802026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1676(ND)2026 | JITESH GUPTA VS. ASHISH SINGH | Section 60(5) | 4/28/2026 | 1. Kindly attach the compliance order in pdf. | snsadvocates |
| 187 | 4/27/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/6 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 4/28/2026 | 1. As per the compliance order, the present document is required to be filed within 10 days. 2. bookmarking missing | karansingh801 |
| 188 | 5/7/2025 | 0710102039352025(No.of Docs 0) | 0710102039352025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2025 | WINDCHIMES TRADING PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/28/2026 | 1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay | |
| 189 | 4/24/2026 | 0710102107832025(No.of Docs 2) | 0710102107832025/5 | INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025 | MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI | Section 60(5)/Rule 11 | 4/28/2026 | 1.Kindly attach compliance order and latest order if any 2.need every pages sign in pdf 3.date missing in index | Sanchika_legal |
| 190 | 4/27/2026 | 0710102089332025(No.of Docs 2) | 0710102089332025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5116(PB)2025 | NISHI SETHI VS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. | Sec 60(5) | 4/28/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | Abhirup Dasgupta |
| 191 | 4/26/2026 | 0710102079462025(No.of Docs 2) | 0710102079462025/6 | COMPANY PETITION IB (IBC)/516(ND)2025 | RAPIDUE TECHNOLOGIES PRIVATE LIMITED VS. JB ROLLING MILLS LIMITED | IBC Under Sec 9 | 4/28/2026 | 1. index and bookmarking missed in pdf 2. twenty-five rs welfare ticket and 3rs court fees missed in vakalatnama. | ds337052 |
| 192 | 4/25/2026 | 0710102026642026(No.of Docs 2) | 0710102026642026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2026 | M/S SWARAJ OVERSEAS VSMR. MANOJ KULSHRESTHA | Sec 60(5) | 4/28/2026 | Kindly attach Compliance order in case the order is not uploaded kindly mention the same in Index | BLA@ASSOCIATES |
| 193 | 4/24/2026 | 0710102071432025(No.of Docs 2) | 0710102071432025/9 | CONTEMPT PETITION (IBC)/35(ND)2025 | DURGA DAS AGGARWAL VSBANKEY BIHARI GOYAL | Rule 11 of NCLT, 2016 | 4/28/2026 | 1.counsel sign and date missing in index 2.as per the compliance order the affidavit was to be filed with in one week. Kindly also upload the order dated 02.07.2025. 3.pagination missed in bookmarking | Office.anubhav |
| 194 | 4/25/2026 | 0710102058332021(No.of Docs 1) | 0710102058332021/1 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/8(PB)2021 | SATYENDRA PRAAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. | Application under any other provisions | 4/28/2026 | 1.compliance order missed in pdf Kindly upload the Compliance order and latest order if any | amolvyas |
| 195 | 4/25/2026 | 0710102026472026(No.of Docs 1) | 0710102026472026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1524(ND)2026 | ACUBE SERVICES PVT LTD VS. SRIJAN INFRA LLP | Sections 60(5)/Regulation 13 | 4/28/2026 | incomplete file 1.index missing in pdf 2.bookmarking mandatory 3.Pagination missing 4.compliance order missed in pdf | akssax1 |
| 196 | 5/23/2025 | 0710102044492025(No.of Docs 0) | 0710102044492025/9 | COMPANY PETITION IB (IBC)/314(ND)2025 | VIJAY SULTANIA VS. KAD HOUSING PRIVATE LIMITED | IBC under Sec 7 | 4/28/2026 | 1. Kindly attach the compliance order in pdf. 2. True copy missed in annexure. | |

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| 197 | 4/25/2026 | 0710102079712025(No.of Docs 1) | 0710102079712025/2 | COMPANY PETITION (COMPANIES ACT)/155(ND)2025 | SANJOGITA AGARWAL VS. A B R DRUGS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/28/2026 | 1.compliance order missed in pdf 2. Kindly do pagination in bookmarking | smartnomics |
| 198 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 199 | 4/28/2026 | 0710102010672026(No.of Docs 2) | 0710102010672026/2 | INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026 | BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED | Rule 11 of NCLT, 2016 | 4/27/2026 | 1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination | knmncit |
| 200 | 4/24/2026 | 0710102011632026(No.of Docs 1) | 0710102011632026/1 | COMPANY PETITION IB (IBC)/100(ND)2026 | TRIBHUVAN MARKPLUS PRIVATE LIMITED VS. KAMDHENU GLOBAL LIMITED | IBC Under Sec 9 | 4/27/2026 | Kindly upload Compliance order and latest orde if any | Rjtsriv |
| 201 | 4/28/2026 | 0710102010672026(No.of Docs 2) | 0710102010672026/2 | INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026 | BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED | Rule 11 of NCLT, 2016 | 4/27/2026 | 1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination | knmncit |
| 202 | 4/24/2026 | 0710102013302025(No.of Docs 1) | 0710102013302025/7 | COMPANY PETITION IB (IBC)/226(ND)2025 | ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED | IBC under Sec 7,Application under any other provisions- IBC | 4/27/2026 | 1.bookmarking with pagination mandatory | AY Associates |
| 203 | 4/24/2026 | 0710102025322025(No.of Docs 2) | 0710102025322025/5 | COMPANY PETITION IB (IBC)/203(ND)2025 | BEACON TRUSTEESHIP LIMITED VS. VATIKA IT PARKS PRIVATE LIMITED | IBC under Sec 7 | 4/27/2026 | Kindly upload the Compliance order and latest order if any | BLA2024 |
| 204 | 4/28/2026 | 0710102010672026(No.of Docs 2) | 0710102010672026/2 | INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026 | BIJENDER JAIN VS. IDBI TRUSTEESHIP SERVICES LIMITED | Rule 11 of NCLT, 2016 | 4/27/2026 | 1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination | knmncit |
| 205 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 206 | 4/24/2026 | 0710102016712026(No.of Docs 2) | 0710102016712026/2 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/15(ND)2026 | MOHIT GOYAL VSSUBHASH CHAND JAIN | Sec 30 | 4/27/2026 | 1.as per the compliance order the affidavit of service was to be filed with in one week. Kindly file application for condonation of delay | ADHISH |
| 207 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 208 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 209 | 8/16/2025 | 0710102072172025(No.of Docs 0) | 0710102072172025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4357(ND)2025 | M/S AMIRA NATURE FOODS PVT LTD VS. M/S BARU MAL VINOD KUMAR | Rule 11 of NCLT, 2016 | 4/27/2026 | 1.as per the compliance order dated 02.02.2026 the reply was to be filed with in one week of proof of service.. 2. Kindly attach latest order passed by the Bench as well/ 2.Kindly attach copy of vakalatnama with reply. In case the vakalatnama is on record kindly mention the same in the Index. 4. Also the Volume 1 contains pdf of Volume 2 and vice e versa | |

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|-----|-----------|--------------------------------|--------------------|---|--|---|-----------|---|----------------|
| 210 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 211 | 4/25/2026 | 0710102028902026(No.of Docs 1) | 0710102028902026/1 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2026 | MKP FARMS PRIVATE LIMITED | Sec. 230-232, Sec 234 | 4/27/2026 | 1.compliance order missed in pdf | Afnaan1990 |
| 212 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 213 | 4/24/2026 | 0710102070612023(No.of Docs 2) | 0710102070612023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4950(PB)2023 | PIYUSH MATHUR VSSIMPA ENERGY INDIA PRIVATE LIMITED | Sec 60(5) | 4/27/2026 | 1 compliance order missing 2. sign missing in short notes | tanupriyagupta |
| 214 | 4/28/2026 | 0710102010672026(No.of Docs 2) | 0710102010672026/2 | INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2026 | BUJENDER JAIN VS. IDBI TRUSTESHIP SERVICES LIMITED | Rule 11 of NCLT, 2016 | 4/27/2026 | 1.as per the compliance order the rejoinder was to be filed with in two weeks. 2. Bookmarking not complete. Kindly do bookmarking with pagination | knmncit |
| 215 | 12/2/2025 | 0710102105752025(No.of Docs 0) | 0710102105752025/3 | INTERLOCUTORY APPLICATION (I.B.C)/79(PB)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VSTUSHAR GOEL DIRECTOR (POWER SUSPENDED) MIS SANTUR INFRASTRUCTURES PVT LTD & ORS | Application under any other provisions-IBC,Sec 66(1) | 4/27/2026 | 1.compliance order missed in pdf 2.this pages are not clear no of 400,401 | |
| 216 | 4/27/2026 | 0710102105652025(No.of Docs 2) | 0710102105652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL | Sec. 45 (1),Sec 49(2) | 4/27/2026 | 1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete. | knmncit |
| 217 | 4/27/2026 | 0710102105652025(No.of Docs 2) | 0710102105652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL | Sec. 45 (1),Sec 49(2) | 4/27/2026 | 1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete. | knmncit |
| 218 | 4/27/2026 | 0710102105652025(No.of Docs 2) | 0710102105652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL | Sec. 45 (1),Sec 49(2) | 4/27/2026 | 1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete. | knmncit |

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|-----|-----------|--------------------------------|--------------------|---|--|---|-----------|---|--------------------|
| 219 | 4/27/2026 | 0710102105652025(No.of Docs 2) | 0710102105652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2026 | IPE - MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR MIS SANTUR INFRASTRUCTURES PVT. LTD VS. TUSHAR GOEL | Sec. 45 (1),Sec 49(2) | 4/27/2026 | 1.the pages are not clear no of 38, 39, 50,51, 2.as per the compliance order the reply was to be filed with two weeks. 3. Bookmarking not complete. | knmncit |
| 220 | 4/24/2026 | 0710102019322026(No.of Docs 1) | 0710102019322026/1 | COMPANY PETITION IB (IBC)/143(ND)2026 | M/S BEETEL TELETECH LIMITED VS. M/S SHREE OJAS SYSTEM & TECHINFRA PRIVATE LIMITED | IBC Under Sec 9 | 4/27/2026 | 1.compliance order missed in pdf 2.need all pages sign in pdf | kuldeepandey86 |
| 221 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 222 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 223 | 4/24/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/27/2026 | 1.as per the compliance order the reply was to be filed with in two weeks. 2. Bookmarking not complete | knmncit |
| 224 | 4/25/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week | upinder_singh |
| 225 | 4/25/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week | upinder_singh |
| 226 | 4/28/2026 | 0710102006572026(No.of Docs 2) | 0710102006572026/4 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)7(ND)2026 | HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: Compliance order is missing in the PDF. | abhishek.nahta |
| 227 | 4/28/2026 | 0710102006572026(No.of Docs 2) | 0710102006572026/4 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)7(ND)2026 | HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: Compliance order is missing in the PDF. | abhishek.nahta |
| 228 | 4/30/2026 | 0710102048002025(No.of Docs 2) | 0710102048002025/3 | INTERLOCUTORY APPLICATION(IBC)(DIS.)25(ND)2025 | MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED | Sec 54(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within two weeks | gautam@kfindia.com |
| 229 | 4/30/2026 | 0710102011352026(No.of Docs 5) | 0710102011352026/1 | COMPANY PETITION (COMPANIES ACT)25(ND)2026 | GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/26/2026 | No. of Objections: Kindly upload the compliance order and the latest order | Ashutosh Gupta |
| 230 | 4/28/2026 | 0710102006572026(No.of Docs 2) | 0710102006572026/4 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)7(ND)2026 | HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: Compliance order is missing in the PDF. | abhishek.nahta |
| 231 | 4/30/2026 | 0710102048002025(No.of Docs 2) | 0710102048002025/3 | INTERLOCUTORY APPLICATION(IBC)(DIS.)25(ND)2025 | MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED | Sec 54(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within two weeks | gautam@kfindia.com |

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|-----|-----------|--------------------------------|--------------------|---|--|----------------------------|-----------|---|----------------|
| 232 | 4/30/2026 | 0710102011352026(No.of Docs 5) | 0710102011352026/1 | COMPANY PETITION (COMPANIES ACT)/25(ND)2026 | GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/26/2026 | No. of Objections: Kindly upload the compliance order and the latest order | Ashutosh Gupta |
| 233 | 4/28/2026 | 0710102006572026(No.of Docs 2) | 0710102006572026/4 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2026 | HILTON HOTELS MANAGEMENT INDIA PRIVATE LIMITED | Sec. 230-232-Second Motion | 4/26/2026 | No. of Objections: Compliance order is missing in the PDF. | abhishek.nahta |
| 234 | 4/30/2026 | 0710102011352026(No.of Docs 5) | 0710102011352026/1 | COMPANY PETITION (COMPANIES ACT)/25(ND)2026 | GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/26/2026 | No. of Objections: Kindly upload the compliance order and the latest order | Ashutosh Gupta |
| 235 | 4/30/2026 | 0710102000402023(No.of Docs 3) | 0710102000402023/9 | COMPANY PETITION IB (IBC)/70(ND)2023 | PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED | IBC under Sec 7 | 4/26/2026 | No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided. | Sanjeev1513 |
| 236 | 4/30/2026 | 0710102000402023(No.of Docs 3) | 0710102000402023/9 | COMPANY PETITION IB (IBC)/70(ND)2023 | PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED | IBC under Sec 7 | 4/26/2026 | No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided. | Sanjeev1513 |
| 237 | 4/30/2026 | 0710102000402023(No.of Docs 3) | 0710102000402023/9 | COMPANY PETITION IB (IBC)/70(ND)2023 | PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED | IBC under Sec 7 | 4/26/2026 | No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided. | Sanjeev1513 |
| 238 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 239 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 240 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 241 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 242 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 243 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 244 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 245 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 246 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 247 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 248 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 249 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 250 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 251 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 252 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 253 | 4/13/2026 | 0710102019142024(No.of Docs 2) | 0710102019142024/3 | COMPANY PETITION IB (IBC)/217(PB)2024 | INDIAN BANK VS. AMAN GEHLOT | Section 95(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within ten days. Kindly comply accordingly | Gautam2023 |
| 254 | 4/30/2026 | 0710102011352026(No.of Docs 5) | 0710102011352026/1 | COMPANY PETITION (COMPANIES ACT)/25(ND)2026 | GAURAV RAJ BAJAJ VS. SANSKRITI VILLAS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/26/2026 | No. of Objections: Kindly upload the compliance order and the latest order | Ashutosh Gupta |
| 255 | 4/30/2026 | 0710102016522026(No.of Docs 4) | 0710102016522026/2 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 4/26/2026 | No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF. | Naren01 |
| 256 | 4/30/2026 | 0710102016522026(No.of Docs 4) | 0710102016522026/2 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 4/26/2026 | No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF. | Naren01 |

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|-----|-----------|--------------------------------|--------------------|--|--|------------------------------|-----------|---|--------------------|
| 257 | 4/30/2026 | 0710102000402023(No.of Docs 3) | 0710102000402023/9 | COMPANY PETITION IB (IBC)/70(ND)2023 | PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED | IBC under Sec 7 | 4/26/2026 | No. of Objections: As per the compliance order, the written submission was required to be filed within one week. Bookmarking is mandatory and has not been provided. | Sanjeev1513 |
| 258 | 4/25/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week | upinder_singh |
| 259 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/4 | INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/26/2026 | No. of Objections: 1 Kindly attach the latest order in PDF format. | mohit.nandwani |
| 260 | 4/30/2026 | 0710102048002025(No.of Docs 2) | 0710102048002025/3 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025 | MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED | Sec 54(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within two weeks | gautam@kfindia.com |
| 261 | 4/25/2026 | 0710102092212025(No.of Docs 2) | 0710102092212025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week | upinder_singh |
| 262 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/4 | INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/26/2026 | No. of Objections: 1 Kindly attach the latest order in PDF format. | mohit.nandwani |
| 263 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/4 | INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/26/2026 | No. of Objections: 1 Kindly attach the latest order in PDF format. | mohit.nandwani |
| 264 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/4 | INTERLOCATORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/26/2026 | No. of Objections: 1 Kindly attach the latest order in PDF format. | mohit.nandwani |
| 265 | 4/25/2026 | 0710102092212025(No.of Docs 1) | 0710102092212025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. | upinder_singh |
| 266 | 4/30/2026 | 0710102048002025(No.of Docs 2) | 0710102048002025/3 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/25(ND)2025 | MR. RAJEEV LOCHAN VSKARNATAKA BANK LIMITED | Sec 54(1) | 4/26/2026 | No. of Objections: As per the compliance order, the reply was required to be filed within two weeks | gautam@kfindia.com |
| 267 | 4/25/2026 | 0710102092212025(No.of Docs 1) | 0710102092212025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. | upinder_singh |
| 268 | 4/30/2026 | 0710102103142025(No.of Docs 2) | 0710102103142025/1 | COMPANY PETITION IB (IBC)/17(ND)2026 | ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/26/2026 | No. of Objections: Kindly attach the latest order in PDF. | Sumed |
| 269 | 4/25/2026 | 0710102092212025(No.of Docs 1) | 0710102092212025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. | upinder_singh |
| 270 | 4/30/2026 | 0710102016522026(No.of Docs 4) | 0710102016522026/2 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 4/26/2026 | No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF. | Naren01 |
| 271 | 4/30/2026 | 0710102103142025(No.of Docs 2) | 0710102103142025/1 | COMPANY PETITION IB (IBC)/17(ND)2026 | ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/26/2026 | No. of Objections: Kindly attach the latest order in PDF. | Sumed |
| 272 | 4/30/2026 | 0710102016522026(No.of Docs 4) | 0710102016522026/2 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 4/26/2026 | No. of Objections: Wrong file has been uploaded. Kindly file the correct document by way of an Interlocutory Application (IA). Kindly attach the compliance order in PDF. | Naren01 |
| 273 | 4/25/2026 | 0710102092212025(No.of Docs 1) | 0710102092212025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/82(ND)2025 | SNAP-ON TOOLS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/26/2026 | No. of Objections: As per the compliance order, the affidavit was required to be filed within one week. | upinder_singh |
| 274 | 4/30/2026 | 0710102103142025(No.of Docs 2) | 0710102103142025/1 | COMPANY PETITION IB (IBC)/17(ND)2026 | ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/26/2026 | No. of Objections: Kindly attach the latest order in PDF. | Sumed |
| 275 | 4/30/2026 | 0710102103142025(No.of Docs 2) | 0710102103142025/1 | COMPANY PETITION IB (IBC)/17(ND)2026 | ALPAS CERA PRIVATE LIMITED VS. ALPAS EURO INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/26/2026 | No. of Objections: Kindly attach the latest order in PDF. | Sumed |

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|-----|-----------|--------------------------------|---------------------|---|--|--|-----------|--|------------------|
| 276 | 4/23/2026 | 0710102033242024(No.of Docs 5) | 0710102033242024/4 | INTERLOCUTORY APPLICATION (I.B.C)/2063(ND)2024 | MS. POOJA BAHRY VS. REGENCY FINCORP LIMITED | Sec 60(5) | 4/24/2026 | 1.bookmarking incomplete in all volume 2.need every pages sign and true copy in pdf 3.Page No. 60 is blank, kindly remove blank page 4.compliance order missed in pdf 5.The page 489 is not clear | Jmrk205 |
| 277 | 4/23/2026 | 0710102107692025(No.of Docs 2) | 0710102107692025/5 | COMPANY PETITION IB (IBC)/717(ND)2025 | AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED | IBC under Sec 7 | 4/24/2026 | 1.bookmarking mandatory 2.incomplete file | knmncit |
| 278 | 4/22/2026 | 0710102018762026(No.of Docs 2) | 0710102018762026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1062(PB)2026 | PING DEVELOPERS PVT. LTD. VS. MONITORING COMMITTEE | Rule 11 of NCLT, 2016 | 4/24/2026 | 1. kindly attach the compliance order or latest order. 2. Vakalatnama missing, if already on record kindly mention the same in index. 3. | abhishekpamar500 |
| 279 | 4/24/2026 | 0710102105302023(No.of Docs 2) | 0710102105302023/1 | CONTEMPT PETITION(COMPANIES ACT)/19(PB)2023 | M/S GLOBAL AUTOTECH LIMITED VS. AJAY MAINI | Sec 425 | 4/24/2026 | 1.The pagination from page 26 to 28 is missing 2. the pages no of 30 to 36. 39,40 are not clear, 3.kindly attach compliance order/latest order 4.copy of vakalatnama missing 5. Pagination missing in bookmarking | archerjurists |
| 280 | 4/23/2026 | 0710102086252025(No.of Docs 1) | 0710102086252025/4 | COMPANY PETITION IB (IBC)/659(ND)2025 | UC INCLUSIVE CREDIT PRIVATE LIMITED VS. CREATIVITY AT BEST TECHNOLOGIES LIMITED | IBC under Sec 7 | 4/24/2026 | 1. incomplete bookmarking kindly update the bookmarking in proper way along with pagination. 2. as per the compliance order dated 09.04.2026, the affidavit of service by dasti notice was to be filed within three days, kindly file application for condonation of delay | verticespartners |
| 281 | 4/23/2026 | 0710102098302025(No.of Docs 1) | 0710102098302025/2 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/75(ND)2025 | GAGAN GULATI VSVIRENDER ARORA | Section 54K | 4/24/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks. Kindly file application for condonation of delay | ipgagangulati |
| 282 | 4/23/2026 | 0710102056992025(No.of Docs 2) | 0710102056992025/4 | COMPANY APPEAL(COMPANIES ACT)/113(ND)2025 | PAWAN KUMAR VS. INCOME TAX DEPARTMENT | Sec 252 (1) | 4/24/2026 | 1.bookmarking mandatory 2.as per the compliance order the rejoinder was to be filed with in two weeks. Kindly file application for condonation of delay | CSSSHARAD |
| 283 | 4/23/2026 | 0710102015152023(No.of Docs 1) | 0710102015152023/9 | COMPANY APPEAL(COMPANIES ACT)/177(ND)2023 | CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (1) | 4/24/2026 | 1. bookmarking mandatory. 2. kindly attach the compliance order or latest order. | Jsra2015 |
| 284 | 4/23/2026 | 0710102060752022(No.of Docs 1) | 0710102060752022/5 | CONTEMPT PETITION (IBC)/21(ND)2022 | ATUL KUMAR KANSAL VSSANDEEP SOOD | Rule 11 of NCLT, 2016 | 4/24/2026 | 1.Kindly upload compliance order/latest order in pdf | chetanwahi |
| 285 | 4/23/2026 | 0710102060752022(No.of Docs 1) | 0710102060752022/6 | CONTEMPT PETITION (IBC)/21(ND)2022 | ATUL KUMAR KANSAL VSSANDEEP SOOD | Rule 11 of NCLT, 2016 | 4/24/2026 | 1.incomplete file only proof of service upload in pdf | chetanwahi |
| 286 | 4/23/2026 | 0710102079442024(No.of Docs 2) | 0710102079442024/7 | INTERLOCUTORY APPLICATION (I.B.C)/4676(ND)2024 | HARISH TANEJA VS. VIPUL KANT UPADHYAY | Application under any other provisions- IBC | 4/24/2026 | Kindly attach compliance order/latest order | LD3682009 |
| 287 | 4/23/2026 | 0710102079522024(No.of Docs 2) | 0710102079522024/12 | INTERLOCUTORY APPLICATION (I.B.C)/4673(ND)2024 | HARISH TANEJA VS. PARUL UPADHYAY | Application under any other provisions- IBC | 4/24/2026 | Kindly attach compliance order/latest order | LD3682009 |
| 288 | 4/23/2026 | 0710102092912025(No.of Docs 2) | 0710102092912025/4 | COMPANY PETITION (COMPANIES ACT)/176(ND)2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS. ROYALE INDIAN RAIL TOURS LIMITED | Sec 272 of the Companies Act , 2013,Sec. 271-273 | 4/24/2026 | 1.compliance order missed in pdf 2. As per our records it was seen that in the Compliance order dated 30.01.2026 that the notice was to be served to the newly added parties within 3 days. In such case kindly file application for condonation of delay 2.pagination missed in bookmarking 3.date missing on vakalatnama | mbakash |
| 289 | 4/23/2026 | 0710102086402025(No.of Docs 2) | 0710102086402025/7 | INTERLOCUTORY APPLICATION (I.B.C)/4981(ND)2025 | MR RAMESH NARAYAN SINGH VS. SARVESH KASHYAP | Sec 60(5) | 4/24/2026 | 1.compliance order missed in pdf 2.vakalatnama copy missed in pdf 3. Pagination missing in bookmarking | KUJLEGAL |
| 290 | 4/23/2026 | 0710102081642025(No.of Docs 1) | 0710102081642025/8 | COMPANY APPEAL(COMPANIES ACT)/125(ND)2025 | SAN SHARE SHOPPE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 4/24/2026 | 1. As per order dated 05.02.2026 the proof of service was to be filled within one week. 2. kindly refile with latest order | csindia1992 |
| 291 | 4/22/2026 | 0710102014932025(No.of Docs 2) | 0710102014932025/2 | COMPANY PETITION IB (IBC)/148(ND)2025 | CAPT DEVESH BBYAN VS. SPICEJET LIMITED | IBC Under Sec 9 | 4/24/2026 | 1. kindly attach the compliance order or latest order. | RITU1171 |
| 292 | 4/23/2026 | 0710102017292025(No.of Docs 1) | 0710102017292025/7 | COMPANY PETITION IB (IBC)/230(ND)2025 | UNIQUE WASTE PROCESSING COMPANY LIMITED ,UNIQUE WASTE PROCESSING COMPANY LIMITED | IBC Under Sec 10 | 4/24/2026 | 1. As per the compliance order dated 19.03.2026 the Affidavit of service was to be filed within One week. | wamikatrehah |
| 293 | 4/23/2026 | 0710102020542025(No.of Docs 2) | 0710102020542025/14 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/79(ND)2025 | RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED | Rule 11 of NCLT | 4/24/2026 | 1.compliance order missing in pdf 2. Also attach latest order if any | satyalawchambers |

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|-----|-----------|--------------------------------|---------------------|--|---|--|-----------|---|---------------|
| 294 | 4/23/2026 | 0710102056992025(No.of Docs 2) | 0710102056992025/5 | COMPANY APPEAL,(COMPANIES ACT)113(ND)2025 | PAWAN KUMAR VS. INCOME TAX DEPARTMENT | Sec 252 (1) | 4/24/2026 | 1.as per the compliance order the rejoinder was to be filed with in two weeks | CSSHARAD |
| 295 | 4/22/2026 | 0710102030412026(No.of Docs 1) | 0710102030412026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026 | MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER | Section 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order. | CMASKVERMA |
| 296 | 4/22/2026 | 0710102030412026(No.of Docs 1) | 0710102030412026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026 | MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER | Section 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order. | CMASKVERMA |
| 297 | 4/22/2026 | 0710102030412026(No.of Docs 1) | 0710102030412026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026 | MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER | Section 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order. | CMASKVERMA |
| 298 | 4/22/2026 | 0710102030412026(No.of Docs 1) | 0710102030412026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2026 | MR SUMAN KUMAR VERMA LIQUIDATOR VS. UNION BANK OF INDIA THROUGH ITS BRANCH MANAGER AUTHORIZED OFFICER | Section 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order. | CMASKVERMA |
| 299 | 4/22/2026 | 0710102009992026(No.of Docs 2) | 0710102009992026/1 | COMPANY PETITION (COMPANIES ACT)20(ND)2026 | MR. RAMANDEEP SINGH AHLUWALIA & ANR. VS. M/S SUNTIME ENERGY LIMITED | Sec. 59,Application under any other provisions | 4/23/2026 | 1. kindly attach the compliance order 2. In case of delay in filing replyas per the Compliance order kindly file application for condonation of delay | abhi4064 |
| 300 | 4/21/2026 | 0710102074342025(No.of Docs 2) | 0710102074342025/6 | INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/23/2026 | 1. kindly attach the compliance order or latest order | abhi4064 |
| 301 | 4/21/2026 | 0710102021132026(No.of Docs 2) | 0710102021132026/4 | INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026 | JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS. | Sec 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order. | Rishabh2980 |
| 302 | 4/21/2026 | 0710102021132026(No.of Docs 2) | 0710102021132026/3 | INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026 | JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS. | Sec 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order | Rishabh2980 |
| 303 | 4/21/2026 | 0710102016252025(No.of Docs 3) | 0710102016252025/8 | INTERLOCUTORY APPLICATION (I.B.C)/1147(ND)2025 | RADHA KISHAN@ RADHA KRISHAN & ORS. VS. M/S RIVIERKRISHNA DEVELOPERS LLP | Sec 60(5),Rule 11 of NCLT, 2016 | 4/23/2026 | 1. bookmarking mandatory. 2. Counsel details missed on PDF. 3. kindly upload the complete PDF along with index according to the volumes 4. kindly attach the compliance order or latest order. | shagunsapoo |
| 304 | 4/21/2026 | 0710102074962024(No.of Docs 1) | 0710102074962024/2 | COMPANY PETITION IB (IBC)/682(ND)2024 | BANK OF MAHARASHTRA VS. VIRENDER SINGH | Section 95(1) | 4/23/2026 | 1.as per the compliance order the was affidavit to be filed with in one week. | vk Gupta |
| 305 | 4/20/2026 | 0710102070352025(No.of Docs 1) | 0710102070352025/6 | COMPANY PETITION IB (IBC)/470(ND)2025 | TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/23/2026 | 1. bookmarking incomplete kindly upload the complete bookmarking along with pagination. 2. kindly attach the compliance order or latest order 3. Counsel details missed on in an index. | Raymond |
| 306 | 4/21/2026 | 0710102073012024(No.of Docs 1) | 0710102073012024/5 | COMPANY APPEAL,(COMPANIES ACT)194(ND)2024 | ** WILL BE AUTO FILLED LATER | Sec 252 (1) | 4/23/2026 | 1. index and bookmarking mandatory. 2. kindly attach the compliance order or latest order. | Pratkmr11 |
| 307 | 4/22/2026 | 0710102038742022(No.of Docs 2) | 0710102038742022/13 | INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022 | HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS | Application under any other provisions- IBC,Sec 25(j), Application under any other provisions- IBC | 4/23/2026 | 1.Kindly attach the compliance order and latest order of the court. The attached order is of 2021 | SALUJA |
| 308 | 4/22/2026 | 0710102050902024(No.of Docs 2) | 0710102050902024/12 | COMPANY PETITION IB (IBC)/525(ND)2024 | PRATEEK GUPTA (HUF) & ORS. VS. VATIKA INFRACON PRIVATE LIMITED | IBC under Sec 7 | 4/23/2026 | 1.As per the Compliance order dated 07.11.2025 the amended memo of parties was to be filed within one week. In case of delay kindly file application for condonation of delay. 2. kindly attach the latest order in pdf | psplegal |
| 309 | 4/21/2026 | 0710102045762025(No.of Docs 2) | 0710102045762025/5 | COMPANY PETITION IB (IBC)/363(ND)2025 | SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED | IBC under Sec 7 | 4/23/2026 | "1. Copy of vakalatanama missed in PDF. 2. kindly attach the compliance order or latest order " | arguspartners |
| 310 | 4/22/2026 | 0710102030282022(No.of Docs 1) | 0710102030282022/8 | INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022 | GULSHAN KUMAR GUPTA | Application under any other provisions- IBC | 4/23/2026 | 1. As per the compliance order dated 16.02.2026 the affidavit was to be filed within two weeks , kindly file an application for condonation of delay. | IPGULSHAN |

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|-----|-----------|--------------------------------|---------------------|--|--|--|-----------|--|----------------------|
| 311 | 4/20/2026 | 0710102038802025(No.of Docs 3) | 0710102038802025/1 | INTERLOCUTORY APPLICATION (I.B.C)/2825(ND)2025 | PARVEEN KUMAR ADLAKHA VS | Sec 60(5) | 4/23/2026 | 1. As per the compliance order there is no mention about filing of affidavit under the IA 2825. Also a week's time was granted to file an IA for amending of prayer | harshitkumarawat |
| 312 | 4/22/2026 | 0710102076782023(No.of Docs 2) | 0710102076782023/5 | INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023 | MR. SACHIN GARG & ORS VS. PEC LTD | Sec 60(5) | 4/23/2026 | 1.compliance order missing in pdf 2.need every pages sign and true copy in pdf 3.double pagination wrong in pages 4.court fee 1rs missed on vakalatanama | deveshbhatia |
| 313 | 4/22/2026 | 0710102400482009(No.of Docs 2) | 0710102400482009/56 | COMPANY PETITION (COMPANIES ACT)/110(ND)2009 | ABINASH CHANDER MAHAJAN ORS. VS VIKAS PROMOTERS PVT LTD ORS. | Application under any other provisions | 4/23/2026 | 1.as per the compliance order the report affidavit was to be filed with in ten days. Kindly file application for condonation of delay | Pallavi@1988 |
| 314 | 4/22/2026 | 0710102004922026(No.of Docs 3) | 0710102004922026/4 | COMPANY PETITION IB (IBC)/70(ND)2026 | SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED | IBC Under Sec 9 | 4/23/2026 | 1. kindly file the condonation delay in application along with thousand Rs. fee in Application. 2. True copy sign missing on Annexures in PDF. 3. kindly attach the compliance order/ latest order if any. | pinnaclelawassociate |
| 315 | 4/22/2026 | 0710102101192025(No.of Docs 2) | 0710102101192025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5711(ND)2025 | VIJAY KUMAR GUPTA VS. SAMEEN HUSAIN SUSPENDED DIRECTOR | Sec 60(5) | 4/23/2026 | 1.as per the compliance order reply minutes was to be filed with in seven days 2.same pdf is uploaded twice .kindly remove duplicate pdf 3.please uploaded volume vise pdf in 200 pages | 8826866516 |
| 316 | 4/22/2026 | 0710102057622025(No.of Docs 2) | 0710102057622025/3 | COMPANY APPEAL(COMPANIES ACT)/109(ND)2025 | ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA | Sec 252 (1) | 4/23/2026 | Kindly attach Compliance order in pdf with latest order. 2. In case the latest order is not uploaded kindly mention the same in index | legalics |
| 317 | 4/22/2026 | 0710102056992025(No.of Docs 2) | 0710102056992025/3 | COMPANY APPEAL(COMPANIES ACT)/113(ND)2025 | PAWAN KUMAR VS. INCOME TAX DEPARTMENT | Sec 252 (1) | 4/23/2026 | 1. As per the compliance order dated 11.02.2026 the rejoinder was to be filed within two weeks , kindly file application for condonation of delay. | CSSHARAD |
| 318 | 4/22/2026 | 0710102005362026(No.of Docs 2) | 0710102005362026/3 | INTERLOCUTORY APPLICATION (I.B.C)/300(ND)2026 | ANIL KALRA VS. MR. SUNIL KUMAR AGRAWAL RP | Section 60(5)/Rule 11 | 4/23/2026 | 1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay. | kunal.godhwani |
| 319 | 4/20/2026 | 0710102072012025(No.of Docs 2) | 0710102072012025/3 | COMPANY PETITION IB (IBC)/684(ND)2025 | CROFARM AGRIPRODUCTS PRIVATE LIMITED | IBC Under Sec 10 | 4/23/2026 | As per the order dated 06.01.2026 the response of Income Tax Department was to be filed within 2 week's after receipt of notice. As per the records the notice was served in February. 2. The latest order is not attached. 3. Application for condonation of delay to be filed in case of delay | 9899393420 |
| 320 | 4/22/2026 | 0710102109212025(No.of Docs 2) | 0710102109212025/1 | COMPANY APPEAL(COMPANIES ACT)/154(ND)2025 | MR. ARUN GOEL VS. THE REGISTRAR OF COMPANIES DELHI & HARYANA | Sec 252 (3) | 4/23/2026 | 1.as per the compliance order dated 02.03.2026 the affidavit of service was to be filed with in one week. | shubhampaliwal |
| 321 | 4/22/2026 | 0710102108792025(No.of Docs 2) | 0710102108792025/3 | INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026 | NAVIN DHAMIJA VS. SUNIL KUMAR AGGARWAL | Section 60(5) | 4/23/2026 | 1.compliance order/latest order missing in pdf | GS32207 |
| 322 | 4/21/2026 | 0710102019122026(No.of Docs 1) | 0710102019122026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1200(ND)2026 | P.S SECURITTY SERVICES PVT LTD VS. CREW B.O.S. PRODUCTS LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PANKAJ MAHAJAN | Sec 60(5) | 4/23/2026 | 1. kindly attach the compliance order or latest order | D5243AWM |
| 323 | 4/29/2026 | 0710102021632026(No.of Docs 1) | 0710102021632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026 | DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS. | 19(2) | 4/22/2026 | 1. Condonation of delay is included in the affidavit of service, kindly file it separately under application. | sksharma |
| 324 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatnama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 325 | 4/21/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/5 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 4/22/2026 | 1.compliance order missed in pdf 2.pagination missed in bookmarking | indiajuris |
| 326 | 4/21/2026 | 0710102013652026(No.of Docs 2) | 0710102013652026/1 | INTERLOCUTORY APPLICATION (I.B.C)/792(ND)2026 | VIVEK PARTI VS. STATE BANK OF INDIA | Section 19(2) / Regulation 30 | 4/22/2026 | 1. As per the compliance order dated 20.02.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay. 2. kindly attach the latest order. | karangandhii |
| 327 | 4/19/2026 | 0710102013662026(No.of Docs 2) | 0710102013662026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026 | SANDEEP GOEL VSMR. NAKUL BHARANA | Section 74 | 4/22/2026 | As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay. | Saloni@8384 |
| 328 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatnama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 329 | 4/17/2026 | 0710102002192021(No.of Docs 2) | 0710102002192021/5 | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021 | VIVEK GAUR VS. SUNIL KUMAR JAIN | Sec 60(5) | 4/22/2026 | 1. kindly attach the compliance order and latest order | kkunall11 |
| 330 | 4/17/2026 | 0710102013662026(No.of Docs 3) | 0710102013662026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1066(PB)2026 | SANDEEP GOEL VSMR. NAKUL BHARANA | Section 74 | 4/22/2026 | As per the compliance order dated 16.03.2026 the reply was to be filed in three week, kindly file application for condonation of delay. | divyaverma127 |

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|-----|-----------|--------------------------------|---------------------|--|---|--|-----------|--|---------------------|
| 331 | 4/20/2026 | 0710102105022025(No.of Docs 1) | 0710102105022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5877(ND)2025 | ANKUR KUMAR RESOLUTION PROFESSIONAL OF M/S. TWENTY FIRST CENTURY WIRE RODS LTD. | Sec 60(5) | 4/22/2026 | 1. kindly attach the compliance order or latest order | Saniya |
| 332 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatnama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 333 | 4/20/2026 | 0710102093422025(No.of Docs 1) | 0710102093422025/4 | COMPANY PETITION IB (IBC)/616(ND)2025 | GLOBAL SURVEYORS VS. WAPCOS LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. Counsel sign missing on an index 2. One Rs. court fee missed on vakalatanama in PDF. 3. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatanama | Tusharsannu1@2025 |
| 334 | 4/20/2026 | 0710102094032025(No.of Docs 1) | 0710102094032025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5163(ND)2025 | AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL | Sec 60(5) | 4/22/2026 | 1. As per the compliance order dated 15.04.2026 the Affidavit was to be filed within three days , kindly file application for condonation of delay. | mohit.nandwani |
| 335 | 4/17/2026 | 0710102007652025(No.of Docs 2) | 0710102007652025/12 | INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2025 | SATISH KUMAR MATHUR VS. MS. SANDHYA SETHI | Section 60(5) | 4/22/2026 | 1. kindly attach the compliance order or latest order. | nikitamanu |
| 336 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatnama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 337 | 4/21/2026 | 0710102091772024(No.of Docs 1) | 0710102091772024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2024 | IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED | Rule 154 (1) | 4/22/2026 | 1.kindly attach latest order in pdf | nirajku76 |
| 338 | 4/22/2026 | 0710102107372025(No.of Docs 2) | 0710102107372025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6083(ND)2025 | MEHUL DHAWAN VS. SUNIL KUMAR AGARWAL | Sec 60(5) | 4/22/2026 | 1.as per the compliance order the written submission was to be filed with in one week. | kunal.godhwani |
| 339 | 4/20/2026 | 0710102013532025(No.of Docs 1) | 0710102013532025/3 | COMPANY PETITION (COMPANIES ACT)/75(ND)2025 | KULDEEPAK MITTAL VS. HARVEST GLOBAL (SSP) PVT. LTD. | Sec. 59 | 4/22/2026 | 1. kindly attach the compliance order or latest order 2. wrongly heading mention on an index and affidavit | ishaan2495 |
| 340 | 4/20/2026 | 0710102000142026(No.of Docs 2) | 0710102000142026/2 | INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2026 | SHEETAL PATHROR VS. RAKESH KUMAR GUPTA | Sections 60(5)/Regulation 13 | 4/22/2026 | 1. kindly attach the compliance order or latest order | parthdavar |
| 341 | 4/21/2026 | 0710102107872025(No.of Docs 1) | 0710102107872025/1 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/7(ND)2026 | P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS | Application under any other provisions | 4/22/2026 | 1. kindly attach the compliance order or latest order | D5243AWM |
| 342 | 4/18/2026 | 0710102000742024(No.of Docs 1) | 0710102000742024/3 | INTERLOCUTORY APPLICATION (I.B.C)/157(ND)2024 | DEVENDRA SINGH VLSAIBA INTERNATIONAL PRIVATE LIMITED | Sec 30 | 4/22/2026 | 1.compliance order missed in pdf | varshabanerjee |
| 343 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/2 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/22/2026 | 1. As per mention in index compliance order dated 06.10.2025 is missing in PDF. 2. kindly attach the latest order. | mohit.nandwani |
| 344 | 4/15/2026 | 0710102009422026(No.of Docs 1) | 0710102009422026/2 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/22/2026 | 1. Wrong File, kindly file in application | ABHISHEKNEGI |
| 345 | 4/20/2026 | 0710102090422023(No.of Docs 1) | 0710102090422023/8 | COMPANY PETITION IB (IBC)/142(ND)2024 | LIBERIUM GLOBAL RESOURCES PRIVATE LIMITED VS. AMRITSAR MSW LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. bookmarking mandatory. 2. kindly attach the compliance order or latest order | Sarthak2095 |
| 346 | 4/23/2026 | 0710102018602026(No.of Docs 5) | 0710102018602026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026 | RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD. | Section 60(5)/Rule 11 | 4/22/2026 | 1.vakalatanama copy missed in pdf | madhavikhanna@1234 |
| 347 | 4/22/2026 | 0710102038292025(No.of Docs 1) | 0710102038292025/3 | INTERLOCUTORY APPLICATION (I.B.C)/2349(ND)2025 | SARVESH KASHYAP VSSHRI AMULYA KUMAR MISHRA | Sec 66(1) | 4/22/2026 | 1. kindly attach the compliance order or latest order | rakesh@12 |
| 348 | 4/23/2026 | 0710102018602026(No.of Docs 5) | 0710102018602026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026 | RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD. | Section 60(5)/Rule 11 | 4/22/2026 | 1.vakalatanama copy missed in pdf | madhavikhanna@1234 |
| 349 | 4/21/2026 | 0710102003832026(No.of Docs 2) | 0710102003832026/2 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/43(ND)2026 | PRABHDIT SINGH BATRA VS. AMRIT GRAPHICS PRIVATE LIMITED | Rule 11 of NCLT | 4/22/2026 | 1. kindly attach the compliance order or latest order | knmncit |
| 350 | 4/22/2026 | 0710102084532020(No.of Docs 1) | 0710102084532020/9 | COMPANY PETITION IB (IBC)/941(ND)2020 | STATE BANK OF INDIA VS. ATUL PUNJ | Section 95(1) | 4/22/2026 | 1. bookmarking mandatory. 2. pagination missed on index and PDF. | sangallawassociates |
| 351 | 4/21/2026 | 0710102024872025(No.of Docs 1) | 0710102024872025/2 | RESTORED COMPANY PETITION (IBC)/4(PB)2025 | SHREE RADHA DAMODAR EXPORTS VS. MIDEAST INTEGRATED STEELS LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. bookmarking mandatory. 2. wrong file, kindly file in application | globalamaradv |

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| 352 | 4/20/2026 | 0710102081842025(No.of Docs 1) | 0710102081842025/3 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/341(ND)2025 | HBN HOMES COLONISERS PRIVATE LIMITED. VS. REGISTRAR OF COMPANIES | Rule 11 of NCLT | 4/22/2026 | 1. kindly attach the latest order. | mohit.nandwani |
| 353 | 4/22/2026 | 0710102108792025(No.of Docs 2) | 0710102108792025/2 | INTERLOCUTORY APPLICATION (I.B.C)/65(ND)2026 | NAVIN DHAMIJA VS. SUNIL KUMAR AGGARWAL | Section 60(5) | 4/22/2026 | 1. As per the compliance order dated 19.03.2026 the written submission was to be filed within one week, kindly file application for condonation of delay. | kunal.godhwani |
| 354 | 4/23/2026 | 0710102018602026(No.of Docs 5) | 0710102018602026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026 | RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD. | Section 60(5)/Rule 11 | 4/22/2026 | 1.vakalatanama copy missed in pdf | madhavikhanna@1234 |
| 355 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatanama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 356 | 4/23/2026 | 0710102018602026(No.of Docs 5) | 0710102018602026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1072(ND)2026 | RATAN BHUSHAN MALHOTRA VS. BOULEVARD PROJECTS PVT. LTD. | Section 60(5)/Rule 11 | 4/22/2026 | 1.vakalatanama copy missed in pdf | madhavikhanna@1234 |
| 357 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatanama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 358 | 4/20/2026 | 0710102024082026(No.of Docs 2) | 0710102024082026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1390(ND)2026 | KRISHNA KANHAI ASSOCIATES VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED | Sections 60(5)/Regulation 13 | 4/22/2026 | 1. As per the Compliance order the affidavit was to be filed before next date of hearing which was 17.02.2026. No further order is attached herewith | vaibhavtyagi |
| 359 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatanama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 360 | 4/20/2026 | 0710102017112026(No.of Docs 2) | 0710102017112026/2 | COMPANY PETITION IB (IBC)/121(ND)2026 | ALPHION INDIA PRIVATE LIMITED VS. PRESTO INFO SOLUTIONS PRIVATE LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. kindly attach the compliance order or latest order | NeerajKhapra |
| 361 | 4/21/2026 | 0710102017372026(No.of Docs 1) | 0710102017372026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1224(ND)2026 | MS.SUNITA BT VS. CANARA BANK | Application under any other provisions- IBC | 4/22/2026 | 1. As per the compliance order dated 24.03.2026 the Affidavit of service was to be filed in one week, kindly file application for condonation of delay. | jagheet123 |
| 362 | 4/17/2026 | 0710102015732025(No.of Docs 2) | 0710102015732025/2 | COMPANY PETITION IB (IBC)/65(ND)2026 | ELSEVIER B.V. VS. SCIENTIFIC INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. Sign missed on every page of reply. 2. copy of vakalatanama missed in PDF. 3. kindly attach the compliance order or latest order. | jadelexpartners |
| 363 | 4/21/2026 | 0710102094862024(No.of Docs 2) | 0710102094862024/55 | INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024 | SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR | Application under any other provisions- IBC | 4/22/2026 | 1. page no 19 is not readable, kindly upload the clear page. 2. translate the page no 20 from Hindi to English 3. As per the compliance order dated 23.03.2026 the Written Submission was to be filed in one weeks, kindly file application for condonation of delay. | info |
| 364 | 4/20/2026 | 0710102085842025(No.of Docs 2) | 0710102085842025/8 | COMPANY APPLICATION(COMPANIES ACT)/225(ND)2025 | SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED | Sec. 97(1) | 4/22/2026 | 1. kindly attach the compliance order or latest order | DELLAWS |
| 365 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatanama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 366 | 4/21/2026 | 0710102087982025(No.of Docs 1) | 0710102087982025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/81(ND)2025 | INTEGRA ESSENTIA LIMITED | Sec. 230-232 - Second Motion | 4/22/2026 | 1.compliance order missing in pdf | CPINDIA |
| 367 | 4/29/2026 | 0710102021632026(No.of Docs 1) | 0710102021632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026 | DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS. | 19(2) | 4/22/2026 | 1. Condonation of delay is included in the affidavit of service, kindly file it separately under application. | sksharma |
| 368 | 4/29/2026 | 0710102021632026(No.of Docs 1) | 0710102021632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026 | DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS. | 19(2) | 4/22/2026 | 1. Condonation of delay is included in the affidavit of service, kindly file it separately under application. | sksharma |
| 369 | 4/20/2026 | 0710102084452021(No.of Docs 4) | 0710102084452021/24 | INTERLOCUTORY APPLICATION (I.B.C)/5489(ND)2021 | BIKRAM SINGH GUSAIN VS MOHIT CHAWLA & ORS | Application under any other provisions- IBC | 4/22/2026 | 1. remove repeat PDF pages from 1 to 41 2. Require master index . 3. Proper update index of all PDF. | vishubham |
| 370 | 4/20/2026 | 0710102037202025(No.of Docs 1) | 0710102037202025/4 | COMPANY PETITION IB (IBC)/406(ND)2025 | MNEC MKS JV VS. WAPCOS LIMITED | IBC Under Sec 9 | 4/22/2026 | 1. One Rs. court fee missed on vakalatanama in PDF. 2. Twenty five Rs. Welfare Ticket and three Rs. Court fee paste on blank space of vakalatanama 3. Kindly attach the compliance order or latest order. | Tusharsannu1@2025 |
| 371 | 4/19/2026 | 0710102011752026(No.of Docs 2) | 0710102011752026/2 | INTERLOCUTORY APPLICATION (I.B.C)/659(PB)2026 | SAKSHI FINCAP PRIVATE LIMITED VS. MR. AMIT AGRAWAL & ANR. | Rule 11 of NCLT, 2016 | 4/22/2026 | 1. bookmarking mandatory. 2. kindly attach the compliance order or latest order | akshay0124@gmail.com |

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| 372 | 4/21/2026 | 0710102108132024(No.of Docs 2) | 0710102108132024/12 | INTERLOCUTORY APPLICATION (I.B.C)/6266(ND)2024 | RAJNEESH KUMAR AGGARWAL VS. MR. ANIL SHARMA MEMBER OF SUSPENDED BOARD OF DIRECTOR M/S FEEDBACK INFRA PRIVATE LIMITED | Section 25(2)(j), 43,45,47,50,60(5),68/Regulation 35A | 4/22/2026 | 1.kindy last compliance order/latest order in pdf | vijay@123 |
| 373 | 4/21/2026 | 0710102107872025(No.of Docs 1) | 0710102107872025/2 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/7(ND)2026 | P.S. SECURITY SERVICES PVT. LTD. VS. PUNJAB NATIONAL BANK & ORS | Application under any other provisions | 4/22/2026 | 1.compliance order missing in pdf | D5243AWM |
| 374 | 4/29/2026 | 0710102021632026(No.of Docs 1) | 0710102021632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2026 | DEEPAK KUMAR INTERIM RESOLUTION PROFESSIONAL CHANMEET LEASING AND FINANCE PRIVATE LIMITED VS. VIKAS GOYAL & ORS. | 19(2) | 4/22/2026 | 1. Condonation of delay is included in the affidavit of service, kindly file it separately under application. | sksharma |
| 375 | 4/21/2026 | 0710102042552025(No.of Docs 2) | 0710102042552025/3 | INTERVENTION PETITION (IBC)/43(ND)2025 | CANARA BANK VS. MIS CMI LIMITED | Section 60(5)/Rule 11 | 4/22/2026 | 1. copy of vakalatnama missed in pdf 2. kindly attach compliance order. | sna2277 |
| 376 | 4/21/2026 | 0710102073172025(No.of Docs 1) | 0710102073172025/3 | COMPANY APPEAL(COMPANIES ACT)/121(ND)2025 | MEHRA DEVELOPERS AND FARMS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA | Sec 252 (3) | 4/22/2026 | 1. As per the compliance order dated 24.02.2026 the Affidavit of service was to be filed within one week, kindly file application for condonation of delay. | vrindabhandari32 |
| 377 | 4/19/2026 | 0710102032262023(No.of Docs 2) | 0710102032262023/7 | COMPANY PETITION IB (IBC)/314(PB)2023 | TEIL PROJECTS LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA | IBC Section 59 | 4/21/2026 | 1. As per the compliance order dated 25.03.2026 the Form H was to be filed in Two week, kindly file application for condonation of delay. | ashishmidha@rocketm |
| 378 | 4/28/2026 | 0710102104552020(No.of Docs 2) | 0710102104552020/17 | INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021 | NILESH SHARMA VSPRAMOD GOEL | Sec 25(j) | 4/21/2026 | | rakesh@12 |
| 379 | 4/28/2026 | 0710102104552020(No.of Docs 2) | 0710102104552020/17 | INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021 | NILESH SHARMA VSPRAMOD GOEL | Sec 25(j) | 4/21/2026 | | rakesh@12 |
| 380 | 4/28/2026 | 0710102104552020(No.of Docs 2) | 0710102104552020/17 | INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021 | NILESH SHARMA VSPRAMOD GOEL | Sec 25(j) | 4/21/2026 | | rakesh@12 |
| 381 | 4/28/2026 | 0710102104552020(No.of Docs 2) | 0710102104552020/17 | INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021 | NILESH SHARMA VSPRAMOD GOEL | Sec 25(j) | 4/21/2026 | | rakesh@12 |
| 382 | 4/18/2026 | 0710102028352025(No.of Docs 1) | 0710102028352025/8 | COMPANY APPEAL(COMPANIES ACT)/81(ND)2025 | APPU GHAR HOLDINGS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 4/21/2026 | 1.compliance order missing in pdf 2.index missing in pdf | csindia1992 |
| 383 | 4/16/2026 | 0710102021382025(No.of Docs 2) | 0710102021382025/6 | COMPANY PETITION IB (IBC)/188(ND)2025 | SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 4/21/2026 | 1. sign missing on every page of reply. 2. kindly attach the compliance order or latest order. 3. as per mention in index copy of vakalatnama is missing in PDF 4. proof of service required in email format | Lexalliance.mana |
| 384 | 4/17/2026 | 0710102019442026(No.of Docs 1) | 0710102019442026/3 | COMPANY PETITION (COMPANIES ACT)/40(ND)2026 | AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP | 64 of LLP act, 2008 | 4/21/2026 | 1.as per the compliance order dated 19.03.2026 the affidavit was to be filed with in one week. | pundirdhananjay |
| 385 | 4/17/2026 | 0710102024582026(No.of Docs 2) | 0710102024582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1409(ND)2026 | RABINDRA KUMAR MINTRI | Section 12(2) | 4/21/2026 | As per the compliance order dated 06.04.2026 the Additional Affidavit was to be filed within a week, kindly file application for condonation of delay. | Harishtaneja78 |
| 386 | 4/17/2026 | 0710102021442026(No.of Docs 2) | 0710102021442026/4 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 4/21/2026 | As per the compliance order dated 06.04.2026 the affidavit of service was to be filed in three days, kindly file application for condonation of delay. | lexacorplegal |
| 387 | 4/7/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/2 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),68/Regulation 35A | 4/20/2026 | As per the compliance order, the reply was required to be filed within a period of two weeks. | knmncit |
| 388 | 4/24/2026 | 0710102011692026(No.of Docs 1) | 0710102011692026/1 | INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026 | SECURITIES AND EXCHANGE BOARD OF INDIA | Sec 424 (3) | 4/20/2026 | 1.compliance order missed in pdf | ads legal nclt |
| 389 | 4/24/2026 | 0710102011692026(No.of Docs 1) | 0710102011692026/1 | INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026 | SECURITIES AND EXCHANGE BOARD OF INDIA | Sec 424 (3) | 4/20/2026 | 1.compliance order missed in pdf | ads legal nclt |
| 390 | 4/24/2026 | 0710102011692026(No.of Docs 1) | 0710102011692026/1 | INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026 | SECURITIES AND EXCHANGE BOARD OF INDIA | Sec 424 (3) | 4/20/2026 | 1.compliance order missed in pdf | ads legal nclt |

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| 391 | 4/24/2026 | 0710102011692026(No.of Docs 1) | 0710102011692026/1 | INTERVENTION PETITION(COMPANIES ACT)/2(ND)2026 | SECURITIES AND EXCHANGE BOARD OF INDIA | Sec 424 (3) | 4/20/2026 | 1.compliance order missed in pdf | ads legal nclt |
| 392 | 4/7/2026 | 0710102025922026(No.of Docs 0) | 0710102025922026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026 | USHA SAINI VS. AISHWARYA MOHAN GAHRANA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/20/2026 | 1 as per the compliance order the reply was to be filed with in seven days. | |
| 393 | 4/7/2026 | 0710102025922026(No.of Docs 0) | 0710102025922026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026 | USHA SAINI VS. AISHWARYA MOHAN GAHRANA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/20/2026 | 1 as per the compliance order the reply was to be filed with in seven days. | |
| 394 | 4/7/2026 | 0710102025922026(No.of Docs 0) | 0710102025922026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026 | USHA SAINI VS. AISHWARYA MOHAN GAHRANA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/20/2026 | 1 as per the compliance order the reply was to be filed with in seven days. | |
| 395 | 4/7/2026 | 0710102025922026(No.of Docs 0) | 0710102025922026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2026 | USHA SAINI VS. AISHWARYA MOHAN GAHRANA | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/20/2026 | 1 as per the compliance order the reply was to be filed with in seven days. | |
| 396 | 4/17/2026 | 0710102037682024(No.of Docs 2) | 0710102037682024/7 | COMPANY PETITION (COMPANIES ACT)/110(ND)2024 | SANJAY AGARWAL VS. UMESH GUPTA | Sec. 241(1),Sec. 242(4) | 4/20/2026 | 1. as per mention in index vakalatanama is missing in PDF. 2. Page 199 Annexure R-18 not clear 2. kindly attach the compliance order | animeshras |
| 397 | 4/24/2026 | 0710102019732026(No.of Docs 2) | 0710102019732026/1 | CONTEMPT PETITION (IBC)/10(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 398 | 4/24/2026 | 0710102019732026(No.of Docs 2) | 0710102019732026/1 | CONTEMPT PETITION (IBC)/10(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 399 | 4/24/2026 | 0710102019732026(No.of Docs 2) | 0710102019732026/1 | CONTEMPT PETITION (IBC)/10(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 400 | 4/24/2026 | 0710102019732026(No.of Docs 2) | 0710102019732026/1 | CONTEMPT PETITION (IBC)/10(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 401 | 4/24/2026 | 0710102019672026(No.of Docs 2) | 0710102019672026/1 | CONTEMPT PETITION (IBC)/8(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order. | shivamgautam02 |
| 402 | 4/24/2026 | 0710102019672026(No.of Docs 2) | 0710102019672026/1 | CONTEMPT PETITION (IBC)/8(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order. | shivamgautam02 |
| 403 | 4/17/2026 | 0710102032972025(No.of Docs 2) | 0710102032972025/4 | INTERLOCUTORY APPLICATION (I.B.C)/1978(ND)2025 | M/S. HINDUSTAN MEDIA VENTURES LIMITED VS. BCC INFRASTRUCTURES PRIVATE LIMITED | Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1) | 4/20/2026 | As per the compliance order dated 18.03.2026 the brief note was to be filed in one week, kindly file application for condonation of delay. | Harishtaneja78 |
| 404 | 4/24/2026 | 0710102019672026(No.of Docs 2) | 0710102019672026/1 | CONTEMPT PETITION (IBC)/8(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order. | shivamgautam02 |
| 405 | 4/24/2026 | 0710102019672026(No.of Docs 2) | 0710102019672026/1 | CONTEMPT PETITION (IBC)/8(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order. | shivamgautam02 |
| 406 | 4/19/2026 | 0710102051542025(No.of Docs 2) | 0710102051542025/9 | COMPANY PETITION IB (IBC)/338(ND)2025 | CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED | IBC under Sec 7 | 4/20/2026 | 1. As per the Compliance order dated 24.03.2026 the R2 was to file the reply within one week. Kindly file application for condonation of delay 2. copy of vakalatanama missing | Abhyankar Panth |
| 407 | 4/17/2026 | 0710102058252025(No.of Docs 2) | 0710102058252025/7 | COMPANY PETITION (COMPANIES ACT)/111(ND)2025 | NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD. | Sec. 241(1),Sec. 244(1) | 4/20/2026 | 1. incomplete vakalatanama. 2. date missed on vakalatanama in pDF. 3. Twenty five Rs. welfare ticket and three Rs. Court fee missed on vakalatanama and kindly paste on blank space of vakalatanama 4. Kindly attach the compliance or latest order. | DheeraJ Gupta |
| 408 | 4/16/2026 | 0710102034732025(No.of Docs 2) | 0710102034732025/4 | COMPANY PETITION IB (IBC)/381(ND)2025 | VIPIN MALIK VS. CMYK PRINTECH LIMITED | IBC Under Sec 9 | 4/20/2026 | As per the Compliance order the parties were to submit the written submissions within one week. | rahul1883 |
| 409 | 4/24/2026 | 0710102023042026(No.of Docs 2) | 0710102023042026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026 | SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED | Section 12(A)/Regulation 30A | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | D/507/2011 |
| 410 | 4/24/2026 | 0710102023042026(No.of Docs 2) | 0710102023042026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026 | SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED | Section 12(A)/Regulation 30A | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | D/507/2011 |

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|-----|-----------|--------------------------------|--------------------|--|--|-------------------------------|-----------|---|----------------|
| 411 | 4/24/2026 | 0710102023042026(No.of Docs 2) | 0710102023042026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026 | SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED | Section 12(A) /Regulation 30A | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | D/507/2011 |
| 412 | 4/24/2026 | 0710102023042026(No.of Docs 2) | 0710102023042026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2026 | SHRI ROHIT SEHGAL INTERIM RESOLUTION PROFESSIONAL VSIDBI BANK LIMIKTED | Section 12(A) /Regulation 30A | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | D/507/2011 |
| 413 | 4/18/2026 | 0710102065622025(No.of Docs 1) | 0710102065622025/2 | CONTEMPT PETITION (IBC)/36(ND)2025 | SHAILESH CHANDRA OJHA VSMOHAN LAL | Rule 11 of NCLT, 2016 | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | shivamgautam02 |
| 414 | 4/18/2026 | 0710102065622025(No.of Docs 1) | 0710102065622025/2 | CONTEMPT PETITION (IBC)/36(ND)2025 | SHAILESH CHANDRA OJHA VSMOHAN LAL | Rule 11 of NCLT, 2016 | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | shivamgautam02 |
| 415 | 4/18/2026 | 0710102065622025(No.of Docs 1) | 0710102065622025/2 | CONTEMPT PETITION (IBC)/36(ND)2025 | SHAILESH CHANDRA OJHA VSMOHAN LAL | Rule 11 of NCLT, 2016 | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | shivamgautam02 |
| 416 | 4/18/2026 | 0710102065622025(No.of Docs 1) | 0710102065622025/2 | CONTEMPT PETITION (IBC)/36(ND)2025 | SHAILESH CHANDRA OJHA VSMOHAN LAL | Rule 11 of NCLT, 2016 | 4/20/2026 | In terms of the compliance order, the affidavit was required to be filed within a period of one week." | shivamgautam02 |
| 417 | 4/18/2026 | 0710102067542025(No.of Docs 1) | 0710102067542025/6 | COMPANY APPEAL(COMPANIES ACT)/116(ND)2025 | APPU GHAR SECURITIES AND SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES | Sec 252 (3) | 4/20/2026 | 1.compliance order missing in pdf 2.index missing in pdf 3.pagination missed in bookmarking | csindia1992 |
| 418 | 4/18/2026 | 0710102070672025(No.of Docs 3) | 0710102070672025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3915(ND)2025 | VIPIN MALIK VS. CMYK PRINTECH LIMITED | Rule 11 of NCLT, 2016 | 4/20/2026 | 1. kindly attach the compliance order or latest order | knmncit |
| 419 | 4/24/2026 | 0710102021612026(No.of Docs 2) | 0710102021612026/1 | CONTEMPT PETITION (IBC)/7(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed." | shivamgautam02 |
| 420 | 4/24/2026 | 0710102021612026(No.of Docs 2) | 0710102021612026/1 | CONTEMPT PETITION (IBC)/7(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed." | shivamgautam02 |
| 421 | 4/24/2026 | 0710102021612026(No.of Docs 2) | 0710102021612026/1 | CONTEMPT PETITION (IBC)/7(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed." | shivamgautam02 |
| 422 | 4/24/2026 | 0710102021612026(No.of Docs 2) | 0710102021612026/1 | CONTEMPT PETITION (IBC)/7(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | the latest order, which has been inadvertently missed in the PDF, may kindly be attached/annexed." | shivamgautam02 |
| 423 | 4/24/2026 | 0710102021542026(No.of Docs 2) | 0710102021542026/1 | CONTEMPT PETITION (IBC)/6(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | The compliance order has been missed in the PDF." | shivamgautam02 |
| 424 | 4/19/2026 | 0710102077452025(No.of Docs 1) | 0710102077452025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4463(PB)2025 | MR. HITESH GOEL RESOLUTION PROFESSIONAL OF NOBILITY ESTATES PRIVATE LIMITED VSNEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY | Sec 60(5) | 4/20/2026 | 1. three Rs. court fee missing on vakalatnama kindly paste on the blank space of vakalatnama 2. kindly attach the compliance or latest order. | HST@9871 |
| 425 | 4/24/2026 | 0710102021542026(No.of Docs 2) | 0710102021542026/1 | CONTEMPT PETITION (IBC)/6(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | The compliance order has been missed in the PDF." | shivamgautam02 |
| 426 | 4/24/2026 | 0710102021542026(No.of Docs 2) | 0710102021542026/1 | CONTEMPT PETITION (IBC)/6(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | The compliance order has been missed in the PDF." | shivamgautam02 |
| 427 | 4/24/2026 | 0710102021542026(No.of Docs 2) | 0710102021542026/1 | CONTEMPT PETITION (IBC)/6(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | The compliance order has been missed in the PDF." | shivamgautam02 |
| 428 | 4/24/2026 | 0710102021552026(No.of Docs 2) | 0710102021552026/1 | CONTEMPT PETITION (IBC)/5(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | 1.kindly attach latest order missed in pdf | shivamgautam02 |
| 429 | 4/24/2026 | 0710102021552026(No.of Docs 2) | 0710102021552026/1 | CONTEMPT PETITION (IBC)/5(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | 1.kindly attach latest order missed in pdf | shivamgautam02 |
| 430 | 4/24/2026 | 0710102021552026(No.of Docs 2) | 0710102021552026/1 | CONTEMPT PETITION (IBC)/5(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | 1.kindly attach latest order missed in pdf | shivamgautam02 |
| 431 | 4/24/2026 | 0710102021552026(No.of Docs 2) | 0710102021552026/1 | CONTEMPT PETITION (IBC)/5(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | 1.kindly attach latest order missed in pdf | shivamgautam02 |
| 432 | 4/18/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/3 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 4/20/2026 | As per the compliance order dated 18.12.2025 the reply was to be filed in one week time, kindly file application for condonation of delay. | AdvAnujkamal |
| 433 | 4/18/2026 | 0710102095182025(No.of Docs 2) | 0710102095182025/5 | COMPANY PETITION IB (IBC)/581(ND)2025 | VOYAGER TRADING PARTNERS LLC VS. APOLLO GREEN ENERGY LIMITED | IBC Under Sec 9 | 4/20/2026 | 1. bookmarking mandatory. 2. As per the Compliance order the written submission was to be filled within 1 week | Shiv1982 |
| 434 | 4/24/2026 | 0710102019682026(No.of Docs 2) | 0710102019682026/1 | CONTEMPT PETITION (IBC)/9(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file. | shivamgautam02 |
| 435 | 4/24/2026 | 0710102019682026(No.of Docs 2) | 0710102019682026/1 | CONTEMPT PETITION (IBC)/9(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file. | shivamgautam02 |

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|-----|------------|--------------------------------|--------------------|---|---|---|-----------|---|-----------------|
| 436 | 4/24/2026 | 0710102019682026(No.of Docs 2) | 0710102019682026/1 | CONTEMPT PETITION (IBC)9(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file. | shivamgautam02 |
| 437 | 4/24/2026 | 0710102019682026(No.of Docs 2) | 0710102019682026/1 | CONTEMPT PETITION (IBC)9(ND)2026 | AKHIL AHUJA VSSURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | No. of Objections: The latest order is not attached in the PDF. Kindly ensure that the latest order is duly annexed/attached in the file. | shivamgautam02 |
| 438 | 4/19/2026 | 0710102092402025(No.of Docs 2) | 0710102092402025/4 | COMPANY PETITION IB (IBC)614(ND)2025 | LALITA KAKKAR & ORS VS. WTC NOIDA DEVELOPMENT COMPANY PVT LTD AND ANR | IBC under Sec 7 | 4/20/2026 | 1.As per order dated 24.03.2026 R2 was to file the reply within 7 days. Kindly file application for condonation of delay 2. copy of vakalatnama missing in PDF. | Abhyankar Panth |
| 439 | 4/24/2026 | 0710102019692026(No.of Docs 2) | 0710102019692026/1 | CONTEMPT PETITION (IBC)4(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 440 | 4/24/2026 | 0710102019692026(No.of Docs 2) | 0710102019692026/1 | CONTEMPT PETITION (IBC)4(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 441 | 4/24/2026 | 0710102019692026(No.of Docs 2) | 0710102019692026/1 | CONTEMPT PETITION (IBC)4(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 442 | 4/24/2026 | 0710102019692026(No.of Docs 2) | 0710102019692026/1 | CONTEMPT PETITION (IBC)4(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/20/2026 | Kindly attach the latest order, which was missed in the PDF. | shivamgautam02 |
| 443 | 4/18/2026 | 0710102103322025(No.of Docs 2) | 0710102103322025/2 | COMPANY PETITION IB (IBC)718(ND)2025 | INTEXM MEDIA PRIVATE LIMITED VS. WINZO PRIVATE LIMITED | IBC Under Sec 9 | 4/20/2026 | kindly attach the compliance order or latest order. | angad@2226 |
| 444 | 4/7/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/2 | INTERLOCUTORY APPLICATION (I.B.C)6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | As per the compliance order, the reply was required to be filed within a period of two weeks. | kmnncit |
| 445 | 4/7/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/2 | INTERLOCUTORY APPLICATION (I.B.C)6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | As per the compliance order, the reply was required to be filed within a period of two weeks. | kmnncit |
| 446 | 11/27/2025 | 0710102104292025(No.of Docs 0) | 0710102104292025/4 | INTERLOCUTORY APPLICATION (I.B.C)6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | |
| 447 | 11/27/2025 | 0710102104292025(No.of Docs 0) | 0710102104292025/4 | INTERLOCUTORY APPLICATION (I.B.C)6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | |
| 448 | 4/7/2026 | 0710102104292025(No.of Docs 2) | 0710102104292025/2 | INTERLOCUTORY APPLICATION (I.B.C)6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | As per the compliance order, the reply was required to be filed within a period of two weeks. | kmnncit |

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|-----|------------|--------------------------------|---------------------|---|---|---|-----------|---|---------------|
| 449 | 11/27/2025 | 0710102104292025(No.of Docs 0) | 0710102104292025/4 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | |
| 450 | 11/27/2025 | 0710102104292025(No.of Docs 0) | 0710102104292025/4 | INTERLOCUTORY APPLICATION (I.B.C)/6036(PB)2025 | IPE MIS DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH MR JALESH KUMAR GROVER DIRECTOR RESOLUTION PROFESSIONAL MIS SANTOR INFRASTRUCTURES PRIVATE LIMITED VS. TUSAR GOEL AND ORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/20/2026 | 1. As per the compliance order, the reply was to be filed within 2 weeks. | |
| 451 | 4/18/2026 | 0710102067982022(No.of Docs 2) | 0710102067982022/14 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)96(ND)2022 | AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/20/2026 | 1.as per the compliance order the affidavit to be filed with in one week. The matter was listed thereafter on 17.04.2026 | 9899393420 |
| 452 | 4/18/2026 | 0710102067982022(No.of Docs 2) | 0710102067982022/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)96(ND)2022 | AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/20/2026 | 1.as per the compliance order the affidavit was to be filed one week. | 9899393420 |
| 453 | 4/18/2026 | 0710102067982022(No.of Docs 2) | 0710102067982022/16 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)96(ND)2022 | AYAAN FINSERVE INDIA PRIVATE LIMITED VS. NAGESHWAR MARKETING PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/20/2026 | 1.as per the compliance order the affidavit was to be filed one week. | 9899393420 |
| 454 | 4/22/2026 | 0710102069582020(No.of Docs 2) | 0710102069582020/3 | COMPANY PETITION (COMPANIES ACT)90(ND)2020 | INDIAN PROBUILD PVT. LTD. | Sec. 131(1) | 4/20/2026 | The compliance order has been missed in the PDF." | Shivananda@17 |
| 455 | 4/22/2026 | 0710102069582020(No.of Docs 2) | 0710102069582020/3 | COMPANY PETITION (COMPANIES ACT)90(ND)2020 | INDIAN PROBUILD PVT. LTD. | Sec. 131(1) | 4/20/2026 | The compliance order has been missed in the PDF." | Shivananda@17 |
| 456 | 4/22/2026 | 0710102069582020(No.of Docs 2) | 0710102069582020/3 | COMPANY PETITION (COMPANIES ACT)90(ND)2020 | INDIAN PROBUILD PVT. LTD. | Sec. 131(1) | 4/20/2026 | The compliance order has been missed in the PDF." | Shivananda@17 |
| 457 | 4/22/2026 | 0710102069582020(No.of Docs 2) | 0710102069582020/3 | COMPANY PETITION (COMPANIES ACT)90(ND)2020 | INDIAN PROBUILD PVT. LTD. | Sec. 131(1) | 4/20/2026 | The compliance order has been missed in the PDF." | Shivananda@17 |
| 458 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 459 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 460 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 461 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 462 | 4/9/2026 | 0710102111402025(No.of Docs 3) | 0710102111402025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VIJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 4/19/2026 | Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week | Vijender2020 |

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|-----|-----------|--------------------------------|--------------------|--|---|---|-----------|---|----------------|
| 463 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filed within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 464 | 4/9/2026 | 0710102111402025(No.of Docs 3) | 0710102111402025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VIJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 4/19/2026 | Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week | Vijender2020 |
| 465 | 4/24/2026 | 0710102019432026(No.of Docs 2) | 0710102019432026/1 | CONTEMPT PETITION (IBC)/3(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/19/2026 | 1. compliance order missing. Kindly upload compliance order and latest order of the court | shivamgautam02 |
| 466 | 4/24/2026 | 0710102019432026(No.of Docs 2) | 0710102019432026/1 | CONTEMPT PETITION (IBC)/3(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/19/2026 | 1. compliance order missing. Kindly upload compliance order and latest order of the court | shivamgautam02 |
| 467 | 4/23/2026 | 0710102102632025(No.of Docs 2) | 0710102102632025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025 | MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI | Sec 60(5) | 4/19/2026 | 1.as per the compliance order the written submission was to be filed with in one week | Adityamadaan |
| 468 | 4/23/2026 | 0710102102632025(No.of Docs 2) | 0710102102632025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025 | MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI | Sec 60(5) | 4/19/2026 | 1.as per the compliance order the written submission was to be filed with in one week | Adityamadaan |
| 469 | 4/23/2026 | 0710102102632025(No.of Docs 2) | 0710102102632025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025 | MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI | Sec 60(5) | 4/19/2026 | 1.as per the compliance order the written submission was to be filed with in one week | Adityamadaan |
| 470 | 4/23/2026 | 0710102102632025(No.of Docs 2) | 0710102102632025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5743(ND)2025 | MIS SULEKHA KALRA VS. PRABHJEET SINGH SONI | Sec 60(5) | 4/19/2026 | 1.as per the compliance order the written submission was to be filed with in one week | Adityamadaan |
| 471 | 4/22/2026 | 0710102102922025(No.of Docs 1) | 0710102102922025/1 | COMPANY APPEAL(COMPANIES ACT)/143(ND)2025 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES | Sec 252 (3) - By Government Body | 4/19/2026 | 1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay | itdpuneetrai |
| 472 | 4/22/2026 | 0710102102922025(No.of Docs 1) | 0710102102922025/1 | COMPANY APPEAL(COMPANIES ACT)/143(ND)2025 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES | Sec 252 (3) - By Government | 4/19/2026 | 1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay | itdpuneetrai |
| 473 | 4/22/2026 | 0710102102922025(No.of Docs 1) | 0710102102922025/1 | COMPANY APPEAL(COMPANIES ACT)/143(ND)2025 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES | Sec 252 (3) - By Government Body | 4/19/2026 | 1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay | itdpuneetrai |
| 474 | 4/22/2026 | 0710102102922025(No.of Docs 1) | 0710102102922025/1 | COMPANY APPEAL(COMPANIES ACT)/143(ND)2025 | INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES | Sec 252 (3) - By Government Body | 4/19/2026 | 1 as per the compliance order the affidavit was to be filed with in seven days. Kindly file application for condonation of delay | itdpuneetrai |
| 475 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 476 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 477 | 4/19/2026 | 0710102023552026(No.of Docs 1) | 0710102023552026/1 | COMPANY APPEAL (IBC)/10(ND)2026 | ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/19/2026 | Kindly attach Compliance order/latest order of the court. | TCdelhi |
| 478 | 4/19/2026 | 0710102023552026(No.of Docs 1) | 0710102023552026/1 | COMPANY APPEAL (IBC)/10(ND)2026 | ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/19/2026 | Kindly attach Compliance order/latest order of the court. | TCdelhi |
| 479 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 480 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 481 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 482 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdvd |
| 483 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |

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|-----|-----------|--------------------------------|--------------------|--|---|-------------------------|-----------|---|----------------|
| 484 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 485 | 4/19/2026 | 0710102023552026(No.of Docs 1) | 0710102023552026/1 | COMPANY APPEAL (IBC)/10(ND)2026 | ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/19/2026 | Kindly attach Compliance order/latest order of the court. | TCdelhi |
| 486 | 4/19/2026 | 0710102023552026(No.of Docs 1) | 0710102023552026/1 | COMPANY APPEAL (IBC)/10(ND)2026 | ENGINE LEASE FINANCE B.V VS. LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/19/2026 | Kindly attach Compliance order/latest order of the court. | TCdelhi |
| 487 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdav |
| 488 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 489 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 490 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 491 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 492 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 493 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 494 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdav |
| 495 | 4/23/2026 | 0710102019742026(No.of Docs 3) | 0710102019742026/2 | COMPANY PETITION (COMPANIES ACT)/45(ND)2026 | ASHISH CHAUHAN VS. BINARY ELECTROTECH PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/19/2026 | 1. As per the compliance order the Affidavit of service was to be filed within one week. No explanation or condonation provided. Kindly file application for condonation of delay | Govind1340 |
| 496 | 4/24/2026 | 0710102019432026(No.of Docs 2) | 0710102019432026/1 | CONTEMPT PETITION (IBC)/3(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/19/2026 | 1. compliance order missing. Kindly upload compliance order and latest order of the court | shivamgautam02 |
| 497 | 4/24/2026 | 0710102095452025(No.of Docs 2) | 0710102095452025/3 | COMPANY PETITION IB (IBC)/590(ND)2025 | SHREE S.B.G. STEELS PRIVATE LIMITED VS. SATNAM GLOBAL INFRAPROJECTS LIMITED | IBC Under Sec 9 | 4/19/2026 | 1 as per the compliance order the reply was to be filed with in seven days. 2. The application for condonation of delay shall be filed separately under application. | rajivdav |
| 498 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 499 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 500 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |
| 501 | 4/24/2026 | 0710102019432026(No.of Docs 2) | 0710102019432026/1 | CONTEMPT PETITION (IBC)/3(ND)2026 | AKHIL AHUJA VS. SURINDER KUMAR BATRA | Rule 11 of NCLT, 2016 | 4/19/2026 | 1. compliance order missing. Kindly upload compliance order and latest order of the court | shivamgautam02 |
| 502 | 4/27/2026 | 0710102082582025(No.of Docs 2) | 0710102082582025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4695(ND)2025 | SATYA RESIDENCY PVT. LTD VS. MR. NAVNEET KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED | Sec 60(5) | 4/19/2026 | As per the Compliance order the reply affidavit was to be filled within 2 weeks. Kindly file application for condonation of delay | Satendra2592 |

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|-----|-----------|--------------------------------|---------------------|--|--|---|-----------|---|---------------------|
| 503 | 4/9/2026 | 0710102111402025(No.of Docs 3) | 0710102111402025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VIJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 4/19/2026 | Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week | Vijender2020 |
| 504 | 4/9/2026 | 0710102111402025(No.of Docs 3) | 0710102111402025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VIJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 4/19/2026 | Kindly file application for condonation of delay as the rejoinder is filed after more than 1 week | Vijender2020 |
| 505 | 4/16/2026 | 0710102006612025(No.of Docs 2) | 0710102006612025/12 | INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025 | MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED | Sec 60(5) | 4/17/2026 | bookmarking mandatory. | raghav.chadha |
| 506 | 4/15/2026 | 0710102014002026(No.of Docs 2) | 0710102014002026/4 | INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/17/2026 | 1.kindly attach the compliance order or latest order in PDF. | smartnomics |
| 507 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 508 | 2/19/2025 | 0710102016212025(No.of Docs 0) | 0710102016212025/8 | COMPANY PETITION (COMPANIES ACT)/41(ND)2025 | PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 4/17/2026 | 1.as per the compliance order the reply was to be filed with in one week. 2.court fee3rs welfare 25rs tickets missing on vakalatanama | |
| 509 | 4/15/2026 | 0710102018722025(No.of Docs 2) | 0710102018722025/6 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 4/17/2026 | 1. wrong file uploaded | pankkaj@5 |
| 510 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 511 | 4/16/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/2 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/17/2026 | 1. kindly attach the compliance order or latest order | advocatepranavgupta |
| 512 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 513 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 514 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 515 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 516 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 517 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 518 | 4/15/2026 | 0710102013972026(No.of Docs 1) | 0710102013972026/1 | COMPANY APPLICATION(COMPANIES ACT)/49(ND)2026 | PRAVAR SRIVASTAVA VS. M/S SURJIVAN HEALTH RESORT PVT.LTD ?S. | Sec. 242(4) | 4/17/2026 | 1. As per the compliance order the affidavit was to be filed within one week. | Orange&Grey |
| 519 | 4/16/2026 | 0710102102602025(No.of Docs 1) | 0710102102602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1138(ND)2026 | MADHUR GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/17/2026 | 1. kindly attach the compliance order or latest order 2. Counsel sign missing on index | advocatepranavgupta |
| 520 | 4/16/2026 | 0710102006812026(No.of Docs 1) | 0710102006812026/2 | INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2026 | MADAN LAL AGGARWAL VS. ANAMIKA MITTAL | Application under any other provisions- IBC | 4/17/2026 | 1. As per the compliance order the affidavit of service was to be filed within one week. | Adv_Anujpandey |
| 521 | 4/15/2026 | 0710102014032026(No.of Docs 2) | 0710102014032026/3 | INTERLOCUTORY APPLICATION (I.B.C)/804(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/17/2026 | 1.kindly attach the compliance order or latest order in PDF. | smartnomics |
| 522 | 4/17/2026 | 0710102106142025(No.of Docs 2) | 0710102106142025/3 | COMPANY PETITION IB (IBC)/79(ND)2026 | ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED | IBC under Sec 7 | 4/17/2026 | 1 As per the Compliance order the reply was to be filed within 3 days | Ayushma |

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|-----|-----------|--------------------------------|---------------------|--|--|--------------------------------|-----------|--|---------------------|
| 523 | 4/16/2026 | 0710102006612025(No.of Docs 2) | 0710102006612025/12 | INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025 | MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED | Sec 60(5) | 4/17/2026 | bookmarking mandatory. | raghav.chadha |
| 524 | 4/14/2026 | 0710102019442026(No.of Docs 1) | 0710102019442026/2 | COMPANY PETITION (COMPANIES ACT)/40(ND)2026 | AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP | 64 of LLP act, 2008 | 4/17/2026 | Kindly attach the Compliance order with affidavit | pundirdhananjay |
| 525 | 4/16/2026 | 0710102106412025(No.of Docs 4) | 0710102106412025/6 | TRANSFER APPLICATION/64(PB)2025 | KESHAV KUMAR DUBEY VS. KAVITA DUBEY | Rule16(d),NCL T Rules,2016 | 4/17/2026 | 1.bookmarking mandatory 2.index missing in pdf 3.compliance order missed in pdf 4.date missing on vakalatanama 5.affidavit missing in pdf | rsinghassociates |
| 526 | 4/15/2026 | 0710102014042026(No.of Docs 2) | 0710102014042026/2 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/17/2026 | 1.kindly attach the compliance order or latest order in PDF. | smartnomics |
| 527 | 4/16/2026 | 0710102006612025(No.of Docs 2) | 0710102006612025/12 | INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025 | MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED | Sec 60(5) | 4/17/2026 | bookmarking mandatory. | raghav.chadha |
| 528 | 4/15/2026 | 0710102014022026(No.of Docs 2) | 0710102014022026/3 | INTERLOCUTORY APPLICATION (I.B.C)/819(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/17/2026 | 1.kindly attach the compliance order or latest order in PDF. | smartnomics |
| 529 | 4/16/2026 | 0710102006612025(No.of Docs 2) | 0710102006612025/12 | INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025 | MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED | Sec 60(5) | 4/17/2026 | bookmarking mandatory. | raghav.chadha |
| 530 | 4/16/2026 | 0710102106162025(No.of Docs 1) | 0710102106162025/1 | TRANSFER APPLICATION (IBC)/68(PB)2025 | JAGDISH MANSUKHANI | Rule16(d),NCL T Rules,2016 IBC | 4/17/2026 | 1. incomplete file. 2. bookmarking and index mandatory. 3. kindly attach the compliance order or latest order | imuzammilmansuri |
| 531 | 4/17/2026 | 0710102111872025(No.of Docs 2) | 0710102111872025/4 | INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026 | RAJESH RAMNANI VSKARAN BHATIYA | Section 19(2) / Regulation 30 | 4/17/2026 | 1. kindly attach the compliance order or latest order 2. Remove double pagination in PDF. | prashantkatara |
| 532 | 4/17/2026 | 0710102111872025(No.of Docs 2) | 0710102111872025/5 | INTERLOCUTORY APPLICATION (I.B.C)/552(ND)2026 | RAJESH RAMNANI VSKARAN BHATIYA | Section 19(2) / Regulation 30 | 4/17/2026 | 1. kindly attach the compliance order or latest order | prashantkatara |
| 533 | 4/16/2026 | 0710102081912024(No.of Docs 1) | 0710102081912024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/17/2026 | 1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order. | keshavseghal |
| 534 | 4/16/2026 | 0710102081912024(No.of Docs 1) | 0710102081912024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/17/2026 | 1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order. | keshavseghal |
| 535 | 4/16/2026 | 0710102081912024(No.of Docs 1) | 0710102081912024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/17/2026 | 1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order. | keshavseghal |
| 536 | 4/16/2026 | 0710102081912024(No.of Docs 1) | 0710102081912024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/17/2026 | 1. incomplete file. 2. kindly attach the proof of service with the affidavits and compliance order or latest order. | keshavseghal |
| 537 | 4/16/2026 | 0710102102612025(No.of Docs 1) | 0710102102612025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1139(ND)2026 | NOOTAN GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/17/2026 | 1. kindly attach the compliance order or latest order | advocatepranavgupta |
| 538 | 4/17/2026 | 0710102088682025(No.of Docs 2) | 0710102088682025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025 | MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER | Sec 60(5) | 4/17/2026 | 1. kindly attach the compliance order and latest order. 2. As per the compliance order the rejoinder was to be filed in before next hearing, and next date of hearing was in December. kindly file application for condonation of delay. | nikitamanu |
| 539 | 4/17/2026 | 0710102100852025(No.of Docs 2) | 0710102100852025/11 | COMPANY PETITION IB (IBC)/650(ND)2025 | AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRATEEK REALTORS INDIA PRIVATE LIMITED | IBC Under Sec 9 | 4/17/2026 | 1. kindly attach the compliance order or latest order with the pdf, also as per the compliance order the written submission was to be filled within 1 week | D/10522/2023 |
| 540 | 4/15/2026 | 0710102026772024(No.of Docs 1) | 0710102026772024/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2024 | TECHPARK MAINTENANCE SERVICES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/17/2026 | 1.index missing in pdf 2.welfare 25rs court fee 3rs tickets missed on vakalatnama | csashokverma |
| 541 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 542 | 4/22/2026 | 0710102009792026(No.of Docs 3) | 0710102009792026/3 | INTERLOCUTORY APPLICATION(IBC)(PLAN)/11(ND)2026 | SOUMITRA LAHIRI | Sec 30 | 4/16/2026 | 1. Counsel details and sign missed on an index. 2. date missed on an index. | SKRADVOCATES |

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| 543 | 4/22/2026 | 0710102009792026(No.of Docs 3) | 0710102009792026/3 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/11(ND)2026 | SOUMITRA LAHIRI | Sec 30 | 4/16/2026 | 1. Counsel details and sign missed on an index. 2. date missed on an index. | SKRADVOCATES |
| 544 | 4/18/2026 | 0710102103482025(No.of Docs 2) | 0710102103482025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025 | MIDAS FOODS INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/16/2026 | 1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory | Shivananda@17 |
| 545 | 4/17/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/106 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/16/2026 | 1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay. | amitdubey11 |
| 546 | 4/20/2026 | 0710102101222025(No.of Docs 2) | 0710102101222025/4 | COMPANY PETITION IB (IBC)/678(ND)2025 | ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling | abhindra |
| 547 | 4/20/2026 | 0710102101222025(No.of Docs 2) | 0710102101222025/4 | COMPANY PETITION IB (IBC)/678(ND)2025 | ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling | abhindra |
| 548 | 4/20/2026 | 0710102101222025(No.of Docs 2) | 0710102101222025/4 | COMPANY PETITION IB (IBC)/678(ND)2025 | ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling | abhindra |
| 549 | 4/8/2026 | 0710102081492024(No.of Docs 2) | 0710102081492024/8 | COMPANY PETITION IB (IBC)/720(ND)2024 | DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | akhil.shankhwar1 |
| 550 | 4/8/2026 | 0710102081492024(No.of Docs 2) | 0710102081492024/8 | COMPANY PETITION IB (IBC)/720(ND)2024 | DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | akhil.shankhwar1 |
| 551 | 4/20/2026 | 0710102101222025(No.of Docs 2) | 0710102101222025/4 | COMPANY PETITION IB (IBC)/678(ND)2025 | ANNU ANAND AND ORS VS. MS WTC NOIDA DEVELOPMENT COMPANY PVT LTD | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the rejoinder was to be filed with in one week. Kindly file application for condonation of delay. Also the matter was listed on 23.04.2026 kindly upload the latest order while refiling | abhindra |
| 552 | 4/17/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/106 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/16/2026 | 1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay. | amitdubey11 |
| 553 | 4/8/2026 | 0710102081492024(No.of Docs 2) | 0710102081492024/8 | COMPANY PETITION IB (IBC)/720(ND)2024 | DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | akhil.shankhwar1 |
| 554 | 4/8/2026 | 0710102081492024(No.of Docs 2) | 0710102081492024/8 | COMPANY PETITION IB (IBC)/720(ND)2024 | DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED | IBC under Sec 7 | 4/16/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | akhil.shankhwar1 |
| 555 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 556 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 557 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 558 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 559 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 560 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |

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| 561 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 562 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 563 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 564 | 4/17/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/106 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/16/2026 | 1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay. | amitdubey11 |
| 565 | 4/17/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/106 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/16/2026 | 1. As per the compliance order dated 11.12.2025 the Reply was to be filed in one week, kindly file application for condonation of delay. | amitdubey11 |
| 566 | 4/16/2026 | 0710102102672025(No.of Docs 1) | 0710102102672025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1135(ND)2026 | SUMIT GARG VS PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/16/2026 | kindly attach the compliance or latest order. | advocatepranavgupta |
| 567 | 4/20/2026 | 0710102001732026(No.of Docs 1) | 0710102001732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026 | AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL | Sec 60(5) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay | mohit.nandwani |
| 568 | 4/15/2026 | 0710102063922022(No.of Docs 2) | 0710102063922022/10 | COMPANY PETITION IB (IBC)/638(ND)2022 | SBI GLOBAL FACTORS LIMITED VS. AKS ELECTRICALS AND ELECTRONICS LIMITED | IBC under Sec 7 | 4/16/2026 | 1.need every pages sign in pdf 2.kindly attach latest compliance order in pdf 3.Also as per the compliance order attached before it is observed that the rejoinder was to be filled within 3 days | adv.jiten |
| 569 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 570 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 571 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 572 | 4/15/2026 | 0710102016522026(No.of Docs 5) | 0710102016522026/3 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 4/16/2026 | In the present file, it is not discernible as to what exactly has been filed, as multiple sets of documents appear to have been placed on record. In case the same has been filed pursuant to any specific order of the Hon'ble Court, the compliance order may kindly be annexed before the index. It is further submitted that in a majority of the pagination, instances of duplicate/double page numbering have been noticed. The same may kindly be examined carefully and necessary rectification be carried out. After due verification, if any further submission is required from our end, the same may be appropriately reflected in the index with a specific note indicating the status and nature of the file. | Naren01 |
| 573 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 574 | 4/16/2026 | 0710102107992025(No.of Docs 2) | 0710102107992025/3 | COMPANY PETITION IB (IBC)/14(ND)2026 | CRYSTAL CONSTRUCTION COMPANY VS. BRIJ GOPAL CONSTRUCTION COMPANY PRIVATE LIMITED | IBC Under Sec 9 | 4/16/2026 | 1.bookmarking mandatory 2.need every pages signed and true copy in annexure 3.kindly attach latest compliance order in pdf | ritu.raj |
| 575 | 4/21/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks. | admin@chandhiok.com |
| 576 | 4/21/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks. | admin@chandhiok.com |
| 577 | 4/21/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks. | admin@chandhiok.com |

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| 578 | 4/21/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/4 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in two weeks. | admin@chandhiok.com |
| 579 | 4/20/2026 | 0710102105322025(No.of Docs 2) | 0710102105322025/1 | COMPANY APPEAL (IBC)/19(ND)2025 | AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/16/2026 | 1.kindly attach the latest order in pdf | yugam2107 |
| 580 | 4/20/2026 | 0710102105322025(No.of Docs 2) | 0710102105322025/1 | COMPANY APPEAL (IBC)/19(ND)2025 | AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/16/2026 | 1.kindly attach the latest order in pdf | yugam2107 |
| 581 | 4/20/2026 | 0710102105322025(No.of Docs 2) | 0710102105322025/1 | COMPANY APPEAL (IBC)/19(ND)2025 | AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/16/2026 | 1.kindly attach the latest order in pdf | yugam2107 |
| 582 | 4/20/2026 | 0710102105322025(No.of Docs 2) | 0710102105322025/1 | COMPANY APPEAL (IBC)/19(ND)2025 | AIR OFFICER COMMANDING VS. DINKAR T VENKATASUBRAMANIAN THE LIQUIDATOR OF GO AIRLINES (INDIA) LIMITED | Sec 42 | 4/16/2026 | 1.kindly attach the latest order in pdf | yugam2107 |
| 583 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 584 | 3/27/2026 | 0710102078072024(No.of Docs 3) | 0710102078072024/2 | COMPANY PETITION (COMPANIES ACT)/202(ND)2024 | SHRI RAM HARI RAM AND SONS PVT LTD VS. DELCO INDIA PRIVATE LTD. | Sec. 241(1) | 4/16/2026 | 1. true copy sign mandatory on every annexures of all PDF. 2. kindly attach the compliance order | kumradhrv@ |
| 585 | 4/16/2026 | 0710102085872025(No.of Docs 3) | 0710102085872025/1 | COMPANY PETITION (COMPANIES ACT)/196(ND)2025 | SHUBHAM GUPTA VS. SUNDER CHEMICAL AND AGARBATTI WORKS PVT. LTD. | Sec. 58(3) | 4/16/2026 | 1. kindly combine all documents in one PDF. 2. kindly attach the latest order in PDF. 3 As per the compliance order the memo of parties was to be filed within Two weeks. | Naren01 |
| 586 | 4/18/2026 | 0710102103482025(No.of Docs 2) | 0710102103482025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025 | MIDAS FOODS INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/16/2026 | 1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory | Shivananda@17 |
| 587 | 4/16/2026 | 0710102023762020(No.of Docs 2) | 0710102023762020/80 | COMPANY PETITION (COMPANIES ACT)/52(PB)2020 | P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED | Sec. 242(4),Sec. 241(1) | 4/16/2026 | OBJECTIONS 1 Non-filing of Compliance Order: The compliance order has not been attached along with the present filing. 2Inconsistent Index and Pagination: Initially an index of 67 pages was attached, however subsequently 404 pages have been filed, creating discrepancy in record and pagination. 3Volume II Not Properly Uploaded: It is submitted that Volume II referred in the filing has not been uploaded 4 Unclear Nature of Filing: The nature of filing is not clear. It is not understandable whether it is an appeal, interlocutory application, or mere additional documents submission. 5 So if your filing is before NCLT, then "APPELLATE JURISDICTION" and "Company Appeal (AT)" are incorrect and must be replaced. page no.5. 9 all pages you were kindly paste tickets on blank side in vakalatanama as the contents of vakalatnama are hiding | MOKSH TYAGI |
| 588 | 4/15/2026 | 0710102027952024(No.of Docs 1) | 0710102027952024/17 | COMPANY PETITION (COMPANIES ACT)/75(ND)2024 | GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/16/2026 | kindly paste tickets on blank side in vakalatanama as the contents of vakalatnama are hiding | k18ram |
| 589 | 4/15/2026 | 0710102030282022(No.of Docs 1) | 0710102030282022/7 | INTERLOCUTORY APPLICATION (I.B.C)/2053(PB)2022 | GULSHAN KUMAR GUPTA | Application under any other provisions- IBC | 4/16/2026 | As per the Compliance order the affidavit was to be filed within 2 weeks, no condonation of delay is sought | IPGULSHAN |
| 590 | 4/18/2026 | 0710102103482025(No.of Docs 2) | 0710102103482025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025 | MIDAS FOODS INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/16/2026 | 1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory | Shivananda@17 |
| 591 | 4/16/2026 | 0710102001322026(No.of Docs 4) | 0710102001322026/2 | COMPANY PETITION IB (IBC)/26(ND)2026 | ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED | IBC under Sec 7 | 4/16/2026 | 1.wrong file kindly file in an application for condonation of delay along with one thousand cost | sangeeta233 |
| 592 | 4/16/2026 | 0710102001322026(No.of Docs 4) | 0710102001322026/2 | COMPANY PETITION IB (IBC)/26(ND)2026 | ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED | IBC under Sec 7 | 4/16/2026 | 1.wrong file kindly file in an application for condonation of delay along with one thousand cost | sangeeta233 |
| 593 | 4/16/2026 | 0710102001322026(No.of Docs 4) | 0710102001322026/2 | COMPANY PETITION IB (IBC)/26(ND)2026 | ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED | IBC under Sec 7 | 4/16/2026 | 1.wrong file kindly file in an application for condonation of delay along with one thousand cost | sangeeta233 |
| 594 | 4/16/2026 | 0710102001322026(No.of Docs 4) | 0710102001322026/2 | COMPANY PETITION IB (IBC)/26(ND)2026 | ARUN MOHANLAL JOSHI AND ANR. VS. ALCOBEX METALS LIMITED | IBC under Sec 7 | 4/16/2026 | 1.wrong file kindly file in an application for condonation of delay along with one thousand cost | sangeeta233 |
| 595 | 4/20/2026 | 0710102001732026(No.of Docs 1) | 0710102001732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026 | AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL | Sec 60(5) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay | mohit.nandwani |
| 596 | 4/20/2026 | 0710102001732026(No.of Docs 1) | 0710102001732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026 | AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL | Sec 60(5) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay | mohit.nandwani |

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|-----|-----------|--------------------------------|---------------------|--|--|--|-----------|--|---------------------|
| 597 | 4/20/2026 | 0710102001732026(No.of Docs 1) | 0710102001732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2026 | AJIT KUMAR GUPTA VS. BHIM SAIN GOYAL | Sec 60(5) | 4/16/2026 | 1.as per the compliance order the affidavit was to be filed with in three days. Kindly file application for condonation of delay | mohit.nandwani |
| 598 | 4/18/2026 | 0710102103482025(No.of Docs 2) | 0710102103482025/6 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(ND)2025 | MIDAS FOODS INDIA PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/16/2026 | 1.Latest Compliance order is not attached 2.need every pages sign in pdf 3.bookmarking mandatory | Shivananda@17 |
| 599 | 4/16/2026 | 0710102102642025(No.of Docs 1) | 0710102102642025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1136(ND)2026 | SHIKHA GARG VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF MS THREE C SHELTERS PVT LTD | Sec 60(5) | 4/16/2026 | 1. kindly attach the compliance order or latest order | advocatepranavgupta |
| 600 | 4/22/2026 | 0710102009792026(No.of Docs 3) | 0710102009792026/3 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/11(ND)2026 | SOUMITRA LAHIRI | Sec 30 | 4/16/2026 | 1. Counsel details and sign missed on an index. 2. date missed on an index. | SKRADVOCATES |
| 601 | 4/22/2026 | 0710102009792026(No.of Docs 3) | 0710102009792026/3 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/11(ND)2026 | SOUMITRA LAHIRI | Sec 30 | 4/16/2026 | 1. Counsel details and sign missed on an index. 2. date missed on an index. | SKRADVOCATES |
| 602 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 603 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 604 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 605 | 4/23/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/15/2026 | 1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay | admin@chandhiok.com |
| 606 | 4/14/2026 | 0710102081912024(No.of Docs 2) | 0710102081912024/4 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/15/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 607 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 608 | 4/14/2026 | 0710102092022023(No.of Docs 3) | 0710102092022023/9 | INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023 | RAVI BANSAL | Sec 54(1) | 4/15/2026 | 1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court | arenesslaw |
| 609 | 4/13/2026 | 0710102105472025(No.of Docs 2) | 0710102105472025/2 | COMPANY PETITION (COMPANIES ACT)/214(ND)2025 | SANTANU SINHA VS. CLIXXO BROADBAND PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/15/2026 | 1.wrong file 2.kindly file IA 3.kindly attach compliance order in pdf | vijay@vidhisastras |
| 610 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 611 | 4/14/2026 | 0710102021562023(No.of Docs 1) | 0710102021562023/17 | COMPANY PETITION (IBC)/451(ND)2023 | STATE BANK OF INDIA VS. SHREEOM WIRES PRIVATE LIMITED | Section 95(1) | 4/15/2026 | 1. kindly attach the compliance or latest order. | ak10911 |
| 612 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 613 | 4/13/2026 | 0710102058252025(No.of Docs 2) | 0710102058252025/6 | COMPANY PETITION (COMPANIES ACT)/111(ND)2025 | NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD. | Sec. 241(1),Sec. 244(1) | 4/15/2026 | 1.kindly attach compliance order/latest order of NCLT in pdf | jaivardhan.jeph |
| 614 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 615 | 4/13/2026 | 0710102058252025(No.of Docs 2) | 0710102058252025/6 | COMPANY PETITION (COMPANIES ACT)/111(ND)2025 | NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD. | Sec. 241(1),Sec. 244(1) | 4/15/2026 | 1.kindly attach compliance order/latest order of NCLT in pdf | jaivardhan.jeph |
| 616 | 4/14/2026 | 0710102005432026(No.of Docs 2) | 0710102005432026/2 | IA (LIQ.) PROGRESS REPORT/86(ND)2026 | SHYAM ARORA VS. BSMART TECH (P) LTD. | Reg. 15 of IBBI (Liq.) Regulation 2016 | 4/15/2026 | 1. wrong file, kindly file under an application | shyam1968 |

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|-----|-----------|--------------------------------|---------------------|--|--|--|-----------|--|---------------------|
| 617 | 4/14/2026 | 0710102005382026(No.of Docs 2) | 0710102005382026/1 | IA (LIQ.) PROGRESS REPORT/84(ND)2026 | SHYAM ARORA VS. VANDANA MOTORS | Reg. 15 of IBBI (Liq.) Regulation 2016 | 4/15/2026 | 1. wrong file, kindly file under application | shyam1968 |
| 618 | 4/13/2026 | 0710102058252025(No.of Docs 2) | 0710102058252025/6 | COMPANY PETITION (COMPANIES ACT)/111(ND)2025 | NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD. | Sec. 241(1),Sec. 244(1) | 4/15/2026 | 1.kindly attach compliance order/latest order of NCLT in pdf | jaivardhan.jeph |
| 619 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 620 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 621 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 622 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 623 | 4/23/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/15/2026 | 1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay | admin@chandhiok.com |
| 624 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 625 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 626 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 627 | 4/14/2026 | 0710102021682023(No.of Docs 1) | 0710102021682023/3 | COMPANY PETITION IB (IBC)/411(ND)2023 | STATE BANK OF INDIA VS. GOPAL SINGHAL | Section 95(1) | 4/15/2026 | 1. kindly attach the compliance or latest order. | ak10911 |
| 628 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 629 | 4/13/2026 | 0710102006602026(No.of Docs 3) | 0710102006602026/4 | COMPANY PETITION IB (IBC)/51(ND)2026 | AADHAR SECURITIES PRIVATE LIMITED | IBC Section 59 | 4/15/2026 | 1.need every pages sign and true copy on the annexure | apoorv@cjalaw.in |
| 630 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 631 | 4/23/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/15/2026 | 1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay | admin@chandhiok.com |
| 632 | 4/15/2026 | 0710102095122019(No.of Docs 5) | 0710102095122019/9 | COMPANY PETITION (COMPANIES ACT)/97(PB)2019 | SHIVI HOLDINGS PVT LTD VS. SHIVI HOLDINGS PVT LTD | Sec. 241(1) | 4/15/2026 | 1. Remove double pagination in all PDF. 2. numbering missed on bookmarking 3. pages are not readable properly kindly upload the clear pages are 209 to 233. 4. kindly attach the compliance or latest order. | Himangi27 |
| 633 | 4/23/2026 | 0710102078382023(No.of Docs 2) | 0710102078382023/3 | INTERLOCUTORY APPLICATION (I.B.C)/4905(ND)2023 | SHASHI BHUSHAN PRASAD VS. CA ANMOL KUMAR | 19(2) | 4/15/2026 | 1. as per the compliance order dated 25.02.2026, the affidavit was to be filed within two week, kindly file application for condonation of delay | admin@chandhiok.com |
| 634 | 4/13/2026 | 0710102058252025(No.of Docs 2) | 0710102058252025/6 | COMPANY PETITION (COMPANIES ACT)/111(ND)2025 | NITIN GUPTA VS. ARCOP ASSOCIATES PRIVATE LTD. | Sec. 241(1),Sec. 244(1) | 4/15/2026 | 1.kindly attach compliance order/latest order of NCLT in pdf | jaivardhan.jeph |
| 635 | 4/6/2026 | 0710102019582026(No.of Docs 2) | 0710102019582026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1114(ND)2026 | MOHAMMAD TAUFIQ VS. UMESH SINGHAL | Rule 11 of NCLT, 2016 | 4/15/2026 | 1.as per the compliance the reply was to be filed with in three days. | vishalganda |
| 636 | 4/21/2026 | 0710102009332026(No.of Docs 2) | 0710102009332026/3 | INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2026 | AMANBIR SINGH SETHI VS. BOULEVARD PROJECTS PVT. LTD. | Sec 60(5) | 4/15/2026 | 1. kindly attach the order 20.03.2026 missed in PDF.PLEASE CORRECT NOTE DETAIL | psplegal |
| 637 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |

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|-----|-----------|--------------------------------|----------------------|--|---|------------------------------|-----------|---|------------------|
| 638 | 4/9/2026 | 0710102002192021(No.of Docs 3) | 0710102002192021/3 | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021 | VIVEK GAUR VS. SUNIL KUMAR JAIN | Sec 60(5) | 4/14/2026 | 1. kindly attach latest compliance order/last order of the court | kkunall11 |
| 639 | 4/9/2026 | 0710102002192021(No.of Docs 3) | 0710102002192021/3 | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021 | VIVEK GAUR VS. SUNIL KUMAR JAIN | Sec 60(5) | 4/14/2026 | 1. kindly attach latest compliance order/last order of the court | kkunall11 |
| 640 | 4/9/2026 | 0710102002192021(No.of Docs 3) | 0710102002192021/3 | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021 | VIVEK GAUR VS. SUNIL KUMAR JAIN | Sec 60(5) | 4/14/2026 | 1. kindly attach latest compliance order/last order of the court | kkunall11 |
| 641 | 4/9/2026 | 0710102002192021(No.of Docs 3) | 0710102002192021/3 | INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021 | VIVEK GAUR VS. SUNIL KUMAR JAIN | Sec 60(5) | 4/14/2026 | 1. kindly attach latest compliance order/last order of the court | kkunall11 |
| 642 | 4/17/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/105 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/14/2026 | Kindly file application for condonation of delay | amitdubey11 |
| 643 | 4/17/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/105 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/14/2026 | Kindly file application for condonation of delay | amitdubey11 |
| 644 | 4/16/2026 | 0710102026132026(No.of Docs 2) | 0710102026132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026 | MR MURLIDHAR SINGH VS. MR VIVEK SHARMA | Sec 60(5) | 4/14/2026 | 1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf | LD3682009 |
| 645 | 4/13/2026 | 0710102006602026(No.of Docs 3) | 0710102006602026/5 | COMPANY PETITION IB (IBC)/51(ND)2026 | AADHAR SECURITIES PRIVATE LIMITED | IBC Section 59 | 4/14/2026 | 1.this pages are wrong adjust align no of 198,237,253,263,265,297, | apoorv@cjalaw.in |
| 646 | 4/13/2026 | 0710102006602026(No.of Docs 3) | 0710102006602026/5 | COMPANY PETITION IB (IBC)/51(ND)2026 | AADHAR SECURITIES PRIVATE LIMITED | IBC Section 59 | 4/14/2026 | 1.this pages are wrong adjust align no of 198,237,253,263,265,297, | apoorv@cjalaw.in |
| 647 | 4/13/2026 | 0710102006602026(No.of Docs 3) | 0710102006602026/5 | COMPANY PETITION IB (IBC)/51(ND)2026 | AADHAR SECURITIES PRIVATE LIMITED | IBC Section 59 | 4/14/2026 | 1.this pages are wrong adjust align no of 198,237,253,263,265,297, | apoorv@cjalaw.in |
| 648 | 4/13/2026 | 0710102006602026(No.of Docs 3) | 0710102006602026/5 | COMPANY PETITION IB (IBC)/51(ND)2026 | AADHAR SECURITIES PRIVATE LIMITED | IBC Section 59 | 4/14/2026 | 1.this pages are wrong adjust align no of 198,237,253,263,265,297, | apoorv@cjalaw.in |
| 649 | 4/16/2026 | 0710102026132026(No.of Docs 2) | 0710102026132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026 | MR MURLIDHAR SINGH VS. MR VIVEK SHARMA | Sec 60(5) | 4/14/2026 | 1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf | LD3682009 |
| 650 | 4/16/2026 | 0710102026132026(No.of Docs 2) | 0710102026132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026 | MR MURLIDHAR SINGH VS. MR VIVEK SHARMA | Sec 60(5) | 4/14/2026 | 1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf | LD3682009 |
| 651 | 4/16/2026 | 0710102026132026(No.of Docs 2) | 0710102026132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1503(ND)2026 | MR MURLIDHAR SINGH VS. MR VIVEK SHARMA | Sec 60(5) | 4/14/2026 | 1.as per the compliance order the reply was to be filed with in one week. 2.copy of vakalatanama missed in pdf | LD3682009 |
| 652 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 653 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 654 | 4/17/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/105 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/14/2026 | Kindly file application for condonation of delay | amitdubey11 |
| 655 | 4/17/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/105 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/14/2026 | Kindly file application for condonation of delay | amitdubey11 |
| 656 | 4/16/2026 | 0710102013572026(No.of Docs 4) | 0710102013572026/1 | COMPANY PETITION (COMPANIES ACT)/28(ND)2026 | GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/14/2026 | 1.incomplete file 2. bookmarking and index mandatory. | varshabanerjee |
| 657 | 4/16/2026 | 0710102013572026(No.of Docs 4) | 0710102013572026/1 | COMPANY PETITION (COMPANIES ACT)/28(ND)2026 | GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/14/2026 | 1.incomplete file 2. bookmarking and index mandatory. | varshabanerjee |

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|-----|-----------|--------------------------------|---------------------|--|--|------------------------------|-----------|---|----------------|
| 658 | 4/16/2026 | 0710102013572026(No.of Docs 4) | 0710102013572026/1 | COMPANY PETITION (COMPANIES ACT)/28(ND)2026 | GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/14/2026 | 1.incomplete file 2. bookmarking and index mandatory. | varshabanerjee |
| 659 | 4/16/2026 | 0710102013572026(No.of Docs 4) | 0710102013572026/1 | COMPANY PETITION (COMPANIES ACT)/28(ND)2026 | GAURAV AGARWAL VS. SAMARTH LIFE MANAGEMENT PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 4/14/2026 | 1.incomplete file 2. bookmarking and index mandatory. | varshabanerjee |
| 660 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 661 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 662 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 663 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 664 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 665 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 666 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 667 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 668 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 669 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 670 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 671 | 4/16/2026 | 0710102003942023(No.of Docs 2) | 0710102003942023/15 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023 | J. H. JEWELS PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/14/2026 | 1.incomplete file | GLOBIZ |
| 672 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 673 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |
| 674 | 4/7/2026 | 0710102009422026(No.of Docs 2) | 0710102009422026/1 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2026 | OVINGTON FINANCE PRIVATE LIMITED VS. NA | Sec. 230-232 - Second Motion | 4/14/2026 | The proof of service is not required kindly mention that proof of service is not required in this file. 2. As per compliance order the affidavit was to be filed within one week. 3. file the documents seperately. | ABHISHEKNEGI |

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|-----|-----------|--------------------------------|---------------------|--|--|---|-----------|--|-----------------|
| 675 | 4/16/2026 | 0710102074322025(No.of Docs 2) | 0710102074322025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 676 | 4/17/2026 | 0710102106142025(No.of Docs 3) | 0710102106142025/4 | COMPANY PETITION IB (IBC)/79(ND)2026 | ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED | IBC under Sec 7 | 4/13/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | Ayushma |
| 677 | 4/11/2026 | 0710200424762018(No.of Docs 1) | 0710200424762018/18 | COMPANY PETITION (COMPANIES ACT)/254(ND)2018 | MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. | Sec. 241(1),Sec. 242(4) | 4/13/2026 | 1. bookmarking and index mandatory. 2. kindly attach the compliance or latest order. | varun.sharma301 |
| 678 | 4/17/2026 | 0710102106142025(No.of Docs 3) | 0710102106142025/4 | COMPANY PETITION IB (IBC)/79(ND)2026 | ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED | IBC under Sec 7 | 4/13/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | Ayushma |
| 679 | 4/17/2026 | 0710102106142025(No.of Docs 3) | 0710102106142025/4 | COMPANY PETITION IB (IBC)/79(ND)2026 | ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED | IBC under Sec 7 | 4/13/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | Ayushma |
| 680 | 4/13/2026 | 0710102076012024(No.of Docs 1) | 0710102076012024/6 | COMPANY PETITION IB (IBC)/727(ND)2024 | BANK OF BARODA VS. GAURAV AGGARWAL | Section 95(1) | 4/13/2026 | 1. kindly attach the compliance or latest order. | S.K.SINGHI & CO |
| 681 | 4/16/2026 | 0710102074342025(No.of Docs 2) | 0710102074342025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 682 | 4/13/2026 | 0710102099672025(No.of Docs 1) | 0710102099672025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2025 | UMESH GUPTA RESOLUTION PROFESSIONAL FOR MS SENIOR BUILDERS LIMITED VS. VIJAY DIXIT | Application under any other provisions- IBC | 4/13/2026 | 1. bookmarking mandatory. 2. Sign missed on every page of reply. 3. Welfare ticket and court fee paste on blank space of vakaltanama 4. kindly attach the compliance order or latest order | vinodmamgai |
| 683 | 4/16/2026 | 0710102074342025(No.of Docs 2) | 0710102074342025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 684 | 4/13/2026 | 0710102025962026(No.of Docs 2) | 0710102025962026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2026 | H S OBEROI BUIDTECH PVT. LTD. VS. MONITORING COMMITTEE FOR SUPERVISION OF IMPLEMENTATION OF RESOLUTION PLAN OF CELESTIAL ESTATE PVT. LTD. | Section 60(5)/Rule 11 | 4/13/2026 | 1. kindly attach the compliance or latest order. | Ankush@1990 |
| 685 | 4/16/2026 | 0710102074322025(No.of Docs 2) | 0710102074322025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 686 | 4/16/2026 | 0710102074322025(No.of Docs 2) | 0710102074322025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 687 | 4/11/2026 | 0710102022422026(No.of Docs 3) | 0710102022422026/2 | INTERLOCUTORY APPLICATION (I.B.C)/1271(ND)2026 | MR. ARUN KUMAR WATTAL & ORS VS. SUMAN KUMAR VERMA LIQUIDATOR OF HYDRIC FARM INPUTS LTD & ORS | Sec 60(5) | 4/13/2026 | 1. copy of vakaltanama missing 2. kindly attach the compliance order or latest order. | HYDRIC |
| 688 | 4/16/2026 | 0710102074342025(No.of Docs 2) | 0710102074342025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDE BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |

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| 689 | 4/16/2026 | 0710102074322025(No.of Docs 2) | 0710102074322025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 690 | 4/16/2026 | 0710102074342025(No.of Docs 2) | 0710102074342025/5 | INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2025 | MR. NAVNEET GUPTA RESOLUTION PROFESSIONAL FOR PELICAN GRAND MOTELS PVT. LTD. VS. MR. JITENDER KUMAR MITTAL MEMBER OF SUSPENDED BOARD OF DIRECTORS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/13/2026 | 1.as per the compliance order the rejoinder was to be filed with in three days. Kindly file application for condonation of delay | abhi4064 |
| 691 | 4/17/2026 | 0710102106142025(No.of Docs 3) | 0710102106142025/4 | COMPANY PETITION IB (IBC)/79(ND)2026 | ARYA SOLAR PRIVATE LIMITED VS. PAGARIA ENERGY LIMITED | IBC under Sec 7 | 4/13/2026 | 1.as per the compliance order the reply was to be filed with in three days. Kindly file application for condonation of delay | Ayushma |
| 692 | 4/13/2026 | 0710102020562026(No.of Docs 1) | 0710102020562026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2026 | M/S. VITASTA SOFTWARE INDIA PVT. LTD VSDARPN AND COMPANY | Application under any other provisions-IBC,Section 19(2) / Regulation 30 | 4/13/2026 | 1. kindly attach the compliance or latest order. | Kanika Singhal |
| 693 | 4/13/2026 | 0710102076032024(No.of Docs 1) | 0710102076032024/6 | COMPANY PETITION IB (IBC)/728(ND)2024 | BANK OF BARODA VS. MOHENDER AGGARWAL | Section 95(1) | 4/13/2026 | 1. kindly attach the compliance or latest order. | S.K.SINGHI & CO |
| 694 | 4/12/2026 | 0710102102682023(No.of Docs 2) | 0710102102682023/2 | COMPANY PETITION IB (IBC)/47(ND)2024 | SAMEER GOYAL VS. STATE BANK OF INDIA | Section 94(1) | 4/13/2026 | 1. kindly attach the compliance or latest order. | Rjtsriv |
| 695 | 4/13/2026 | 0710102043362025(No.of Docs 1) | 0710102043362025/4 | COMPANY PETITION IB (IBC)/411(ND)2025 | M/S METRO INFRA TECH THROUGH ITS PARTNER LUCKY KUMAR VS. JAISHNAVI EMINENCE PRIVATE LIMITED | IBC Under Sec 9 | 4/13/2026 | 1. Kindly attach the compliance or latest order in PDF. 2. date missing and one Rs. Court fee missed on vakalatnama. 3. pages are not readable properly, kindly upload the following pages 48, 49, 51, 53, 54, 66 ,68, 72, to 75, 79, 81, 82 and 83 in PDF. | COAK |
| 696 | 4/13/2026 | 0710102084162025(No.of Docs 1) | 0710102084162025/2 | INTERLOCUTORY APPLICATION (I.B.C)/4750(ND)2025 | UMESH GUPTA RESOLUTION PROFESSIONAL FOR M/S SENIOR BUILDERS LIMITED VS. VIJAY DIXIT | Section 19(2) / Regulation 30 | 4/13/2026 | 1. bookmarking mandatory. 2. Sign missing on every page of reply 3. Welfare ticket and court fee paste on blank space of vakalanama 4. kindly attach the compliance order or latest order | vinodmangai |
| 697 | 4/10/2026 | 0710102112252025(No.of Docs 1) | 0710102112252025/4 | COMPANY APPEAL(COMPANIES ACT)/155(ND)2025 | SWARN KUMAR VS. EMPYREAN CONSULTANTS PVT LTD | Sec 252 (3) | 4/13/2026 | 1. Counsel sign missing on Index | Amitabh Nil |
| 698 | 4/10/2026 | 0710102072002025(No.of Docs 1) | 0710102072002025/2 | COMPANY PETITION IB (IBC)/497(ND)2025 | OTIPY INTERNET PRIVATE LIMITED | IBC Under Sec 10 | 4/13/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | ADILNCLT |
| 699 | 4/10/2026 | 0710102021122026(No.of Docs 2) | 0710102021122026/1 | COMPANY PETITION IB (IBC)/152(ND)2026 | HOSTIN SERVICES PRIVATE LIMITED VS. CREATOR ECONOMY TECH PRIVATE LIMITED | IBC Under Sec 9 | 4/13/2026 | 1.incomplete file. Kindly file the complete pdf with the latest order of the court or the Complacnce order. | saarabhutangale |
| 700 | 4/16/2026 | 0710102019312026(No.of Docs 2) | 0710102019312026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026 | DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT | Section 60(5) | 4/12/2026 | 1.as per the compliance order the affidavit was to be filed with in ten days | quadlegal |
| 701 | 4/16/2026 | 0710102019312026(No.of Docs 2) | 0710102019312026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026 | DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT | Section 60(5) | 4/12/2026 | 1.as per the compliance order the affidavit was to be filed with in ten days | quadlegal |
| 702 | 4/16/2026 | 0710102019312026(No.of Docs 2) | 0710102019312026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026 | DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT | Section 60(5) | 4/12/2026 | 1.as per the compliance order the affidavit was to be filed with in ten days | quadlegal |

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| 703 | 4/16/2026 | 0710102019312026(No.of Docs 2) | 0710102019312026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1118(ND)2026 | DAWER SONS PRIVATE LIMITED THROUGH AUTHORISED REPRESENTATIVE MR. VIKAS DAWAR VS. 3. MRS. SATWINDER KAUR SIRSA SUCCESSFUL RESOLUTION APPLICANT | Section 60(5) | 4/12/2026 | 1.as per the compliance order the affidavit was to be filed with in ten days | quadlegal |
| 704 | 4/9/2026 | 0710102008762026(No.of Docs 2) | 0710102008762026/1 | COMPANY PETITION IB (IBC)/71(ND)2026 | BANK OF BARODA VS. ASHISH GUPTA | Section 95(1) | 4/10/2026 | 1. kindly attach latest compliance order/relevant order of the court with the pdf | pridhisingla |
| 705 | 4/9/2026 | 0710102019442026(No.of Docs 1) | 0710102019442026/1 | COMPANY PETITION (COMPANIES ACT)/40(ND)2026 | AARVI ENCON LIMITED VS. M/S DYNAMIC AURA LLP | 64 of LLP act, 2008 | 4/10/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order. | pundirdhananjay |
| 706 | 4/9/2026 | 0710102074042024(No.of Docs 3) | 0710102074042024/4 | COMPANY PETITION IB (IBC)/568(ND)2024 | PREET MOHAN SINGH | Section 94(1) | 4/10/2026 | 1. kindly attach latest compliance order/last order passed by the court | chandnisadana |
| 707 | 4/9/2026 | 0710102083952023(No.of Docs 15) | 0710102083952023/6 | COMPANY PETITION (COMPANIES ACT)/20(PB)2024 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 4/10/2026 | 1.bookmarking in complete volume 1,2,3,4,7,8 in pdf 2.master index missing in pdf 3.this pages are not clear no of 32 to 38. 110, 113 to 129. 150,151,152,154,155, 216 to 227. 291,521,565,695,703,706,709,710,862, 1470 to 1538. 1629 to 1649. 1682 to 1703. 1720 to 1741. 1755 to 1764. 1805, 4.double pagination wrong in pdf 1295 to 1334. 1846 to 1863. 2170 to 2261. 5.the page number is blank 1628 6.copy of vakalatanama missing in pdf 7.kindly attach latest order in pdf | psplegal |
| 708 | 4/8/2026 | 0710102097882025(No.of Docs 2) | 0710102097882025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5793(ND)2025 | M/S GIRNAR SPINTEX INDUSTRIES LIMITED VSMAHA RASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD | Application under any other provisions- IBC,Application under any other provisions- IBC | 4/9/2026 | The file submitted appears to be incorrect. Kindly upload the correct document under the Application section. | expletuslegal |
| 709 | 4/9/2026 | 0710102036332024(No.of Docs 3) | 0710102036332024/8 | COMPANY APPEAL(COMPANIES ACT)/82(ND)2024 | INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (1) - By Government Body | 4/9/2026 | 1. bookmarking mandatory | Shlokchandra@123 |
| 710 | 3/5/2024 | 0710102020172024(No.of Docs 0) | 0710102020172024/11 | RESTORATION APPLICATION (IBC)/29(ND)2024 | PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/9/2026 | 1. kindly attach last order 2. bookmarking mandatory. | |
| 711 | 3/5/2024 | 0710102020172024(No.of Docs 0) | 0710102020172024/11 | RESTORATION APPLICATION (IBC)/29(ND)2024 | PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/9/2026 | 1. kindly attach last order 2. bookmarking mandatory. | |
| 712 | 4/9/2026 | 0710102036332024(No.of Docs 3) | 0710102036332024/9 | COMPANY APPEAL(COMPANIES ACT)/82(ND)2024 | INCOME TAX OFFICE WARD 10 1 NEW DELHI VS. REGISTRAR OF COMPANIES DELHI | Sec 252 (1) - By Government Body | 4/9/2026 | 1. bookmarking mandatory. | Shlokchandra@123 |
| 713 | 4/8/2026 | 0710102103292025(No.of Docs 2) | 0710102103292025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1402(ND)2026 | HARVINDER SINGH VSANURAG GOEL IRP | Section 22 | 4/9/2026 | 1. kindly attach compliance order and latest order passed by the Bench. | babuanish2@gmail.com |
| 714 | 3/5/2024 | 0710102020172024(No.of Docs 0) | 0710102020172024/11 | RESTORATION APPLICATION (IBC)/29(ND)2024 | PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/9/2026 | 1. kindly attach last order 2. bookmarking mandatory. | |
| 715 | 3/5/2024 | 0710102020172024(No.of Docs 0) | 0710102020172024/11 | RESTORATION APPLICATION (IBC)/29(ND)2024 | PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/9/2026 | 1. kindly attach last order 2. bookmarking mandatory. | |
| 716 | 4/9/2026 | 0710102111402025(No.of Docs 1) | 0710102111402025/4 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 4/9/2026 | 1. Remove double pagination 2. kindly attach latest compliance order/last order passed by the Court | adyasingh96 |
| 717 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Sec 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 718 | 4/8/2026 | 0710102099142025(No.of Docs 1) | 0710102099142025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025 | PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK | Section 60(5) | 4/8/2026 | 1. bookmarking and index mandatory. 2. kindly attach latest compliance order as the matter is already listed after the mentioned order | PRABHJITSINGHSONI |
| 719 | 4/7/2026 | 0710102096852025(No.of Docs 2) | 0710102096852025/4 | INTERLOCUTORY APPLICATION (I.B.C)/5435(ND)2025 | ABHIJEET PRAKASH VS. MADAN MOHAN DHUPAR | Sec 60(5) | 4/8/2026 | 1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order | nishi.eap |
| 720 | 4/8/2026 | 0710102052932025(No.of Docs 1) | 0710102052932025/1 | COMPANY PETITION (COMPANIES ACT)/105(ND)2025 | SHIPRA AGGARWAL VS. PRAKHAR HABITAT PRIVATE LIMITED | Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4) | 4/8/2026 | 1. kindly attach latest compliance order as the matter is already listed after the mentioned order | neerajgupta |

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|-----|-----------|---------------------------------|---------------------|--|--|------------------------------|----------|---|----------------|
| 721 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 722 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 723 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 724 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 725 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 726 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 727 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 728 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 729 | 4/7/2026 | 0710102098182025(No.of Docs 2) | 0710102098182025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5581(PB)2025 | BANK OF BARODA VS. VINAY BHADAURIA | Section 123 | 4/8/2026 | 1. incomplete file 2. sign missed on every page of reply. 3. bookmarking and index mandatory. 4. Counsel sign missed on last page of reply. 5. notary and date missed on affidavit. 6. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 7. copy of vakalatanama missed | rakesh@12 |
| 730 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 731 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 732 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 733 | 4/7/2026 | 0710102085622025(No.of Docs 2) | 0710102085622025/1 | COMPANY APPLICATION(COMPANIES ACT)/223(ND)2025 | M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. MS. LIZA SAHNI | Rule 11 of NCLT | 4/8/2026 | 1. kindly attach latest compliance order/latest order of the court as the matter is already listed after the attached mentioned order | Ashishlu |
| 734 | 4/7/2026 | 0710102098172025(No.of Docs 2) | 0710102098172025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5622(PB)2025 | BANK OF BARODA VS. ANIL KUMAR NIGAM | Section 123 | 4/8/2026 | 1. incomplete file 2. sign missing on every page of reply. 3. bookmarking and index is mandatory. 4. Counsel sign is missing on the last page of reply. 5. notary and date missing on affidavit. 6. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the attached mentioned order 7. copy of vakalatanama missing | rakesh@12 |
| 735 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 736 | 4/8/2026 | 0710102000512023(No.of Docs 2) | 0710102000512023/10 | INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023 | MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE | Sec 60(5) | 4/8/2026 | 1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vakalatanama in PDF. 5. translate the vakalatanama from Hindi to English | advaakansha |
| 737 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 738 | 4/10/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/2 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/8/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 739 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Section 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |

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|-----|-----------|---------------------------------|----------------------|--|---|---|----------|---|-----------------|
| 740 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Sec 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 741 | 4/1/2026 | 0710102013242026(No.of Docs 13) | 0710102013242026/4 | COMPANY PETITION IB (IBC)/94(ND)2026 | FORSEE POWER INDIA PRIVATE LIMITED VS. OMEGA SEIKI PRIVATE LIMITED | IBC Under Sec 9 | 4/8/2026 | 1. kindly attach latest order as the matter is already listed after the mentioned order | singhrishabh_7 |
| 742 | 4/14/2026 | 0710102081352025(No.of Docs 2) | 0710102081352025/5 | COMPANY PETITION IB (IBC)/537(ND)2025 | PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED | IBC Under Sec 9 | 4/8/2026 | As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026, | sigmalexjurix |
| 743 | 4/14/2026 | 0710102081352025(No.of Docs 2) | 0710102081352025/5 | COMPANY PETITION IB (IBC)/537(ND)2025 | PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED | IBC Under Sec 9 | 4/8/2026 | As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026, | sigmalexjurix |
| 744 | 4/7/2026 | 0710102015132024(No.of Docs 2) | 0710102015132024/9 | COMPANY PETITION IB (IBC)/238(ND)2024 | KRRISH FLORENCE ESTATE BUYERS WELFARE ASSOCIATION VS. ANGLE INFRASTRUCTURE PRIVATE LIMITED | IBC under Sec 7 | 4/8/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | abhay.jenna |
| 745 | 4/14/2026 | 0710102081352025(No.of Docs 2) | 0710102081352025/5 | COMPANY PETITION IB (IBC)/537(ND)2025 | PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED | IBC Under Sec 9 | 4/8/2026 | As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026, | sigmalexjurix |
| 746 | 4/14/2026 | 0710102081352025(No.of Docs 2) | 0710102081352025/5 | COMPANY PETITION IB (IBC)/537(ND)2025 | PRAYAG POLYMERS PRIVATE LIMITED VS. NKG INFRASTRUCTURE LIMITED | IBC Under Sec 9 | 4/8/2026 | As per the compliance order the rejoinder was to be filed within 01 week. 2. Thereafter the matter is listed on 15.04.2026, | sigmalexjurix |
| 747 | 4/8/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/4 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 4/8/2026 | 1. bookmarking mandatory | pankkaj@5 |
| 748 | 4/7/2026 | 0710102112682025(No.of Docs 1) | 0710102112682025/1 | INTERLOCUTORY APPLICATION (I.B.C)/14(ND)2026 | AZAD TANKERS COMPANY VS. SAINOV SPIRITS PRIVATE LIMITED | Sec 60(5) | 4/8/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | AdvocateKhanna |
| 749 | 4/8/2026 | 0710102069202023(No.of Docs 2) | 0710102069202023/7 | INTERLOCUTORY APPLICATION (I.B.C)/4332(PB)2023 | MANOJ KUMAR AGARWAL VS. MANOJ AGARWAL | Application under any other provisions- IBC | 4/8/2026 | 1. incomplete file. 2. bookmarking and index mandatory. 3 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 4. Three Rs. court fee and twenty five Rs. welfare ticket missed on vaklatanama in PDF. 5. translate the vaklatanama from Hindi to English | advaakansha |
| 750 | 4/7/2026 | 0710102009712026(No.of Docs 2) | 0710102009712026/4 | INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2026 | MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISAR IMPEX PVT. LTD. VS. MAX LED TECHNOLOGY LLP | Section 60(5)/Rule 11 | 4/8/2026 | 1.Remove double pagination in PDF. 2. page no 27 not readable properly. 3. 1. kindly attach latest order as the matter is already listed after the attached mentioned order | OJHA LAW OFFICE |
| 751 | 4/8/2026 | 0710102108652025(No.of Docs 2) | 0710102108652025/2 | INTERLOCUTORY APPLICATION (I.B.C)/6227(ND)2025 | ASHISH KUMAR PATHAK RESOLUTION PROFESSIONAL VS. MANISH KUMAR | Sec 60(5) | 4/8/2026 | 1. kindly attach latest compliance order/latest order passed by the court as the matter is already listed after the mentioned order | negimilan04 |
| 752 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 753 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 754 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 755 | 4/8/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/103 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest compliance order/latest order of the Court in pdf | amitdubey11 |
| 756 | 4/14/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/5 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/7/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |

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|-----|-----------|--------------------------------|----------------------|--|---|--------------------------------|----------|---|---------------|
| 757 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 758 | 4/14/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/5 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/7/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 759 | 4/13/2026 | 0710102096762025(No.of Docs 2) | 0710102096762025/2 | INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025 | BRIJENDER SINGH DESWAL | Sec 54(1) | 4/7/2026 | As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period. | prachijohri |
| 760 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 761 | 4/13/2026 | 0710102096762025(No.of Docs 2) | 0710102096762025/2 | INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025 | BRIJENDER SINGH DESWAL | Sec 54(1) | 4/7/2026 | As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period. | prachijohri |
| 762 | 4/13/2026 | 0710102096762025(No.of Docs 2) | 0710102096762025/2 | INTERLOCUTORY APPLICATION(IBC)(DI S.)/40(PB)2025 | BRIJENDER SINGH DESWAL | Sec 54(1) | 4/7/2026 | As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period. | prachijohri |
| 763 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 764 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 765 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 766 | 4/8/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/104 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index | amitdubey11 |
| 767 | 4/8/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/103 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest compliance order/latest order of the Court in pdf | amitdubey11 |
| 768 | 4/13/2026 | 0710102102762025(No.of Docs 2) | 0710102102762025/1 | INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026 | ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA | Sec 60(5) | 4/7/2026 | As per the Compliance order the reply was to be filed within one week | raghav.chadha |
| 769 | 4/13/2026 | 0710102102762025(No.of Docs 2) | 0710102102762025/1 | INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026 | ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA | Sec 60(5) | 4/7/2026 | As per the Compliance order the reply was to be filed within one week | raghav.chadha |
| 770 | 4/13/2026 | 0710102102762025(No.of Docs 2) | 0710102102762025/1 | INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026 | ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA | Sec 60(5) | 4/7/2026 | As per the Compliance order the reply was to be filed within one week | raghav.chadha |
| 771 | 4/13/2026 | 0710102102762025(No.of Docs 2) | 0710102102762025/1 | INTERLOCUTORY APPLICATION (I.B.C)/175(PB)2026 | ASSISTANT COMMISSIONER OF COMMERCIAL TAX AUDIT 3 VSMR. ASHWINI MEHRA | Sec 60(5) | 4/7/2026 | As per the Compliance order the reply was to be filed within one week | raghav.chadha |
| 772 | 4/8/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/104 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index | amitdubey11 |

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| 773 | 4/14/2026 | 0710102110232025(No.of Docs 4) | 0710102110232025/1 | TRANSFER APPLICATION (IBC)/1(PB)2026 | MATHIOLI NAGARAJAN VS. RELIANCE ASSET RECONSTRUCTION COMPANY LIMITED | Rule16(d),NCL T Rules,2016 IBC | 4/7/2026 | 1. kindly attach compliance order in pdf 2.the following pages are not clear no of 21, 27 to 29, 36 to 48. 52,53,64,65,70,72,73,74, 77 to 83. 104, 108 to 118. 122 to 144. 195, 205 to 212. 230,231,232, 255, 3.kindly upload these pages in portrait mode, also the pages are not clear no of 213 to 228. 233 to 253. 259 to 299. 4.need every pages signed in pdf | Ramalingam |
| 774 | 4/7/2026 | 0710102011322026(No.of Docs 1) | 0710102011322026/2 | COMPANY APPLICATION(COMPANIES ACT)/40(ND)2026 | RAHUL SACHDEVA & ORS. VS. MR. SUBHASH RAHEJA | Section 340 | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SARTHAK10 |
| 775 | 4/6/2026 | 0710102011232026(No.of Docs 2) | 0710102011232026/2 | INTERLOCUTORY APPLICATION (I.B.C)/759(PB)2026 | ANIL KUMAR AGGARWAL (THROUGH SPV GOLDKEY PRIMELAND LLP) VS. DUCTRUS RESOLUTION PROFESSIONAL PRIVATE LIMITED | Sec 60(5) | 4/7/2026 | 1. Sign missing on every page of reply. | sajaljain537 |
| 776 | 4/6/2026 | 0710102001162026(No.of Docs 3) | 0710102001162026/2 | COMPANY PETITION IB (IBC)/76(ND)2026 | S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 4/7/2026 | 1. incomplete file and Kindly correct the following in the file 2. kindly delete repeated files. 3. Pagination missed on index. 4. Counsel sign and date missing on index 5. Sign missing on every page of PDF. 6. True copy mandatory on Annexures. 7. Bookmarking mandatory. 8. Numbering missed on every page of PDF. 9. Notary and date missing on Affidavit 10 kindly attach latest compliance order as the matter is already listed after the attached mentioned order 11. Copy of Vakalatanama missing in PDF. | ABHAY12226 |
| 777 | 4/8/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/103 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest compliance order/latest order of the Court in pdf | amitdubey11 |
| 778 | 4/14/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/5 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/7/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 779 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 780 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 781 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 782 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 783 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 784 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 785 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 786 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |

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| 787 | 4/6/2026 | 0710102104352025(No.of Docs 1) | 0710102104352025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/444(PB)2025 | KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED | Rule 11 of NCLT | 4/7/2026 | 1.Kindly sign on each page | mohitnegi |
| 788 | 4/8/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/104 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index | amitdubey11 |
| 789 | 4/14/2026 | 0710102081912024(No.of Docs 3) | 0710102081912024/5 | INTERLOCUTORY APPLICATION (I.B.C)/4892(ND)2024 | PREETI SHARMA VS. ASHISH SINGH RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 4/7/2026 | 1. kindly attach the compliance or latest order. | keshavseghal |
| 790 | 4/7/2026 | 0710102013112026(No.of Docs 1) | 0710102013112026/2 | COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026 | RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD. | Rule 11 of NCLT | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SARTHAK10 |
| 791 | 4/9/2026 | 0710102092022023(No.of Docs 3) | 0710102092022023/8 | INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023 | RAVI BANSAL | Sec 54(1) | 4/7/2026 | 1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court | dvrlegalistic |
| 792 | 4/9/2026 | 0710102092022023(No.of Docs 3) | 0710102092022023/8 | INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023 | RAVI BANSAL | Sec 54(1) | 4/7/2026 | 1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court | dvrlegalistic |
| 793 | 4/9/2026 | 0710102092022023(No.of Docs 3) | 0710102092022023/8 | INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023 | RAVI BANSAL | Sec 54(1) | 4/7/2026 | 1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court | dvrlegalistic |
| 794 | 4/9/2026 | 0710102092022023(No.of Docs 3) | 0710102092022023/8 | INTERLOCUTORY APPLICATION (I.B.C)/6051(ND)2023 | RAVI BANSAL | Sec 54(1) | 4/7/2026 | 1. master index missing in PDF. 2. as mentioned in the index compliance order 02.02.2026 is missing in PDF. Kindly attach compliance order/latest order of the Court | dvrlegalistic |
| 795 | 4/7/2026 | 0710102013112026(No.of Docs 1) | 0710102013112026/1 | COMPANY APPLICATION(COMPANIES ACT)/56(ND)2026 | RAHUL SACHDEVA VS. M/S KEWAL AUTOMOBIELS PVT. LTD. | Rule 11 of NCLT | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SARTHAK10 |
| 796 | 4/6/2026 | 0710102092592025(No.of Docs 1) | 0710102092592025/3 | COMPANY PETITION IB (IBC)/716(ND)2025 | RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED | IBC Under Sec 9 | 4/7/2026 | 1. kindly attach latest order as the matter is already listed after the attached mentioned order | Kajalsonkar |
| 797 | 4/7/2026 | 0710102012732026(No.of Docs 1) | 0710102012732026/1 | INTERLOCATORY APPLICATION(COMPANIES ACT)/65(ND)2026 | RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD. | Rule 11 of NCLT | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SARTHAK10 |
| 798 | 4/13/2026 | 0710102096762025(No.of Docs 2) | 0710102096762025/2 | INTERLOCUTORY APPLICATION(IBC)(DIS.)/40(PB)2025 | BRIJENDER SINGH DESWAL | Sec 54(1) | 4/7/2026 | As per the compliance order the note was to be filled within one week however the same was not filled within the stipulated time period. | prachijohri |
| 799 | 4/8/2026 | 0710102032642023(No.of Docs 4) | 0710102032642023/103 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest compliance order/latest order of the Court in pdf | amitdubey11 |
| 800 | 4/8/2026 | 0710102032642023(No.of Docs 3) | 0710102032642023/104 | COMPANY PETITION (COMPANIES ACT)/105(ND)2023 | SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED | Sec 241 (2) | 4/7/2026 | 1.kindly attach latest order passed by the Court. If the order is not uploaded kindly mention the same in index | amitdubey11 |
| 801 | 4/7/2026 | 0710102107832025(No.of Docs 2) | 0710102107832025/4 | INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025 | MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI | Section 60(5)/Rule 11 | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2.Kindly upload the Proof of service in email format. | Sanchika_legal |
| 802 | 4/7/2026 | 0710102107832025(No.of Docs 2) | 0710102107832025/3 | INTERLOCUTORY APPLICATION (I.B.C)/6037(ND)2025 | MS SULEKHA KALRA VS. MR PRABHJEET SINGH SONI | Section 60(5)/Rule 11 | 4/7/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Sanchika_legal |
| 803 | 4/4/2026 | 0710102014002026(No.of Docs 2) | 0710102014002026/2 | INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 804 | 4/4/2026 | 0710102014002026(No.of Docs 2) | 0710102014002026/3 | INTERLOCUTORY APPLICATION (I.B.C)/797(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 805 | 4/6/2026 | 0710102001552026(No.of Docs 1) | 0710102001552026/6 | COMPANY PETITION (COMPANIES ACT)/7(ND)2026 | MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 244(1),Sec. 245 | 4/6/2026 | 1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | KBG ASSOCIATES |

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|-----|-----------|--------------------------------|---------------------|--|--|----------------------------------|----------|---|--------------------|
| 806 | 4/6/2026 | 0710102001542026(No.of Docs 1) | 0710102001542026/2 | COMPANY PETITION (COMPANIES ACT)8(ND)2026 | MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED | Sec. 59 | 4/6/2026 | 1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | KBG ASSOCIATES |
| 807 | 4/6/2026 | 0710102001552026(No.of Docs 1) | 0710102001552026/3 | COMPANY PETITION (COMPANIES ACT)7(ND)2026 | MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 244(1),Sec. 245 | 4/6/2026 | 1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. three Rs court fee and twenty five Rs. welfare ticket missed on vakalatnama | KBG ASSOCIATES |
| 808 | 4/4/2026 | 0710102072322025(No.of Docs 1) | 0710102072322025/34 | INTERLOCUTORY APPLICATION (I.B.C)4091(ND)2025 | L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL | Sec 60(5) | 4/6/2026 | 1. index and bookmarking mandatory. 2. three Rs court fee missed on vakalatnama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advdhrvugupta |
| 809 | 4/6/2026 | 0710102021382025(No.of Docs 1) | 0710102021382025/4 | COMPANY PETITION IB (IBC)/188(ND)2025 | SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED | IBC Under Sec 9 | 4/6/2026 | 1. counsel sign missed on index 2. as per mention in index compliance order dated 13.02.2026 is missing in PDF. | chowdhryarvesh1986 |
| 810 | 4/2/2026 | 0710102015772025(No.of Docs 1) | 0710102015772025/1 | INTERLOCUTORY APPLICATION (I.B.C)1154(ND)2025 | KOTAK MAHINDRA BANK LIMITED THROUGH SENIOR VICE PRESIDENT MR. VIKAS BHARDWAJ VS. KARAN SINGH SONI | Rule 11 of NCLT, 2016 | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Ayushkashyap |
| 811 | 4/4/2026 | 0710102025532025(No.of Docs 3) | 0710102025532025/8 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)42(ND)2025 | SALSAN STEELS PRIVATE LIMITED | Sec. 230-232, Sec 234 | 4/6/2026 | wrong file, kindly file under petition | vanandh |
| 812 | 4/3/2026 | 0710102021152025(No.of Docs 3) | 0710102021152025/2 | INTERLOCUTORY APPLICATION (I.B.C)1394(ND)2025 | ALL-WAYS LOGISTICS INDIA PVT. LTD. VS. SHRI YOGENDER PAL SINGHAL | Sec 60(5) | 4/6/2026 | 1.double pagination wrong in pdf 2.pages no 33 to 45. not clear in pdf | Yogender Pal |
| 813 | 4/4/2026 | 0710102014032026(No.of Docs 2) | 0710102014032026/2 | INTERLOCUTORY APPLICATION (I.B.C)804(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 814 | 4/4/2026 | 0710102051052024(No.of Docs 1) | 0710102051052024/4 | COMPANY PETITION IB (IBC)/798(PB)2024 | CANARA BANK VS. GAURAV AGGARWAL | Section 95(1) | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | krishenkumar |
| 815 | 4/3/2026 | 0710102021442026(No.of Docs 1) | 0710102021442026/2 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 4/6/2026 | 1.incomplete file | lexacorplegal |
| 816 | 4/4/2026 | 0710102014022026(No.of Docs 2) | 0710102014022026/2 | INTERLOCUTORY APPLICATION (I.B.C)819(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 817 | 4/6/2026 | 0710102001552026(No.of Docs 1) | 0710102001552026/4 | COMPANY PETITION (COMPANIES ACT)7(ND)2026 | MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 244(1),Sec. 245 | 4/6/2026 | 1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. three Rs. court fee and twenty five Rs. Welfare ticket missed on Vakalatnama | KBG ASSOCIATES |
| 818 | 4/4/2026 | 0710102050852024(No.of Docs 1) | 0710102050852024/4 | COMPANY PETITION IB (IBC)694(PB)2024 | THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL | Section 95(1) | 4/6/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | krishenkumar |
| 819 | 4/4/2026 | 0710102072322025(No.of Docs 1) | 0710102072322025/33 | INTERLOCUTORY APPLICATION (I.B.C)4091(ND)2025 | L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL | Sec 60(5) | 4/6/2026 | 1. index and bookmarking mandatory. 2. three Rs court fee missing on vakalatnama in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advdhrvugupta |
| 820 | 4/6/2026 | 0710102001552026(No.of Docs 1) | 0710102001552026/5 | COMPANY PETITION (COMPANIES ACT)7(ND)2026 | MR. AMIT KUMAR VS. DELTA300GLOBAL CERTIFICATION SOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 244(1),Sec. 245 | 4/6/2026 | 1. index and bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | KBG ASSOCIATES |
| 821 | 4/10/2026 | 0710102017942026(No.of Docs 2) | 0710102017942026/1 | INTERLOCUTORY APPLICATION (I.B.C)1028(ND)2026 | IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BULDESTATE PRIVATE LIMITED | Sec 60(5) | 4/5/2026 | 1. remove extra PDF kindly file final PDF. | rachitmit |
| 822 | 4/12/2026 | 0710102026632026(No.of Docs 3) | 0710102026632026/2 | INTERLOCUTORY APPLICATION (I.B.C)1533(ND)2026 | GANGA RAM AGARWAL VS. DAYANAND | Section 60(5) | 4/5/2026 | 1. bookmarking mandatory. | raghav.chadha |
| 823 | 4/12/2026 | 0710102026632026(No.of Docs 3) | 0710102026632026/2 | INTERLOCUTORY APPLICATION (I.B.C)1533(ND)2026 | GANGA RAM AGARWAL VS. DAYANAND | Section 60(5) | 4/5/2026 | 1. bookmarking mandatory. | raghav.chadha |
| 824 | 4/12/2026 | 0710102026632026(No.of Docs 3) | 0710102026632026/2 | INTERLOCUTORY APPLICATION (I.B.C)1533(ND)2026 | GANGA RAM AGARWAL VS. DAYANAND | Section 60(5) | 4/5/2026 | 1. bookmarking mandatory. | raghav.chadha |
| 825 | 4/12/2026 | 0710102026632026(No.of Docs 3) | 0710102026632026/2 | INTERLOCUTORY APPLICATION (I.B.C)1533(ND)2026 | GANGA RAM AGARWAL VS. DAYANAND | Section 60(5) | 4/5/2026 | 1. bookmarking mandatory. | raghav.chadha |

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| 826 | 4/3/2026 | 0710102094872023(No.of Docs 9) | 0710102094872023/9 | INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023 | AMIT AGRAWAL | Rule 11 of NCLT, 2016 | 4/5/2026 | 1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content | akshay0124@gmail.com |
| 827 | 4/3/2026 | 0710102094872023(No.of Docs 9) | 0710102094872023/9 | INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023 | AMIT AGRAWAL | Rule 11 of NCLT, 2016 | 4/5/2026 | 1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content | akshay0124@gmail.com |
| 828 | 4/3/2026 | 0710102094872023(No.of Docs 9) | 0710102094872023/9 | INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023 | AMIT AGRAWAL | Rule 11 of NCLT, 2016 | 4/5/2026 | 1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content | akshay0124@gmail.com |
| 829 | 4/3/2026 | 0710102094872023(No.of Docs 9) | 0710102094872023/9 | INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023 | AMIT AGRAWAL | Rule 11 of NCLT, 2016 | 4/5/2026 | 1.need every pages signed in pdf 2.Kindly translate Hindi pages no 75,76,126,128,130,132,140,253,255,257,259,261,271,307,309,311,333,335,350,352,354,376,378,391,393 . 3.compliance order missing in pdf 4.put on ticket blank side on vakalatanama as it is coming on content | akshay0124@gmail.com |
| 830 | 4/10/2026 | 0710102017942026(No.of Docs 2) | 0710102017942026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026 | IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED | Sec 60(5) | 4/5/2026 | 1. remove extra PDF kindly file final PDF. | rachitmit |
| 831 | 4/10/2026 | 0710102017942026(No.of Docs 2) | 0710102017942026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026 | IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED | Sec 60(5) | 4/5/2026 | 1. remove extra PDF kindly file final PDF. | rachitmit |
| 832 | 4/10/2026 | 0710102017942026(No.of Docs 2) | 0710102017942026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1028(ND)2026 | IDBI TRUSTEESHIP SERVICES LIMITED VS. BPM BUILDESTATE PRIVATE LIMITED | Sec 60(5) | 4/5/2026 | 1. remove extra PDF kindly file final PDF. | rachitmit |
| 833 | 4/9/2026 | 0710102092932025(No.of Docs 1) | 0710102092932025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025 | VAISHNO LAMINATION PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/2/2026 | 1.proof of service missing in pdf | Deepaliadvocate |
| 834 | 3/28/2026 | 0710200424762018(No.of Docs 3) | 0710200424762018/17 | COMPANY PETITION (COMPANIES ACT)/254(ND)2018 | MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. | Sec. 241(1),Sec. 242(4) | 4/2/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly. | varun.sharma301 |
| 835 | 3/28/2026 | 0710200424762018(No.of Docs 3) | 0710200424762018/17 | COMPANY PETITION (COMPANIES ACT)/254(ND)2018 | MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. | Sec. 241(1),Sec. 242(4) | 4/2/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly. | varun.sharma301 |
| 836 | 4/7/2026 | 0710102099232019(No.of Docs 2) | 0710102099232019/3 | INTERLOCUTORY APPLICATION (IBC)/1317(ND)2019 | ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI | Sec 66(1) | 4/2/2026 | 1.wrong file, kindly file in application. | bharat&associates |
| 837 | 4/7/2026 | 0710102099232019(No.of Docs 2) | 0710102099232019/3 | INTERLOCUTORY APPLICATION (IBC)/1317(ND)2019 | ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI | Sec 66(1) | 4/2/2026 | 1.wrong file, kindly file in application. | bharat&associates |
| 838 | 4/9/2026 | 0710102092932025(No.of Docs 1) | 0710102092932025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025 | VAISHNO LAMINATION PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/2/2026 | 1.proof of service missing in pdf | Deepaliadvocate |
| 839 | 4/9/2026 | 0710102092932025(No.of Docs 1) | 0710102092932025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025 | VAISHNO LAMINATION PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/2/2026 | 1.proof of service missing in pdf | Deepaliadvocate |
| 840 | 4/9/2026 | 0710102092932025(No.of Docs 1) | 0710102092932025/7 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2025 | VAISHNO LAMINATION PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/2/2026 | 1.proof of service missing in pdf | Deepaliadvocate |
| 841 | 3/28/2026 | 0710200424762018(No.of Docs 3) | 0710200424762018/17 | COMPANY PETITION (COMPANIES ACT)/254(ND)2018 | MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. | Sec. 241(1),Sec. 242(4) | 4/2/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly. | varun.sharma301 |

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| 842 | 4/7/2026 | 0710102099142025(No.of Docs 2) | 0710102099142025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025 | PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK | Section 60(5) | 4/2/2026 | 1.index missing in pdf | PRABHJITSINGHSONI |
| 843 | 4/7/2026 | 0710102099142025(No.of Docs 2) | 0710102099142025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025 | PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK | Section 60(5) | 4/2/2026 | 1.index missing in pdf | PRABHJITSINGHSONI |
| 844 | 4/7/2026 | 0710102099142025(No.of Docs 2) | 0710102099142025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025 | PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK | Section 60(5) | 4/2/2026 | 1.index missing in pdf | PRABHJITSINGHSONI |
| 845 | 3/28/2026 | 0710200424762018(No.of Docs 3) | 0710200424762018/17 | COMPANY PETITION (COMPANIES ACT)/254(ND)2018 | MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD. | Sec. 241(1),Sec. 242(4) | 4/2/2026 | 1. bookmarking mandatory. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. Copy of vakalatanama is missing in PDF. 4. page no 28 is not readable properly. | varun.sharma301 |
| 846 | 4/1/2026 | 0710102079222023(No.of Docs 1) | 0710102079222023/5 | COMPANY PETITION IB (IBC)/649(ND)2023 | BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN | Section 95(1) | 4/2/2026 | 1. bookmarking and index mandatory 2. As mentioned in Affidavit compliance order dated 09.03.2026 is missing in PDF. | Advajay |
| 847 | 4/7/2026 | 0710102099142025(No.of Docs 2) | 0710102099142025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5592(ND)2025 | PRABHJIT SINGH SONI VS. PUNJAB NATIONAL BANK | Section 60(5) | 4/2/2026 | 1.index missing in pdf | PRABHJITSINGHSONI |
| 848 | 4/1/2026 | 0710102080992025(No.of Docs 2) | 0710102080992025/8 | RESTORATION APPLICATION (IBC)/82(ND)2025 | ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 4/2/2026 | kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | BLA2024 |
| 849 | 4/2/2026 | 0710102094872023(No.of Docs 9) | 0710102094872023/8 | INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2023 | AMIT AGRAWAL | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. Sign missed on every page of reply. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. translate the pages are 76, 126, 128, 130, 132 and 140, 253, 255, 257, 259, 261, 271, 307, 309, 311, 333, 335, 350, 352, 354, 376, 378, 391, 393 and 430,463 from Hindi to English in PDF. 4. twenty five Rs welfare ticket and three Rs. court fee paste on blank space of vakalatanama. 5 page 1148,1267,1268 not clear | akshay0124@gmail.com |
| 850 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 851 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 852 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 853 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 854 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 855 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 856 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 857 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |
| 858 | 4/9/2026 | 0710102013532026(No.of Docs 3) | 0710102013532026/2 | INTERLOCUTORY APPLICATION (I.B.C)/853(ND)2026 | CONSORITUM OF M/S R K AND ANAND PRIVATE LIMITED VS. MONITORING AGENCY OF M/S AVAIL HOLDING LTD. | Rule 11 of NCLT, 2016 | 4/2/2026 | 1. kindly remove extra pdf file | arclegal |

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| 859 | 4/7/2026 | 0710102099232019(No.of Docs 2) | 0710102099232019/3 | INTERLOCATORY APPLICATION (IBC)/1317(ND)2019 | ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI | Sec 66(1) | 4/2/2026 | 1.wrong file, kindly file in application. | bharat&associates |
| 860 | 4/1/2026 | 0710102059872024(No.of Docs 2) | 0710102059872024/13 | COMPANY PETITION IB (IBC)/468(PB)2024 | SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED | IBC under Sec 7 | 4/2/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | BLA2024 |
| 861 | 4/7/2026 | 0710102099232019(No.of Docs 2) | 0710102099232019/3 | INTERLOCATORY APPLICATION (IBC)/1317(ND)2019 | ARJUN ISPAT INDIA PVT. LTD.THROUGH RESOLUTION PROFESSIONAL VS. RISHI MIGLANI | Sec 66(1) | 4/2/2026 | 1.wrong file, kindly file in application. | bharat&associates |
| 862 | 4/9/2026 | 0710102079852025(No.of Docs 1) | 0710102079852025/11 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025 | VAMAR VENTURES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/1/2026 | 1. Remove double pagination in PDF | csashokverma |
| 863 | 3/30/2026 | 0710102112552025(No.of Docs 2) | 0710102112552025/8 | TRANSFER APPLICATION/2(PB)2026 | YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED | Rule16(d),NCLT Rules,2016 | 4/1/2026 | 1.compliance order missing in pdf | satyalawchambers |
| 864 | 4/9/2026 | 0710102079852025(No.of Docs 1) | 0710102079852025/11 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025 | VAMAR VENTURES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/1/2026 | 1. Remove double pagination in PDF | csashokverma |
| 865 | 3/31/2026 | 0710102004922026(No.of Docs 1) | 0710102004922026/3 | COMPANY PETITION IB (IBC)/70(ND)2026 | SHREE RAMA KRISHNA TRADING CO. VS. ENERSHELL ALLOYS & STEEL PRIVATE LIMITED | IBC Under Sec 9 | 4/1/2026 | 1. date missed on vakalatanama in PDF. 2. Twenty five Rs welfare ticket and Three Rs Court Fee paste on blank space on vakalatanama 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | pinnaclelawassociate |
| 866 | 3/30/2026 | 0710102112552025(No.of Docs 2) | 0710102112552025/7 | TRANSFER APPLICATION/2(PB)2026 | YASH DEEP TREXIM PVT. LTD. VS. PRITHVI DEVCONS PRIVATE LIMITED | Rule16(d),NCLT Rules,2016 | 4/1/2026 | 1.compliance order missing in pdf | satyalawchambers |
| 867 | 4/9/2026 | 0710102079852025(No.of Docs 1) | 0710102079852025/11 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025 | VAMAR VENTURES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/1/2026 | 1. Remove double pagination in PDF | csashokverma |
| 868 | 4/9/2026 | 0710102079852025(No.of Docs 1) | 0710102079852025/11 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2025 | VAMAR VENTURES PRIVATE LIMITED | Sec. 230-232 - Second Motion | 4/1/2026 | 1. Remove double pagination in PDF | csashokverma |
| 869 | 3/28/2026 | 0710102063672024(No.of Docs 2) | 0710102063672024/3 | INTERLOCUTORY APPLICATION (I.B.C)/3792(PB)2024 | SUDHIR KALRA VS. SUKHDEV MADNANI | Section 60(5) | 4/1/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | saumay.kapoor |
| 870 | 3/30/2026 | 0710102079902025(No.of Docs 2) | 0710102079902025/8 | INTERLOCUTORY APPLICATION (I.B.C)/4589(ND)2025 | RAMACHANDRAN SUBRAMANIAN VS. AJAY KUMAR BISHNOI | Application under any other provisions-IBC,Sec 66(1),Rule 11 of NCLT, 2016 | 4/1/2026 | 1.incomplete file | siddharth bhatli |
| 871 | 3/28/2026 | 0710102071312024(No.of Docs 9) | 0710102071312024/4 | INTERLOCUTORY APPLICATION (I.B.C)/4232(ND)2024 | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK CONSTRUCTIONS | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/1/2026 | 1. remove blank pages in all PDF. 2. not readable page are 50, 150 in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SIDSHARMA |
| 872 | 3/31/2026 | 0710102084422025(No.of Docs 2) | 0710102084422025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/344(ND)2025 | SABRINA STOUGH VS. NESTLE INDIA LIMITED | Rule 11 of NCLT | 4/1/2026 | 1. sign missed on every page of reply. 2. As per mention in index vakalatnama is missing in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | madaanlaw |
| 873 | 3/30/2026 | 0710102021132026(No.of Docs 1) | 0710102021132026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2026 | JASMINDER KAUR THROUGH LRS ORS VS. PAWAN KUMAR GARG (ERP) & ORS. | Sec 60(5) | 4/1/2026 | 1.compliance order missing in pdf | ilam.paridi |
| 874 | 1/6/2026 | 0710102001172026(No.of Docs 0) | 0710102001172026/2 | COMPANY PETITION IB (IBC)/60(ND)2026 | INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. LANDMARK APARTMENTS PRIVATE LIMITED | IBC Under Sec 9 | 4/1/2026 | 1.compliance order missing in pdf 2.court fee 3rs missing in vakalatanama | |
| 875 | 3/30/2026 | 0710102015602022(No.of Docs 2) | 0710102015602022/15 | COMPANY PETITION IB (IBC)/309(ND)2022 | REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED | IBC Under Sec 9 | 4/1/2026 | 1.compliance order missing in pdf 2.pagination missing in bookmarking | AKA |
| 876 | 3/30/2026 | 0710102081432025(No.of Docs 2) | 0710102081432025/1 | RESTORATION APPLICATION (IBC)/87(ND)2025 | LK INTERNATIONAL VSMASTANA FOOD PVT. LTD | Rule 11 of NCLT, 2016 | 4/1/2026 | 1.compliance order the last order required in pdf | quadlegal |

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| 877 | 3/28/2026 | 0710102071292024(No.of Docs 2) | 0710102071292024/4 | INTERLOCUTORY APPLICATION (I.B.C)/4331(ND)2024 | ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRA TECH PRIVATE LIMITED VS. CK DECORS PRIVATE LIMITED | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/1/2026 | 1. Remove blank page in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SIDSHARMA |
| 878 | 3/30/2026 | 0710102015602022(No.of Docs 2) | 0710102015602022/16 | COMPANY PETITION IB (IBC)/309(ND)2022 | REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRA TECH PRIVATE LIMITED | IBC Under Sec 9 | 4/1/2026 | 1.compliance order missing in pdf 2.pagination missing in bookmarking | AKA |
| 879 | 3/31/2026 | 0710102043882021(No.of Docs 1) | 0710102043882021/3 | INTERLOCUTORY APPLICATION (I.B.C)/3006(PB)2021 | SAJEVE BHUSHAN DEORA LIQUIDATOR VSMR. BRIJ BHAN BHADANA | Application under any other provisions- IBC | 4/1/2026 | kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SBD@IP606 |
| 880 | 3/31/2026 | 0710102089492019(No.of Docs 1) | 0710102089492019/6 | COMPANY APPLICATION(IBC)/1079(ND)2019 | FORGINGS PVT LTD IN LIQUIDATION VS. KARAN GAMBHIR | Sec 66(1) | 4/1/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SBD@IP606 |
| 881 | 3/31/2026 | 0710102099172025(No.of Docs 3) | 0710102099172025/1 | INTERLOCUTORY APPLICATION (I.B.C)/5587(PB)2025 | ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS. FORGINGS PRIVATE LIMITED | Sec 60(5) | 4/1/2026 | 1. copy of vakalatanama is missing. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SBD@LIQ |
| 882 | 3/30/2026 | 0710102007482025(No.of Docs 8) | 0710102007482025/19 | INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025 | AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR | Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A | 4/1/2026 | 1.all document separately file 2.compliance order missing in pdf | kushal82 |
| 883 | 3/28/2026 | 0710102015532026(No.of Docs 2) | 0710102015532026/1 | INTERLOCUTORY APPLICATION (I.B.C)/1033(PB)2026 | MR. ABHIMANYU MITTAL VS. AKHILESH KUMAR | Sec 66(1) | 4/1/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatanama missed | kushal82 |
| 884 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 885 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 886 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 887 | 4/8/2026 | 0710102058342024(No.of Docs 2) | 0710102058342024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024 | BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 60(5) | 3/31/2026 | 1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125, | NimitaKaul |
| 888 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 889 | 4/8/2026 | 0710102058342024(No.of Docs 2) | 0710102058342024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024 | BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 60(5) | 3/31/2026 | 1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125, | NimitaKaul |
| 890 | 4/8/2026 | 0710102058342024(No.of Docs 2) | 0710102058342024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024 | BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 60(5) | 3/31/2026 | 1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125, | NimitaKaul |
| 891 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 892 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 893 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 894 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 895 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 896 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |

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| 897 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 898 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 899 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 900 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 901 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 902 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 903 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 904 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 905 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 906 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 907 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 908 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 909 | 4/8/2026 | 0710102058342024(No.of Docs 2) | 0710102058342024/3 | INTERLOCUTORY APPLICATION (I.B.C)/4384(ND)2024 | BHARAT HEAVY ELECTRICALS LIMITED VS. MR. ASHOK ARORA (LIQUIDATOR) ELENA POWER AND INFRASTRUCTURE LIMITED | Sec 60(5) | 3/31/2026 | 1.the following pages are not clear 48,49,78,79,80,81,99,108,109,110,125, | NimitaKaul |
| 910 | 3/25/2026 | 0710102016902025(No.of Docs 2) | 0710102016902025/3 | COMPANY APPEAL(COMPANIES ACT)/79(ND)2025 | NEETI CONSTRUCTION PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES | Sec 252 (3) | 3/31/2026 | 1. kindly attach latest compliance order/ latest order passed by the court as the matter is already listed after the attached mentioned order | valuepro@321 |
| 911 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 912 | 3/26/2026 | 0710102012462026(No.of Docs 3) | 0710102012462026/2 | COMPANY PETITION IB (IBC)/86(ND)2026 | IMPRESARIO VS. COLORBAR COSMETICS PRIVATE LIMITED | IBC Under Sec 9 | 3/31/2026 | 1.kindly upload annexure 1 in portrait mode in pdf | Ankur1982 |
| 913 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 914 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 915 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 916 | 3/27/2026 | 0710102014642026(No.of Docs 1) | 0710102014642026/1 | INTERLOCUTORY APPLICATION(IBC)(DI S.)/6(ND)2026 | MOHIT KUMAR GUPTA VSMUKESH KUMAR | Sec 54(1) | 3/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | rmalik2301 |
| 917 | 4/6/2026 | 0710102096382024(No.of Docs 2) | 0710102096382024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024 | PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA | Rule 11 of NCLT, 2016 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | deepakparashar |
| 918 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |

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| 919 | 4/6/2026 | 0710102096382024(No.of Docs 2) | 0710102096382024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024 | PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA | Rule 11 of NCLT, 2016 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | deepakparashar |
| 920 | 4/6/2026 | 0710102096382024(No.of Docs 2) | 0710102096382024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024 | PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA | Rule 11 of NCLT, 2016 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | deepakparashar |
| 921 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 922 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 923 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 924 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 925 | 4/6/2026 | 0710102096382024(No.of Docs 2) | 0710102096382024/1 | INTERLOCUTORY APPLICATION (I.B.C)/5900(ND)2024 | PRADEEP KUMAR KAUSHIK VS. ANAL GUPTA | Rule 11 of NCLT, 2016 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | deepakparashar |
| 926 | 3/27/2026 | 0710102088442022(No.of Docs 2) | 0710102088442022/10 | COMPANY PETITION (COMPANIES ACT)/224(PB)2022 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL | Sec 241 (2) | 3/30/2026 | 1. incomplete file. | sfionct |
| 927 | 3/27/2026 | 0710102088442022(No.of Docs 2) | 0710102088442022/9 | COMPANY PETITION (COMPANIES ACT)/224(PB)2022 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL | Sec 241 (2) | 3/30/2026 | 1. sign missed on every page of reply. 2. Bookmarking mandatory. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 4. Copy of vakalatnama missed | sfionct |
| 928 | 3/30/2026 | 0710102003052026(No.of Docs 3) | 0710102003052026/1 | COMPANY PETITION IB (IBC)/34(ND)2026 | TATA CAPITAL LIMITED VS. MR. OM PRAKASH RAJGARHIA | Section 95(1) | 3/30/2026 | 1. wrong file, kindly file in IA | nirmalgoenka |
| 929 | 3/30/2026 | 0710102003032026(No.of Docs 3) | 0710102003032026/1 | COMPANY PETITION IB (IBC)/33(ND)2026 | TATA CAPITAL LIMITED VS. MR. HARSH VARDHAN RAJGARHIA | Section 95(1) | 3/30/2026 | 1. wrong file, kindly file in IA | nirmalgoenka |
| 930 | 4/2/2026 | 0710102040272025(No.of Docs 1) | 0710102040272025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025 | PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA | Application under any other provisions- IBC | 3/30/2026 | 1. bookmarking mandatory. | prabhatranjan |
| 931 | 4/2/2026 | 0710102040272025(No.of Docs 1) | 0710102040272025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025 | PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA | Application under any other provisions- IBC | 3/30/2026 | 1. bookmarking mandatory. | prabhatranjan |
| 932 | 4/2/2026 | 0710102040272025(No.of Docs 1) | 0710102040272025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025 | PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA | Application under any other provisions- IBC | 3/30/2026 | 1. bookmarking mandatory. | prabhatranjan |
| 933 | 4/2/2026 | 0710102040272025(No.of Docs 1) | 0710102040272025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2344(ND)2025 | PRABHAT RANJAN SINGH VS. DILBAG RAI CHAWLA | Application under any other provisions- IBC | 3/30/2026 | 1. bookmarking mandatory. | prabhatranjan |
| 934 | 4/3/2026 | 0710102021442026(No.of Docs 2) | 0710102021442026/1 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 3/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | lexacorplegal |
| 935 | 4/3/2026 | 0710102021442026(No.of Docs 2) | 0710102021442026/1 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 3/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | lexacorplegal |
| 936 | 3/25/2026 | 0710102103612019(No.of Docs 2) | 0710102103612019/12 | COMPANY PETITION IB (IBC)/2039(ND)2019 | SURAKSHA ASSET RECONSTRUCTION LIMITED VS. M/S. NOIDA MEDICARE CENTRE LIMITED | IBC under Sec 7 | 3/30/2026 | 1.extra pdf remove submit final pdf 2.need all pages sign in pdf 3.compliance order missing in pdf | rajat.bhardwaj |
| 937 | 4/3/2026 | 0710102021442026(No.of Docs 2) | 0710102021442026/1 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 3/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | lexacorplegal |
| 938 | 4/3/2026 | 0710102021442026(No.of Docs 2) | 0710102021442026/1 | COMPANY PETITION IB (IBC)/146(ND)2026 | MEGA PROPERTIES PRIVATE LTD | IBC Section 59 | 3/30/2026 | 1.compliance order missing in pdf 2.bookmarking mandatory | lexacorplegal |
| 939 | 3/30/2026 | 0710102003062026(No.of Docs 3) | 0710102003062026/1 | COMPANY PETITION IB (IBC)/35(ND)2026 | TATA CAPITAL LIMITED VS. SMT. ANITA RAJGARHIA | Section 95(1) | 3/30/2026 | 1. wrong file, kindly file in IA | nirmalgoenka |

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|-----|-----------|--------------------------------|--------------------|--|--|---|-----------|---|---------------|
| 940 | 3/20/2026 | 0710102014042026(No.of Docs 3) | 0710102014042026/1 | INTERLOCUTORY APPLICATION (I.B.C)/818(ND)2026 | NAVEEN KUMAR JAIN | Section 105,112, 113 | 3/30/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | smartnomics |
| 941 | 3/28/2026 | 0710102109192025(No.of Docs 2) | 0710102109192025/7 | INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025 | AMIT JAIN VS. MR. DEEPAK MAINI | Sec 60(5) | 3/30/2026 | 1. copy of vakalatanama missed 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 3. bookmarking mandatory. | rrglawoffice |
| 942 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 943 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 944 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 945 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 946 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 947 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 948 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 949 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 950 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 951 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 952 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 953 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 954 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 955 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 956 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |
| 957 | 1/8/2026 | 0710102025022025(No.of Docs 3) | 0710102025022025/1 | INTERLOCUTORY APPLICATION (I.B.C)/1574(ND)2025 | ALCHEMIST INVESTORS WELFARE ASSOCIATION VS. ALCHEMIST INFRA REALTY LIMITED | Application under any other provisions- IBC | 3/29/2026 | 1.compliance order missing in pdf | palashsinghai |

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| 992 | 3/24/2026 | 0710102097382025(No.of Docs 2) | 0710102097382025/2 | CONTEMPT PETITION (IBC)/50(ND)2025 | STARLINK CALL CONCEPTS PRIVATE LIMITED VS. JAIPUR VIDYUT VITRAN NIGAM LIMITED | Section 60(5)/Rule 11 | 3/27/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed 3. pagination missed in bookmarking | tanujgupta1990 |
| 993 | 3/26/2026 | 0710102074912024(No.of Docs 1) | 0710102074912024/8 | INTERLOCUTORY APPLICATION(IBC)(P LAN)/54(ND)2024 | ANJU AGARWAL VS. PUNJAB & SIND BANK | Sec 30 | 3/27/2026 | No of objection 1. bookmarking missed | mohit.nandwani |
| 994 | 3/25/2026 | 0710102092762024(No.of Docs 1) | 0710102092762024/6 | COMPANY PETITION IB (IBC)/784(PB)2024 | IDBI BANK LIMITED VS. SHRI MUNENDRA KUMAR SINGH | Section 95(1) | 3/27/2026 | 1.incomplete file 2.compliance order missing in pdf | shubhampaliwal |
| 995 | 3/24/2026 | 0710102078012025(No.of Docs 2) | 0710102078012025/3 | COMPANY APPLICATION(COMPANIES ACT)/210(ND)2025 | ENERGY DEVELOPMENT COMPANY LIMITED VS. EASTERN RAMGANGA VALLEY HYDEL PROJECTS COMPANY PRIVATE LIMITED | Sec. 242(4) | 3/27/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Ashutosh Gupta |
| 996 | 3/26/2026 | 0710102009822026(No.of Docs 2) | 0710102009822026/3 | COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN | Rule 11 of NCLT | 3/27/2026 | 1.vakalatnama copy missing in pdf 2.compliance order the last order required in pdf | kapoorandcompany |
| 997 | 3/25/2026 | 0710102007572019(No.of Docs 2) | 0710102007572019/19 | COMPANY PETITION IB (IBC)/449(PB)2019 | ORIENTAL BANK OF COMMERCE VS. M/S PIYUSH COLONISERS LTD. | IBC under Sec 7 | 3/27/2026 | 1.compliance order missing in pdf | rajesh.laws |
| 998 | 3/25/2026 | 0710102023602025(No.of Docs 2) | 0710102023602025/7 | COMPANY PETITION IB (IBC)/252(ND)2025 | MADHULIKA VS. CONNOISSEUR INFRABUILD PRIVATE LIMITED | IBC under Sec 7 | 3/27/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Rishabh2980 |
| 999 | 3/25/2026 | 0710102080992025(No.of Docs 2) | 0710102080992025/7 | RESTORATION APPLICATION (IBC)/82(ND)2025 | ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 3/27/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | BLA2024 |
| 1000 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1001 | 3/24/2026 | 0710102009442021(No.of Docs 2) | 0710102009442021/10 | COMPANY PETITION (COMPANIES ACT)/46(ND)2021 | SHALINI KHURANA VS. RAJESH VOHRA | Sec. 241(1),Sec. 242(4),Rule 11 of NCLT | 3/25/2026 | 1. Counsel details missed on index and last page of submission in PDF. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | corporatejudis@NCLT |
| 1002 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1003 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1004 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1005 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1006 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1007 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1008 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1009 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1010 | 3/24/2026 | 0710102040892022(No.of Docs 2) | 0710102040892022/10 | COMPANY PETITION IB (IBC)/399(PB)2022 | KISSAN IMPEX PRIVATE LIMITED VS. ANITA GARG | Section 95(1) | 3/25/2026 | 1.compliance order the last order required in pdf | mhvlegal |
| 1011 | 3/30/2026 | 0710102089152022(No.of Docs 3) | 0710102089152022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022 | KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA | Sec 43(1) r/w Sec 44 (1) | 3/25/2026 | 1.need all pages signed in pdf 2.bookmarking mandatory | ds337052 |
| 1012 | 3/30/2026 | 0710102089152022(No.of Docs 3) | 0710102089152022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022 | KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA | Sec 43(1) r/w Sec 44 (1) | 3/25/2026 | 1.need all pages signed in pdf 2.bookmarking mandatory | ds337052 |
| 1013 | 3/30/2026 | 0710102089152022(No.of Docs 3) | 0710102089152022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022 | KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA | Sec 43(1) r/w Sec 44 (1) | 3/25/2026 | 1.need all pages signed in pdf 2.bookmarking mandatory | ds337052 |
| 1014 | 3/30/2026 | 0710102089152022(No.of Docs 3) | 0710102089152022/6 | INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022 | KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA | Sec 43(1) r/w Sec 44 (1) | 3/25/2026 | 1.need all pages signed in pdf 2.bookmarking mandatory | ds337052 |
| 1015 | 3/25/2026 | 0710102059872024(No.of Docs 2) | 0710102059872024/12 | COMPANY PETITION IB (IBC)/468(PB)2024 | SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | BLA2024 |

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| 1016 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1017 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1018 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1019 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1020 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1021 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1022 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1023 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1024 | 4/1/2026 | 0710102018722025(No.of Docs 1) | 0710102018722025/3 | COMPANY PETITION IB (IBC)/158(ND)2025 | RCM FINANCE AND LEASING PRIVATE LIMITED VS. ANSA POLYMERS LIMITED | IBC under Sec 7 | 3/25/2026 | 1.bookmarking mandatory | pankkaj@5 |
| 1025 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1026 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1027 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1028 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1029 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1030 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1031 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1032 | 4/1/2026 | 0710102067602025(No.of Docs 2) | 0710102067602025/1 | INTERLOCUTORY APPLICATION (I.B.C)/3763(ND)2025 | PHOENIX ARC PVT LTD | Rule 11 of NCLT, 2016 | 3/25/2026 | 1.Kindly upload last compliance order | chandnisadana |
| 1033 | 3/30/2026 | 0710102088682025(No.of Docs 2) | 0710102088682025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025 | MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER | Sec 60(5) | 3/25/2026 | 1.kindly attach the last order of the Court | nikitamanu |
| 1034 | 3/30/2026 | 0710102088682025(No.of Docs 2) | 0710102088682025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025 | MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER | Sec 60(5) | 3/25/2026 | 1.kindly attach the last order of the Court | nikitamanu |
| 1035 | 3/30/2026 | 0710102088682025(No.of Docs 2) | 0710102088682025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025 | MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER | Sec 60(5) | 3/25/2026 | 1.kindly attach the last order of the Court | nikitamanu |
| 1036 | 3/30/2026 | 0710102088682025(No.of Docs 2) | 0710102088682025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5463(ND)2025 | MOHAN LAL JAIN VS. ASSISTANT P.F. COMMISSIONER & RECOVERY OFFICER | Sec 60(5) | 3/25/2026 | 1.kindly attach the last order of the Court | nikitamanu |
| 1037 | 3/23/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/2 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 3/25/2026 | 1.Kindly upload the latest compliance order in pdf | AdvAnujkamal |

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| 1116 | 3/13/2026 | 0710102014202026(No.of Docs 3) | 0710102014202026/2 | COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026 | AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED | Rule 11 of NCLT | 3/25/2026 | 1.cKindly upload latest complainece order | advocate96 |
| 1117 | 3/13/2026 | 0710102014202026(No.of Docs 3) | 0710102014202026/2 | COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026 | AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED | Rule 11 of NCLT | 3/25/2026 | 1.cKindly upload latest complainece order | advocate96 |
| 1118 | 3/13/2026 | 0710102014202026(No.of Docs 3) | 0710102014202026/2 | COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026 | AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED | Rule 11 of NCLT | 3/25/2026 | 1.cKindly upload latest complainece order | advocate96 |
| 1119 | 3/13/2026 | 0710102014202026(No.of Docs 3) | 0710102014202026/2 | COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026 | AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED | Rule 11 of NCLT | 3/25/2026 | 1.cKindly upload latest complainece order | advocate96 |
| 1120 | 3/13/2026 | 0710102014202026(No.of Docs 3) | 0710102014202026/2 | COMPANY APPLICATION(COMPANIES ACT)/47(ND)2026 | AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED | Rule 11 of NCLT | 3/25/2026 | 1.cKindly upload latest complainece order | advocate96 |
| 1121 | 3/24/2026 | 0710102014792026(No.of Docs 1) | 0710102014792026/3 | INTERLOCUTORY APPLICATION (I.B.C)/847(ND)2026 | ORIENTAL STRUCTURAL ENGINEERS PRIVATE LIMITED VS. MR MUKESH GUPTA | Sec 60(5) | 3/24/2026 | 1. date missed on vakalatanama in PDF. 2. Twenty Five Rs welfare ticket and three Rs. Court fee missed on Vakalatanama in PDF. | rajatjoneja |
| 1122 | 3/24/2026 | 0710102049582024(No.of Docs 3) | 0710102049582024/10 | COMPANY PETITION IB (IBC)/386(ND)2024 | CANARA BANK VS. YOGENDRA SINGH | Section 95(1) | 3/24/2026 | 1. wrong file, kindly file in IA | sna2277 |
| 1123 | 3/24/2026 | 0710102058542024(No.of Docs 2) | 0710102058542024/12 | COMPANY PETITION IB (IBC)/429(ND)2024 | M/S MANGAL SALES CORPORATION VS. PROLIFIC PAPERS PRIVATE LIMITED | IBC Under Sec 9 | 3/24/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | akhil.shankhwar1 |
| 1124 | 3/24/2026 | 0710102040712025(No.of Docs 1) | 0710102040712025/1 | COMPANY PETITION IB (IBC)/297(ND)2025 | THE CANARA BANK LIMITED VS. AMARJIT SINGH KALRA | Section 95(1) | 3/24/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | arclegal |
| 1125 | 3/24/2026 | 0710102001162026(No.of Docs 2) | 0710102001162026/1 | COMPANY PETITION IB (IBC)/76(ND)2026 | S.B.E. ENGINEERING AND INFRASTRUCTURE PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/24/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | amicuslegal |
| 1126 | 3/23/2026 | 0710102001852026(No.of Docs 1) | 0710102001852026/1 | COMPANY PETITION (COMPANIES ACT)/22(ND)2026 | PERGO HOLDING B.V. VS. PERGO INDIA PRIVATE LIMITED | Sec. 271-273,Sec 272 of the Companies Act , 2013 | 3/24/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | SIDSHARMA |
| 1127 | 3/20/2026 | 0710102109192025(No.of Docs 2) | 0710102109192025/5 | INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2025 | AMIT JAIN VS. MR. DEEPAK MAINI | Sec 60(5) | 3/24/2026 | 1.compliance order missing in pdf | rashigupta |
| 1128 | 3/24/2026 | 0710102049582024(No.of Docs 3) | 0710102049582024/11 | COMPANY PETITION IB (IBC)/386(ND)2024 | CANARA BANK VS. YOGENDRA SINGH | Section 95(1) | 3/24/2026 | 1. wrong file kindly file in IA. | sna2277 |
| 1129 | 3/23/2026 | 0710102049642025(No.of Docs 2) | 0710102049642025/1 | COMPANY PETITION IB (IBC)/692(ND)2025 | K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION | IBC Under Sec 9 | 3/24/2026 | 1. wrong file, kindly file in IA. | TheofficeSG |
| 1130 | 3/23/2026 | 0710102010182026(No.of Docs 1) | 0710102010182026/1 | INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026 | SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/23/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | advocatepranavgupta |
| 1131 | 3/20/2026 | 0710102009922026(No.of Docs 6) | 0710102009922026/1 | COMPANY PETITION (COMPANIES ACT)/23(ND)2026 | MR PAWAN DEEP SINGH VS. ROSHANARA CLUB LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 3/23/2026 | 1.wrong file or compliance order is required. 2.kindly file fresh IA | kushal82 |
| 1132 | 3/20/2026 | 0710102021742021(No.of Docs 2) | 0710102021742021/10 | COMPANY PETITION (COMPANIES ACT)/152(ND)2021 | UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA | Section 465 of the Companies Act 2013 | 3/23/2026 | 1.compliance order missing in pdf 2.pagination missing in index 3.need all pages sign in pdf | sfionclt |
| 1133 | 3/20/2026 | 0710102088862025(No.of Docs 1) | 0710102088862025/5 | COMPANY PETITION IB (IBC)/609(ND)2025 | UNIVERSAL ERECTORS PRIVATE LIMITED | IBC Under Sec 10,IBC Under Sec 10 | 3/23/2026 | 1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf | adv.krpathak |
| 1134 | 3/20/2026 | 0710102088862025(No.of Docs 1) | 0710102088862025/6 | COMPANY PETITION IB (IBC)/609(ND)2025 | UNIVERSAL ERECTORS PRIVATE LIMITED | IBC Under Sec 10,IBC Under Sec 10 | 3/23/2026 | 1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf | adv.krpathak |
| 1135 | 3/20/2026 | 0710102088862025(No.of Docs 1) | 0710102088862025/7 | COMPANY PETITION IB (IBC)/609(ND)2025 | UNIVERSAL ERECTORS PRIVATE LIMITED | IBC Under Sec 10,IBC Under Sec 10 | 3/23/2026 | 1.court fee 3rs welfare 25rs missing in vakalatanama 2.compliance order missing in pdf | adv.krpathak |

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| 1136 | 3/20/2026 | 0710102097252025(No.of Docs 1) | 0710102097252025/1 | COMPANY PETITION IB (IBC)/648(PB)2025 | VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED | IBC Under Sec 9 | 3/23/2026 | 1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf | adv_ssameer |
| 1137 | 3/20/2026 | 0710102097252025(No.of Docs 1) | 0710102097252025/1 | COMPANY PETITION IB (IBC)/648(PB)2025 | VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED | IBC Under Sec 9 | 3/23/2026 | 1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf | adv_ssameer |
| 1138 | 3/20/2026 | 0710102097252025(No.of Docs 1) | 0710102097252025/1 | COMPANY PETITION IB (IBC)/648(PB)2025 | VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED | IBC Under Sec 9 | 3/23/2026 | 1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf | adv_ssameer |
| 1139 | 3/20/2026 | 0710102097252025(No.of Docs 1) | 0710102097252025/1 | COMPANY PETITION IB (IBC)/648(PB)2025 | VIDEOMAX INTERNATIONAL PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED | IBC Under Sec 9 | 3/23/2026 | 1.compliance order the last order required in pdf 2.bookmarking mandatory . 3.need all pages sign in pdf | adv_ssameer |
| 1140 | 3/20/2026 | 0710102005252026(No.of Docs 1) | 0710102005252026/1 | COMPANY PETITION IB (IBC)/38(ND)2026 | M/S BPS BUILDTECH VS. SHIVALIK BUILDTECH PRIVATE LIMITED | IBC Under Sec 9 | 3/23/2026 | 1.need all pages sign in pdf 2.compliance order missing in pdf | shwetanknclt |
| 1141 | 3/20/2026 | 0710102088912025(No.of Docs 2) | 0710102088912025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5173(ND)2025 | ASHISH VYAS VS. ISHWAR GUGANRAM SAMOTA | Rule 11 of NCLT, 2016,Section 74,Section 14 | 3/23/2026 | 1.this pages is not clear 26 to 33. 2.compliance order missing in pdf 3.vakalatanama copy missing in pdf | MishraLegals |
| 1142 | 3/21/2026 | 0710102102972022(No.of Docs 2) | 0710102102972022/7 | COMPANY PETITION IB (IBC)/132(ND)2023 | L&T FINANCE LIMITED VS. NITISH KUMAR ARORA | Section 95(1) | 3/23/2026 | 1. Sign missed on every page of reply. 2. vakalatanama missed in PDF. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | wamikatrehan |
| 1143 | 3/21/2026 | 0710102109322025(No.of Docs 3) | 0710102109322025/5 | COMPANY PETITION IB (IBC)/683(ND)2025 | ADVIK CAPITAL LIMITED VS. ELITECON INTERNATIONAL LIMITED | IBC under Sec 7 | 3/23/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. kindly upload correct and separately pdf in one filing number along with index | naman.joshi@CJSlegal |
| 1144 | 3/23/2026 | 0710102010182026(No.of Docs 1) | 0710102010182026/1 | INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026 | SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/23/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | advocatepranavgupta |
| 1145 | 3/23/2026 | 0710102010182026(No.of Docs 1) | 0710102010182026/1 | INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026 | SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/23/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | advocatepranavgupta |
| 1146 | 3/23/2026 | 0710102010182026(No.of Docs 1) | 0710102010182026/1 | INTERLOCUTORY APPLICATION (I.B.C)/805(ND)2026 | SACHIN GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/23/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | advocatepranavgupta |
| 1147 | 3/27/2026 | 0710102115612020(No.of Docs 5) | 0710102115612020/17 | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | KRISHAN VRIND JAIN VSMASH KUMAR SINGH | Sec 43(1) r/w Sec 44 (1) | 3/22/2026 | No of objection 1. wrong file, kindly file IA or compliance order is required | RIL ASSOCIATES & ADV |
| 1148 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawfernz |
| 1149 | 3/19/2026 | 0710102075482025(No.of Docs 2) | 0710102075482025/10 | INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025 | KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 3/22/2026 | 1.compliance order the last order required in pdf | pslchambers |
| 1150 | 3/19/2026 | 0710102075482025(No.of Docs 2) | 0710102075482025/10 | INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025 | KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 3/22/2026 | 1.compliance order the last order required in pdf | pslchambers |
| 1151 | 3/19/2026 | 0710102075482025(No.of Docs 2) | 0710102075482025/10 | INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025 | KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 3/22/2026 | 1.compliance order the last order required in pdf | pslchambers |
| 1152 | 3/19/2026 | 0710102075482025(No.of Docs 2) | 0710102075482025/10 | INTERLOCUTORY APPLICATION (I.B.C)/4254(ND)2025 | KSS PETRON PRIVATE LIMITED VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED | Rule 11 of NCLT, 2016 | 3/22/2026 | 1.compliance order the last order required in pdf | pslchambers |
| 1153 | 3/27/2026 | 0710102115612020(No.of Docs 5) | 0710102115612020/17 | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | KRISHAN VRIND JAIN VSMASH KUMAR SINGH | Sec 43(1) r/w Sec 44 (1) | 3/22/2026 | No of objection 1. wrong file, kindly file IA or compliance order is required | RIL ASSOCIATES & ADV |

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|------|-----------|--------------------------------|---------------------|--|--|----------------------------|-----------|---|----------------------|
| 1154 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1155 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1156 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1157 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1158 | 3/27/2026 | 0710102011662023(No.of Docs 2) | 0710102011662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023 | MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1159 | 3/27/2026 | 0710102011662023(No.of Docs 2) | 0710102011662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023 | MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1160 | 3/27/2026 | 0710102097232022(No.of Docs 2) | 0710102097232022/4 | INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022 | MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1161 | 3/27/2026 | 0710102097232022(No.of Docs 2) | 0710102097232022/4 | INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022 | MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1162 | 3/27/2026 | 0710102097232022(No.of Docs 2) | 0710102097232022/4 | INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022 | MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1163 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1164 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1165 | 3/27/2026 | 0710102115612020(No.of Docs 5) | 0710102115612020/17 | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH | Sec 43(1) r/w Sec 44 (1) | 3/22/2026 | No of objection 1. wrong file, kindly file IA or compliance order is required | RIL ASSOCIATES & ADV |
| 1166 | 3/27/2026 | 0710102115612020(No.of Docs 5) | 0710102115612020/17 | INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021 | KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH | Sec 43(1) r/w Sec 44 (1) | 3/22/2026 | No of objection 1. wrong file, kindly file IA or compliance order is required | RIL ASSOCIATES & ADV |
| 1167 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1168 | 3/27/2026 | 0710102097232022(No.of Docs 2) | 0710102097232022/4 | INTERLOCUTORY APPLICATION (I.B.C)/5879(ND)2022 | MR. NARESH KUMAR LOHAN VSMR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1169 | 3/18/2026 | 0710102071372025(No.of Docs 4) | 0710102071372025/6 | TRANSFER APPLICATION/38(PB) 2025 | CHANDRAKANT SANJEEVA SHETTY VS. GAJALEE COASTAL FOODS PRIVATE LIMITED | Rule16(d),NCL T Rules,2016 | 3/22/2026 | 1.wrong file | Shawnfernz |
| 1170 | 3/27/2026 | 0710102011662023(No.of Docs 2) | 0710102011662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023 | MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |

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| 1171 | 3/27/2026 | 0710102011662023(No.of Docs 2) | 0710102011662023/2 | INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2023 | MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED | Sec 60(5) | 3/22/2026 | 1.vakalatanama copy missing in pdf | RIL ASSOCIATES & ADV |
| 1172 | 3/20/2026 | 0710102010262026(No.of Docs 2) | 0710102010262026/1 | INTERLOCUTORY APPLICATION (I.B.C)/670(ND)2026 | NEERAJ KUMAR DUBEY VSRUDRA BUILDWELL PROJECTS PRIVATE LIMITED | Sec 60(5) | 3/20/2026 | 1.compliance order missing in pdf 2.vakalatanama copy missing in pdf | akshatgupta.ag |
| 1173 | 3/19/2026 | 0710102095432025(No.of Docs 2) | 0710102095432025/2 | COMPANY PETITION IB (IBC)/685(ND)2025 | EQUENTIA FINANCIAL SERVICE PRIVATE LIMITED VS. KUBE AUTOTECH PRIVATE LIMITED | IBC under Sec 7 | 3/20/2026 | 1.incomplete file | DecodeResolvency |
| 1174 | 3/19/2026 | 0710102067312025(No.of Docs 1) | 0710102067312025/8 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2025 | LUMAX AUTO TECHNOLOGIES LIMITED | Sec. 230-232 - Second Motion | 3/20/2026 | 1.compliance order missing in pdf | CPINDIA |
| 1175 | 3/19/2026 | 0710102101592025(No.of Docs 2) | 0710102101592025/2 | INTERLOCUTORY APPLICATION (I.B.C)/5687(ND)2025 | URMILA BHATTAL VS. RANJAN CHAKRABORTI RESOLUTION PROFESSIONAL | Sections 60(5)/Regulation 13 | 3/20/2026 | 1.bookmarking as per index 2.pagination missing in index 3.compliance order missing in pdf 4.vakalatanama copy missing in pdf | AdvBhattal |
| 1176 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1177 | 3/18/2026 | 0710102014352026(No.of Docs 2) | 0710102014352026/1 | INTERLOCUTORY APPLICATION (I.B.C)/802(ND)2026 | ANUJ GOYAL VS. MANOJ KULSHRESHTHA | Sec 60(5) | 3/19/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | nattasha.garg |
| 1178 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1179 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1180 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1181 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1182 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1183 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1184 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1185 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1186 | 3/16/2026 | 0710102000652026(No.of Docs 3) | 0710102000652026/2 | COMPANY APPLICATION(COMPANIES ACT)/7(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. BANDEEP SINGH KATHURIA | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. copy of vakalatnama missed | |
| 1187 | 3/26/2026 | 0710102000612026(No.of Docs 2) | 0710102000612026/2 | COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026 | LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | kapoorandcompany |
| 1188 | 3/26/2026 | 0710102000612026(No.of Docs 2) | 0710102000612026/2 | COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026 | LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | kapoorandcompany |
| 1189 | 3/26/2026 | 0710102000612026(No.of Docs 2) | 0710102000612026/2 | COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026 | LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | kapoorandcompany |
| 1190 | 3/26/2026 | 0710102000612026(No.of Docs 2) | 0710102000612026/2 | COMPANY APPLICATION(COMPANIES ACT)/4(ND)2026 | LEGEND HIGHLANDS PRIVATE LIMITED VS. ARUN JAIN | Rule 32 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | kapoorandcompany |

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|------|-----------|--------------------------------|--------------------|--|---|-------------------------|-----------|--|------------------|
| 1191 | 3/25/2026 | 0710102000502026(No.of Docs 3) | 0710102000502026/1 | COMPANY PETITION IB (IBC)/93(ND)2026 | PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. wrong file, kindly file IA | ADHISH |
| 1192 | 3/25/2026 | 0710102000502026(No.of Docs 3) | 0710102000502026/1 | COMPANY PETITION IB (IBC)/93(ND)2026 | PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. wrong file, kindly file IA | ADHISH |
| 1193 | 3/25/2026 | 0710102000502026(No.of Docs 3) | 0710102000502026/1 | COMPANY PETITION IB (IBC)/93(ND)2026 | PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. wrong file, kindly file IA | ADHISH |
| 1194 | 3/25/2026 | 0710102000502026(No.of Docs 3) | 0710102000502026/1 | COMPANY PETITION IB (IBC)/93(ND)2026 | PARAS GABA AUTHORISED REPRESENTATIVE OF 112 HOME BUYERS VS. MAHAGUN (INDIA) PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. wrong file, kindly file IA | ADHISH |
| 1195 | 3/27/2026 | 0710102049642025(No.of Docs 2) | 7.10102E+14 | COMPANY PETITION IB (IBC)/692(ND)2025 | K. ANANDHU VS. M/S. CONTINENTAL ENGINEERING CORPORATION | IBC Under Sec 9 | 3/19/2026 | 1.kindly file IA | TheofficeSG |
| 1196 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1197 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1198 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1199 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1200 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1201 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1202 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1203 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1204 | 3/16/2026 | 0710102109062025(No.of Docs 2) | 0710102109062025/2 | COMPANY PETITION IB (IBC)/686(ND)2025 | M/S POWER INFRA PRO PVT LTD VS. M/S BHAGAT RAM OM PRAKASH AGRO PRIVATE LIMITED | IBC under Sec 7 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | nattasha.garg |
| 1205 | 3/22/2026 | 0710102092962025(No.of Docs 1) | 0710102092962025/1 | COMPANY PETITION (COMPANIES ACT)/195(ND)2025 | MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED | Sec. 241(1),Sec. 242(4) | 3/19/2026 | No of objection 1. index mandatory in pdf | ADVOCATE.SCHAWLA |
| 1206 | 3/22/2026 | 0710102092962025(No.of Docs 1) | 0710102092962025/1 | COMPANY PETITION (COMPANIES ACT)/195(ND)2025 | MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED | Sec. 241(1),Sec. 242(4) | 3/19/2026 | No of objection 1. index mandatory in pdf | ADVOCATE.SCHAWLA |
| 1207 | 3/22/2026 | 0710102092962025(No.of Docs 1) | 0710102092962025/1 | COMPANY PETITION (COMPANIES ACT)/195(ND)2025 | MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED | Sec. 241(1),Sec. 242(4) | 3/19/2026 | No of objection 1. index mandatory in pdf | ADVOCATE.SCHAWLA |
| 1208 | 3/22/2026 | 0710102092962025(No.of Docs 1) | 0710102092962025/1 | COMPANY PETITION (COMPANIES ACT)/195(ND)2025 | MR. SANDEEP KAPOOR VS. WELD ALLOY PRODUCTS LIMITED | Sec. 241(1),Sec. 242(4) | 3/19/2026 | No of objection 1. index mandatory in pdf | ADVOCATE.SCHAWLA |

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| 1209 | 3/25/2026 | 0710102085532025(No.of Docs 2) | 0710102085532025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/373(ND)2025 | NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS | Rule 11 of NCLT | 3/19/2026 | No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama. | lex.corpn@gmail.com |
| 1210 | 3/25/2026 | 0710102085532025(No.of Docs 2) | 0710102085532025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/373(ND)2025 | NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS | Rule 11 of NCLT | 3/19/2026 | No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama. | lex.corpn@gmail.com |
| 1211 | 3/25/2026 | 0710102085532025(No.of Docs 2) | 0710102085532025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/373(ND)2025 | NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS | Rule 11 of NCLT | 3/19/2026 | No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama. | lex.corpn@gmail.com |
| 1212 | 3/25/2026 | 0710102085532025(No.of Docs 2) | 0710102085532025/2 | INTERLOCATORY APPLICATION(COMPANIES ACT)/373(ND)2025 | NARESH KUMAAR JAGGI VS. M/S SEAGULL BUILDWELL PVT. LTD. & ORS | Rule 11 of NCLT | 3/19/2026 | No of objection 1. three rs court fees and 25rs welfare ticket missed in vakalatnama. | lex.corpn@gmail.com |
| 1213 | 3/20/2026 | 0710102081762025(No.of Docs 3) | 0710102081762025/2 | COMPANY PETITION IB (IBC)/525(ND)2025 | RETAILZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED | IBC Under Sec 9 | 3/19/2026 | No of objection 1. remove application in reply or if mandatory so attach in annexure. | lexgridlegal |
| 1214 | 3/20/2026 | 0710102081762025(No.of Docs 3) | 0710102081762025/2 | COMPANY PETITION IB (IBC)/525(ND)2025 | RETAILZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED | IBC Under Sec 9 | 3/19/2026 | No of objection 1. remove application in reply or if mandatory so attach in annexure. | lexgridlegal |
| 1215 | 3/20/2026 | 0710102081762025(No.of Docs 3) | 0710102081762025/2 | COMPANY PETITION IB (IBC)/525(ND)2025 | RETAILZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED | IBC Under Sec 9 | 3/19/2026 | No of objection 1. remove application in reply or if mandatory so attach in annexure. | lexgridlegal |
| 1216 | 3/20/2026 | 0710102081762025(No.of Docs 3) | 0710102081762025/2 | COMPANY PETITION IB (IBC)/525(ND)2025 | RETAILZ PRIVATE LIMITED VS. ROCKINGDEALS PRIVATE LIMITED | IBC Under Sec 9 | 3/19/2026 | No of objection 1. remove application in reply or if mandatory so attach in annexure. | lexgridlegal |
| 1217 | 3/18/2026 | 0710120005482018(No.of Docs 5) | 0710120005482018/54 | COMPANY PETITION IB (IBC)/995(ND)2018 | VMS EQUIPMENT PRIVATE LIMITED VS. PRIMROSE INFRA TECH PRIVATE LIMITED | IBC Under Sec 9 | 3/19/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Anuja Pethia |
| 1218 | 3/26/2026 | 0710102065392025(No.of Docs 2) | 0710102065392025/12 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025 | DENTSU WEBCHUTNEY PRIVATE LIMITED | Sec. 230-232 - Second Motion | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | naresh@gmail.com |
| 1219 | 3/26/2026 | 0710102065392025(No.of Docs 2) | 0710102065392025/12 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025 | DENTSU WEBCHUTNEY PRIVATE LIMITED | Sec. 230-232 - Second Motion | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | naresh@gmail.com |
| 1220 | 3/26/2026 | 0710102065392025(No.of Docs 2) | 0710102065392025/12 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025 | DENTSU WEBCHUTNEY PRIVATE LIMITED | Sec. 230-232 - Second Motion | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | naresh@gmail.com |
| 1221 | 3/26/2026 | 0710102065392025(No.of Docs 2) | 0710102065392025/12 | CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2025 | DENTSU WEBCHUTNEY PRIVATE LIMITED | Sec. 230-232 - Second Motion | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | naresh@gmail.com |
| 1222 | 3/18/2026 | 0710102014552025(No.of Docs 2) | 0710102014552025/21 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2025 | G.R. SALES PRIVATE LIMITED | Sec. 230-232, Sec 234 | 3/19/2026 | 1. Wrong file kindly file in IA | Pradeep@123 |
| 1223 | 3/18/2026 | 0710102009982025(No.of Docs 2) | 0710102009982025/4 | COMPANY PETITION IB (IBC)/178(ND)2025 | JATINDER KUMAR JAIN PROPRIETOR OF M/S RACHIT KNITWEAR VS. MAYASHEEL RETAIL INDIA LIMITED | IBC Under Sec 9 | 3/19/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | shubhamgupta |
| 1224 | 3/18/2026 | 0710102094862024(No.of Docs 2) | 0710102094862024/46 | INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024 | SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR | Application under any other provisions- IBC | 3/19/2026 | 1. counsel details missed on index. 2. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 3. sign missed on every page of PDF | suchitra1234 |
| 1225 | 3/19/2026 | 0710102087632024(No.of Docs 2) | 0710102087632024/5 | RESTORATION APPLICATION (COMPANIES ACT)/46(PB)2024 | KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS | Rule 11 of NCLT | 3/19/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Three Rs. Court fee missed on vakalatanama. | justitia |
| 1226 | 3/25/2026 | 0710102014612024(No.of Docs 3) | 0710102014612024/3 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |

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|------|-----------|---------------------------------|---------------------|---|--|--|-----------|---|--------------------|
| 1244 | 3/25/2026 | 0710102014612024(No.of Docs 3) | 0710102014612024/3 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1245 | 3/25/2026 | 0710102014612024(No.of Docs 3) | 0710102014612024/3 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1246 | 3/25/2026 | 0710102014612024(No.of Docs 3) | 0710102014612024/3 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. bookmarking missed in vol.2 2. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1247 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1248 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1249 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/5 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/19/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | Rashmi Chopra |
| 1250 | 3/19/2026 | 0710102084472023(No.of Docs 1) | 0710102084472023/7 | COMPANY PETITION (IBC)/92(ND)2024 | CENTRAL BANK OF INDIA VS. SUMOHITA KAUR | Section 95(1) | 3/19/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | brijesh_tamber |
| 1251 | 3/17/2026 | 0710102083952023(No.of Docs 14) | 0710102083952023/5 | COMPANY PETITION (COMPANIES ACT)/20(PB)2024 | VINOD KUMAR GUPTA VS. ANANT COLD STORAGE PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Sec. 244(1) | 3/19/2026 | 1. sign missed on every page of reply. 2.. True copy sign missed on Annexures. 3. Bookmarking missing in all PDF. 4. OCR missed on all PDF. 5. Remove Double Pagination in all PDF. 6. pages are not readable 153, 695, 697, 698 701, 703, 706 to 710 kindly upload the clear pages | psplegal |
| 1252 | 3/18/2026 | 0710102080102022(No.of Docs 2) | 0710102080102022/12 | COMPANY PETITION (COMPANIES ACT)/24(ND)2023 | AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4),Section 246 | 3/19/2026 | 1. index and bookmarking mandatory. 2. sign missed on every page of PDF. 3. incomplete file | NSK_KOCHHARNITIN |
| 1253 | 3/17/2026 | 0710102049222025(No.of Docs 2) | 0710102049222025/5 | COMPANY PETITION (COMPANIES ACT)/96(ND)2025 | BOBBY ANAND VS. RAWAL APARTMENTS PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 3/18/2026 | 1. Sign missed on every page of reply 2. kindly translate page no 51 Hindi to English. 3. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | advocatesumitbatra |
| 1254 | 3/17/2026 | 0710102014822026(No.of Docs 1) | 0710102014822026/1 | INTERLOCUTORY APPLICATION (I.B.C)/906(ND)2026 | HONDA MOTOR CO. LTD. VS. MR. BHOOPESH GUPTA RESOLUTION PROFESSIONAL FOR HERO ELECTRIC VEHICLES PRIVATE LIMITED | Sec 60(5) | 3/18/2026 | 1.compliance order missing in pdf 2.need all pages sign in pdf | Inttladvocare |
| 1255 | 3/17/2026 | 0710102024412025(No.of Docs 2) | 0710102024412025/2 | INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025 | DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED | Rule 11 of NCLT, 2016 | 3/18/2026 | 1.this pages is blur 44,45, 2.compliance order missing in pdf | honeysatpal |
| 1256 | 3/17/2026 | 0710102401402016(No.of Docs 2) | 0710102401402016/30 | COMPANY PETITION (COMPANIES ACT)/1236(PB)2016 | MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD. | Application under any other provisions | 3/18/2026 | 1. incomplete file, or compliance order needed | archerjurists |
| 1257 | 3/16/2026 | 0710102015632026(No.of Docs 1) | 0710102015632026/1 | INTERLOCUTORY APPLICATION (I.B.C)/942(ND)2026 | SOMNATH BATABYAL VSVARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED | Sections 60(5)/Regulation 13 | 3/18/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | nakulgrv |
| 1258 | 3/16/2026 | 0710102016522026(No.of Docs 1) | 0710102016522026/1 | INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2026 | PRASSAN NAVIN KUMAR SINHA | Sec 60(5) | 3/18/2026 | 1. incomplete file or compliance order required | harshitkumarrawat |
| 1259 | 3/17/2026 | 0710102024412025(No.of Docs 2) | 0710102024412025/3 | INTERLOCUTORY APPLICATION (I.B.C)/2203(PB)2025 | DEEPAK DEODHAR VS. CLC INDUSTRIES LIMITED | Rule 11 of NCLT, 2016 | 3/18/2026 | 1.this pages is blur 44,45, 2.compliance order missing in pdf | honeysatpal |
| 1260 | 3/18/2026 | 0710102021642023(No.of Docs 1) | 0710102021642023/4 | COMPANY PETITION (IBC)/410(ND)2023 | STATE BANK OF INDIA VS. MANDER DAS JAIN | Section 95(1) | 3/18/2026 | 1.compliance order missing in pdf | ak10911 |
| 1261 | 3/14/2026 | 0710102092592025(No.of Docs 2) | 0710102092592025/2 | COMPANY PETITION (IBC)/716(ND)2025 | RINAC INDIA LIMITED VS. MOJOLAND INDIA LIMITED | IBC Under Sec 9 | 3/18/2026 | No of objection 1. page no 25 need english translation. 2. latest order missed | Kajalsonkar |
| 1262 | 3/14/2026 | 0710102092562024(No.of Docs 2) | 0710102092562024/5 | COMPANY APPEAL(COMPANIES ACT)/202(ND)2024 | ARIES TRAVELS PRIVATE LIMITED & ORS VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA | Sec 252 (3) | 3/18/2026 | No of objection 1. latest order missed. | nakulmohta |

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| 1263 | 3/18/2026 | 0710102021842023(No.of Docs 1) | 0710102021842023/6 | COMPANY PETITION IB (IBC)/453(ND)2023 | STATE BANK OF INDIA VS. SANJAY GOEL | Section 95(1) | 3/18/2026 | 1.compliance order missing in pdf | ak10911 |
| 1264 | 3/18/2026 | 0710102021702023(No.of Docs 1) | 0710102021702023/9 | COMPANY PETITION IB (IBC)/452(ND)2023 | STATE BANK OF INDIA VS. PANKAJ JAIN | Section 95(1) | 3/18/2026 | 1.compliance order missing in pdf | ak10911 |
| 1265 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1266 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1267 | 3/24/2026 | 0710102102562025(No.of Docs 2) | 0710102102562025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025 | SHASHANK PODDAR VS. ASHISH SINGH | Sec 60(5) | 3/17/2026 | 1.compliance order the last order required in pdf | bajpaiankit86 |
| 1268 | 3/14/2026 | 0710102107212025(No.of Docs 1) | 0710102107212025/4 | TRANSFER APPLICATION (IBC)/70(PB)2025 | KAY BOUVET ENGINEERING LTD VS. IDBI BANK | Rule16(d),NCL T Rules,2016 IBC | 3/17/2026 | No of objection 1. date missed in vakalatnama. 2. sign missed in index. | avik2646 |
| 1269 | 3/15/2026 | 0710102108282025(No.of Docs 1) | 0710102108282025/1 | INTERLOCUTORY APPLICATION(COMPANIES ACT)/482(ND)2025 | VINOD KUMAR JAIN VS. DIMENSION PROMOTERS PRIVATE LIMITED | Rule 11 of NCLT | 3/17/2026 | No of objection 1. latest order missed. | admin@lexfavius.com |
| 1270 | 3/16/2026 | 0710102109512025(No.of Docs 1) | 0710102109512025/2 | INTERLOCUTORY APPLICATION (I.B.C)/6233(ND)2025 | INDIAN BANK VS. ASHOK KUMAR AGGARWAL | Application under any other provisions- IBC | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. bookmarking mandatory. | Mohan and Co. |
| 1271 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (j) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1272 | 3/16/2026 | 0710102072202022(No.of Docs 9) | 0710102072202022/32 | COMPANY PETITION (COMPANIES ACT)/149(ND)2022 | UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED | Sec. 241(1),Sec. 242(4) | 3/17/2026 | 1.wrong file | ridhimabansal1803 |
| 1273 | 3/16/2026 | 0710102009822026(No.of Docs 2) | 0710102009822026/2 | COMPANY APPLICATION(COMPANIES ACT)/31(ND)2026 | LEGEND HIGHLANDS PVT. LTD. VS. ARUN JAIN | Rule 11 of NCLT | 3/17/2026 | No of objection 1. kindly attach latest order 2. copy of vakalatnama missed. 3. sign missed in reply. | kapoorandcompany |
| 1274 | 3/24/2026 | 0710102095202023(No.of Docs 6) | 0710102095202023/52 | TRANSFER PETITION(COMPANIES ACT)/25(ND)2023 | NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD | Sec 433(e)/433(f) of CA 1956 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatnama missed in PDF. | atin@ioloegal.com |
| 1275 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1276 | 3/16/2026 | 0710102100852025(No.of Docs 2) | 0710102100852025/5 | COMPANY PETITION IB (IBC)/650(ND)2025 | AHLUWALIA CONTRACTS (INDIA) LIMITED VS. MS PRATEEK REALTORS INDIA PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Shashank@07 |
| 1277 | 3/13/2026 | 0710102102912025(No.of Docs 2) | 0710102102912025/4 | COMPANY PETITION IB (IBC)/639(ND)2025 | OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | Legislegal |
| 1278 | 3/14/2026 | 0710102102912025(No.of Docs 2) | 0710102102912025/5 | COMPANY PETITION IB (IBC)/639(ND)2025 | OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed. | ABHAY12226 |
| 1279 | 3/14/2026 | 0710102102912025(No.of Docs 2) | 0710102102912025/5 | COMPANY PETITION IB (IBC)/639(ND)2025 | OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed. | ABHAY12226 |
| 1280 | 3/14/2026 | 0710102102912025(No.of Docs 2) | 0710102102912025/5 | COMPANY PETITION IB (IBC)/639(ND)2025 | OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed. | ABHAY12226 |
| 1281 | 3/14/2026 | 0710102102912025(No.of Docs 2) | 0710102102912025/5 | COMPANY PETITION IB (IBC)/639(ND)2025 | OFB TECH PRIVATE LIMITED VS. H C JAIN PIPES PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | No of objection 1. Bookmarking mandatory 2. remove extra pdf. 3. pagination missed in index and pdf. 4. sign missed on every page. 5. copy of vakalatnama missed 6. affidavit incomplete. 7. latest order missed. 8. service missed. | ABHAY12226 |

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| 1282 | 3/24/2026 | 0710102102562025(No.of Docs 2) | 0710102102562025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025 | SHASHANK PODDAR VS. ASHISH SINGH | Sec 60(5) | 3/17/2026 | 1.compliance order the last order required in pdf | bajpaiankita86 |
| 1283 | 3/24/2026 | 0710102102562025(No.of Docs 2) | 0710102102562025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025 | SHASHANK PODDAR VS. ASHISH SINGH | Sec 60(5) | 3/17/2026 | 1.compliance order the last order required in pdf | bajpaiankita86 |
| 1284 | 3/24/2026 | 0710102095202023(No.of Docs 6) | 0710102095202023/52 | TRANSFER PETITION(COMPANIES ACT)/25(ND)2023 | NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD | Sec 433(e)/433(f) of CA 1956 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF. | attin@llegal.com |
| 1285 | 3/24/2026 | 0710102102562025(No.of Docs 2) | 0710102102562025/3 | INTERLOCUTORY APPLICATION (I.B.C)/5738(ND)2025 | SHASHANK PODDAR VS. ASHISH SINGH | Sec 60(5) | 3/17/2026 | 1.compliance order the last order required in pdf | bajpaiankita86 |
| 1286 | 3/24/2026 | 0710102095202023(No.of Docs 6) | 0710102095202023/52 | TRANSFER PETITION(COMPANIES ACT)/25(ND)2023 | NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD | Sec 433(e)/433(f) of CA 1956 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF. | attin@llegal.com |
| 1287 | 3/24/2026 | 0710102095202023(No.of Docs 6) | 0710102095202023/52 | TRANSFER PETITION(COMPANIES ACT)/25(ND)2023 | NATIONAL BUILDINGS CONSTRUCTION CORPORATION LTD. VS. NARENDER IMPEX LTD | Sec 433(e)/433(f) of CA 1956 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order 2. Kindly Application put in Annexures. 3. True copy mandatory on Annexures. 4. Sign missed on every page of reply. 5. Copy of vakalatanama missed in PDF. | attin@llegal.com |
| 1288 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1289 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1290 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1291 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1292 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1293 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1294 | 3/11/2026 | 0710102064742025(No.of Docs 2) | 0710102064742025/4 | INTERLOCUTORY APPLICATION (I.B.C)/3664(ND)2025 | PRITAMPAL VS. MR. JALESH KUMAR GROVER | Sec 60(5) | 3/17/2026 | No of objection 1. Kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | rachitmit |
| 1295 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1296 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1297 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1298 | 3/16/2026 | 0710102109002025(No.of Docs 2) | 0710102109002025/1 | INTERLOCUTORY APPLICATION (I.B.C)/6111(ND)2025 | MR. VIKAS LAMBA VS. MR. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL M/S DREAM PROCON PRIVATE LIMITED | Sec 60(5) | 3/17/2026 | 1. counsel sign missed on index ana last page of reply. 2. Sign missed on every page of reply | rakesh@12 |
| 1299 | 3/14/2026 | 0710102111402025(No.of Docs 2) | 0710102111402025/2 | INTERLOCUTORY APPLICATION (I.B.C)/6309(ND)2025 | VIJENDER SHARMA VSMR. RAM RATTAN GOYAL | Application under any other provisions- IBC | 3/17/2026 | 1. bookmarking and OCR missed 2. Counsel sign missed on index. 3. counsel sign and details missed on last page of reply. 4. Twenty Five Rs. welfare ticket and three Rs. court fee missed on vakalatanama | adyasingh96 |

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|------|-----------|--------------------------------|---------------------|---|--|--------------------------------|-----------|--|-------------------|
| 1300 | 3/16/2026 | 0710102072202022(No.of Docs 9) | 0710102072202022/31 | COMPANY PETITION (COMPANIES ACT)/149(ND)2022 | UMESH GUPTA VS. MEDI POL PHARMACEUTICAL INDIA PRIVATE LIMITED | Sec. 241(1), Sec. 242(4) | 3/17/2026 | 1. Counsel details and sign missed on volume 4 and 6 . 2. Pages 354 to 515 missed in PDF. | ridhimabansal1803 |
| 1301 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1302 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1303 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1304 | 3/14/2026 | 0710102093332025(No.of Docs 1) | 0710102093332025/3 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | No of objection 1. bookmarking missed 2. latest order missed. | indiajuris |
| 1305 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1306 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1307 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1308 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1309 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1310 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1311 | 3/9/2026 | 0710102093332025(No.of Docs 2) | 0710102093332025/2 | COMPANY PETITION IB (IBC)/560(ND)2025 | AEROTECH FMS PRIVATE LIMITED VS. PRADHAAN AIR EXPRESS PRIVATE LIMITED | IBC Under Sec 9 | 3/17/2026 | 1.compliance order the last order required in pdf | knmncit |
| 1312 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1313 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1314 | 3/25/2026 | 0710102014612024(No.of Docs 2) | 0710102014612024/4 | CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2024 | MOODY INTERNATIONAL CERTIFICATION INDIA LIMITED VS. NA | Sub-section (I) of section 230 | 3/17/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. 2. kindly remove repeat PDF | Rashmi Chopra |
| 1315 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1316 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1317 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1318 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |

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|------|-----------|--------------------------------|--------------------|--|--|--|-----------|---|---------------------|
| 1319 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1320 | 3/13/2026 | 0710102033712023(No.of Docs 2) | 0710102033712023/9 | INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2023 | PRADEEP KUMAR KAUSHIK VSSTRAIGHT EDGE CONTRACTS PVT. LTD. | 19(2) | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order | rajat.bhardwaj |
| 1321 | 3/20/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/1 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | AdvAnujkamal |
| 1322 | 3/15/2026 | 0710102010812026(No.of Docs 3) | 0710102010812026/3 | INTERLOCUTORY APPLICATION (I.B.C)/675(ND)2026 | LT. GEN. GIRI RAJ SINGH VS. SOM RESORTS PRIVATE LIMITED | Sec 60(5) | 3/16/2026 | No of objection 1. latest order missed. | CSGAURAVJOSHI |
| 1323 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1324 | 3/13/2026 | 0710102059062025(No.of Docs 2) | 0710102059062025/6 | INTERLOCUTORY APPLICATION (I.B.C)/3412(ND)2025 | RACHNA GULLAH W/O RAJESH GULLAH VS. INDIAN OVERSEAS BANK | Application under any other provisions- IBC | 3/16/2026 | 1.kindly attached the compliance order in pdf | Ashishlu |
| 1325 | 3/20/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/1 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | AdvAnujkamal |
| 1326 | 3/18/2026 | 0710102000442026(No.of Docs 2) | 0710102000442026/5 | INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026 | M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | sanjay.bhatt |
| 1327 | 3/18/2026 | 0710102000442026(No.of Docs 2) | 0710102000442026/5 | INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026 | M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | sanjay.bhatt |
| 1328 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1329 | 3/18/2026 | 0710102000442026(No.of Docs 2) | 0710102000442026/5 | INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026 | M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | sanjay.bhatt |
| 1330 | 3/18/2026 | 0710102000442026(No.of Docs 2) | 0710102000442026/5 | INTERLOCUTORY APPLICATION (I.B.C)/93(ND)2026 | M/S VRC CONSTRUCTIONS (INDIA) LIMITED VSMR SARVESH KASHYAP RESOLUTION PROFESSIONAL | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | sanjay.bhatt |
| 1331 | 3/23/2026 | 0710102008732026(No.of Docs 1) | 0710102008732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026 | MAHESH CHAND GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | advocatepranavgupta |
| 1332 | 3/23/2026 | 0710102008732026(No.of Docs 1) | 0710102008732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026 | MAHESH CHAND GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | advocatepranavgupta |
| 1333 | 3/23/2026 | 0710102008732026(No.of Docs 1) | 0710102008732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026 | MAHESH CHAND GOYAL VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | advocatepranavgupta |
| 1334 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1335 | 3/13/2026 | 0710102015942023(No.of Docs 2) | 0710102015942023/5 | COMPANY PETITION IB (IBC)/139(ND)2023 | EUPHORIA CONSTRUCTION PRIVATE LIMITED VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | shubhanshu2 |
| 1336 | 3/20/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/1 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | AdvAnujkamal |

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| 1337 | 3/20/2026 | 0710102076382025(No.of Docs 2) | 0710102076382025/1 | COMPANY PETITION IB (IBC)/574(ND)2025 | KAPEESHWAR ENTERPRISES VS. KAMA METAL AND ALLOYS PRIVATE LIMITED | IBC Under Sec 9 | 3/16/2026 | 1. kindly attach latest compliance order as the matter is already listed after the attached mentioned order. | AdvAnujkamal |
| 1338 | 3/23/2026 | 0710102008732026(No.of Docs 1) | 0710102008732026/1 | INTERLOCUTORY APPLICATION (I.B.C)/497(ND)2026 | MAHESH CHAND GOYAL VS. PRADEEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD. | Sec 60(5) | 3/16/2026 | 1.compliance order the last order required in pdf | advocatepranavgupta |

NOTE: Due to technical glitches, some matters may not be showing here. Kindly contact us via email dr1-nclt@nclt.gov.in , ar4-nclt@nclt.gov.in.

[VICTOR VISHAL](#)
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ASSISTANT REGISTRAR
ar4-nclt@nclt.gov.in